Saturday, May 6, 1978
Vaisakha 16, 1900 (Saka)

LOK SABHA DEBATES

(Fourth Session)

सत्यमेव जयते

(Vol XV contains Nos. 51—58)

LOK SABHA SECRETARIAT
NEW DELHI

Price : Rs. 4.00

CONTENTS

COLUMNS

No. 52, *Saturday, May* 6, 1978/*Vaisakha* 16, 1900 (*Saka*)

Matters under Rule 377—

(i) Reported news about US. Government's effort to re-introduce American Peace Corps in India—

Shri Vayalar Ravi 1-2

(ii) Reported breach in Gang Canal in Ganganagar district, Rajasthan—

Shri Bega Ram Chauhan 2-3

(iii) Reported violent acts by railway employees against a marriage party near Tughlakabad railway station—

Shri S. R. Damani 3-4

(iv) Reported incidents at Gandhi Harijan Higher Secondary School, Brahmpuri, Delhi—

Shri M. Satyanarayan Rao 4-5

(v) Reported cancellation of Shri Sanjay Gandhi's bail by Supreme Court—

Shri Kanwar Lal Gupta 5-6

(vi) Reported fear of rigging in Azamgarh bye-election—

Shri Vasant Sathe 6

Committee on Papers laid on the Table—

(i) Minutes . . . 7

(ii) Fifth Report . . 7

Committee on Absence of Members from the Sittings of the House—

Sixth Report 7

Business of the House . . . . . . 7—12

Motion *re.* Draft Five Year Plan 1978—83—

Shri Chandra Pal Singh . . . . . . 12—14

Shri Shyamnandan Mishra . . . . . . 15—25

Shri Annasaheb P. Shinde . . . . 25—32

Shri Somnath Chatterjee . . . . 32—37

Shri Sukhdeo Prasad Verma . . . . 37—40

Shri Mohan Dharia . . . . 40—56

	Columns
Shri N. Sreekantan Nair	56—59
Shri Hukamdeo Narain Yadav	59—64
Shrimati Parvati Devi	65—66
Shri Shrikrishna Singh	66—70
Shri Jagannath Rao	70—74
Shri S. Ramaswamy	74—76
Shri Ainthoo Sahu	76—79
Dr. Baldev Prakash	79—83
Shri A. K. Roy	84—88
Shri Y. P. Shastri	88—91
Shri K. P. Unnikrishnan	92—95
Shri R. L. P. Verma	95—99
Shri Brij Bhushan Tiwari	99—102
Shri Manoranjan Bhakta	102—105
Shri Bhanu Kumar Shastri	105—107
Shri H. L. Patwary	107—108
Shri Rajendra Kumar Sharma	108—112
Shri Ramdas Singh	112—114

LOK SABHA

Saturday, May 6, 1978/*Vaisakha* 16, 1900 (*Saka*)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

MR. SPEAKER: We take up matters under Rule 377. Shri Vinayak Prasad Yadav.

श्री युवराज (कटिहार) : अध्यक्ष महोदय, मैं एक बहुत ही महत्वपूर्ण विषय की ओर आपका ध्यान दिलाना चाहता हूं . . . .

MR. SPEAKER: No, no: you have not taken my permission. You must give notice.

Don't record.

(*interruptions*)*

(i) REPORTED NEWS ABOUT U.S. GOVERNMENT'S EFFORT TO RE-INTRODUCE AMERICAN PEACE CORPS IN INDIA.

SHRI VAYALAR RAVI (Chirayinkil): Mr. Speaker, Sir, under Rule 377, may I draw the attention of the House and the Government to an important matter of public importance?

It is being reported that the United States Government is making an effort to re-introduce the American Peace Corps in India. A decade ago, the Government of the United States spread large contingents of American Peace Corps all over the world in the name of voluntary activities for the development of the region of different parts of each State they have been employed.

In India, thousands of peace corps volunteers were deployed in different parts of the country and they stayed there for a long time but the activities of these volunteers had been criticised and it aroused suspicion of espionage. The presence of a large number of volunteers in every small corner of the nation is not desirable for the national security. Even certain Western press also linked the activities of the Peace Crops volunteers with C.I.A.

The criticism against the Peace Corps volunteers in India was so severe and the Government was forced to examine the whole agreement and decided to send them back home. Sending away the peace corps volunteers was a right decision from the point of view of national security. Our nation cannot afford thousands of volunteers spreading all over indulging in all kinds of activities in the name of voluntary development work. It is well known that the C.I.A. is always active in the developing nations and engineering chaos in such countries for protecting their interest.

Any attempt to introduce the Peace Corps activities in the country is a threat to national security and it will open the door for espionage activities by the so-called volunteers. So, may I take this opportunity to request the Government not to resort any such discussion or decision to bring back the Peace Corps in India?

(ii) REPORTED BREACH IN GANGA CANAL IN GANGA NAGAR DISTRICT, RAJASTHAN.

श्री बेगाराम चौहान (गंगानगर) : अध्यक्ष महोदय, गंगनहर टूटने से फसल और खलिहान पानी से भर गये हैं । गांव कालियां डूब गया है और लगभग डेढ़ करोड़ का नुकसान हुआ है । इसके बारे में मैंने नियम 377 के अधीन इस अविलम्बनीय लोक महत्व के विषय का उल्लेख करने की अनुमति मांगी थी जो आपने बड़ी कृपा कर प्रदान की है । इस सम्बन्ध में मैं यह कहना चाहता हूं कि गंगा नगर के पास नहर टूट जाने से फसलों में और खलिहानों में पानी भर गया है । सड़कें टूट गई हैं और गांव कालियां जो बहुत बड़ा गांव है पानी से भर गया है और हजारों परिवार इस कारण दु:खी हुये हैं । मैं प्रार्थना करता हूं कि इन लोगों को भारत सरकार की ओर से मकानों और फसलों का मुआवजा दिया जाना चाहिये ।

*Not recorded.

1111 LS—1

[श्री बेगाराम चौहान]

वहां के किसान लोग इस तरह से दुबारा बस सकेंगे । लगभग डेढ़ करोड़ का नुकसान वहां पर हो चुका है । भारत सरकार की ओर से सहायता युद्ध स्तर पर दी जानी चाहिये ।

यह नहर 1938 से अब तक नहीं टूटी थी । चालीस साल के बाद यह टूटी है । यह टूटी नहीं इसको तोड़ा गया है . . . .

MR. SPEAKER: No, no: we have made a rule and you must obey that rule.....

श्री बेगाराम चौहान : एक सैकिंड में मैं खत्म कर देता हूं . . . **

MR. SPEAKER: Do not record. Whatever you have given in writing, you can read that only; nothing else is allowed.

(iii) REPORTED VIOLENT ACTS BY RAILWAY EMPLOYEES AGAINST A MARRIAGE PARTY NEAR TUGHLAKABAD RAILWAY STATION

SHRI S. R. DAMANI (Sholapur): Mr. Speaker, Sir, I would like to draw the attention of the House, through you, to the serious matters regarding the reported violent acts by railway employees near Tughalakabad Railway station against railway passengers consisting of a marriage party travelling in a reserved compartment by the Bombay bound Punjab Mail on 4th May, 1978 causing serious injuries to the passengers.

Sir, it is a matter of great regret and sorrow that the discipline among members of the railway staff has completely deteriorated during the last one year, particularly among running staff and those who man the reservation counters. As a result accidents have become a daily occurrence; bribary has become rampant for reservations; passengers have started feeling insecure during the travel both for their belongings and their lives. In this background, the violent acts by the railway staff against a marriage party travelling in a reserved compartment by the Bombay-bound Punjab Mail at Tughlakabad Station on 4-5-78 is a matter of great concern to all of us. The Punjab Mail is an important long distance train. Why should it be allowed to stop at a small station like Tughlaqkbad which is served by many other trains including local and short-distance trains ? Are the railway employees authorised to travel in a reserved compartment of this train ? Obviously they cannot for such short distances, unless they become a law unto themselves. Is it not the duty of the Conductor and allied staff to remove them from the reserved compartment ? If they have not done so, they have not performed their duty. Sir, such acts of violence and misbehaviour have become too common to be ignored. The hon. Railway Minister should try and bring in discipline as otherwise the entire railway administration will come into disrepute.

SHRI SAUGATAROY (Barrackpore): The Minister of State for Railway is here. What the hon. Member has said in his statement under Rule 377 is a very serious matter. The railway employees have assaulted the passengers. Why should he not stand up and say something ? It will be a good democratic practice if he could do so. The Minitser at least should have the courtesy to say a few words about the whole matter.

(iv) REPORTED INCIDENTS AT GANDHI HARIJAN HIGHER SECONDARY SCHOOL, BRAHMPURI, DELHI.

SHRI M. SATYANARAYAN RAO (Karimnagar): I seek your permission under Rule 377 to Raise the following matter of recent occurrence and of urgent public importance.

Yesterday evening an incident of public demonstration and police intervention resulting in large scale injury and destruction of property took place in a place by name Brahmpuri centering on a school known as Gandhi Harijan Higher Secondary School. With respect to the details of the incident and the events leading to the conflict versions differ. There is, however, a common agreement with respect to the background of the situation which led to the conflict. This school is situated in a predominently poor locality and as may be evident from the neighbouring school, meant primarily to cater to the educaional needs of the poor and backward students belonging largely to the backward community and the Harijan community. The school was being aided by the government. Being under the aid it had to work under certain restrictions and directions. It is also said that the school was built with the resources raised from the public. The management has been trying to get the school under its complete and uncontrolled grip. It got it de-aided recently and proceeded to convert it into a public school run on the basis of fees collected from the students. The students being of the poor stock could not pay the fees sought to be imposed by the management. About 3,600 students had to go off the rolls of the school. About 80 teachers had their services terminated. It is this situation which made the matter a public

**Not recorded.

issue involving the parents, the teachers the students and the generality of the public. Naturally there was a resistance against the move of the management. The authorities took the side of the management and the students and their parents, poor and backward, found themselves helpless and forlorn.

The Government should explain how this situation was permitted to develop. It is further reported that the peaceful demonstration of students and parents was stoned leading to clashes and setting the scene for an excuse for the police to intervene. The intervention of the police was done in a hard and tough manner resulting in widespread injury to a large number of persons and damage to property. The concerned Minister should make a statement on the totality of the situation.

SHRI VASANT SATHE (Akola): The management is in the hands of a relative of the Home Minister.

SHRI SAUGATA ROY: This is a very serious matter.

(v) REPORTED CANCELLATION OF SHRI SANJAY GANDHI'S BAIL BY SUPREME COURT.

SHRI KANWAR LAL GUPTA (Delhi Sadar): I am thankful to you that you have permitted me to raise a mater of great public importance and I hope the government must make a statement on it.

The order of the Supreme Court in Sanjay Gandhi's case is not a simple cancellation of bail. The highest tribunal in the country has found him guilty of tampering with the witnesses and trying to subvert the process of law. Therefore, the court has ordered him to be kept in judicial custody for one month. The Court has done its duty to see that the culprit should be punished according to the rule of law. Now it is for the Government to ensure that this continuing effort of Shri Sanjay Gandhi to subvert the process of law is not allowed to continue from the jail itself. Justice demands that strict precautions should be taken in this regard. He should not be allowed to guide the people for tampering with the witnesses from the jail.

We believe in the rule of law and, therefore, there can be no question of any harassment. Evidently he has made this charge only to pressurise the authorities to bend backward and to give him undue privileges. This should not be done. The Jail Manual should be strictly followed in the matter of interview because this is a special case. Under the Jail Manual, at the most 4 persons can have interview with the under-trial prisoner in a week. Some officers from Intelligence Department should be there to see that the tampering of evidence is not continued from the jail. The same precaution should also be taken......

SHRI VASANT SATHE: Who can influence the witnesses, the CBI or a boy who is even in jail ? This is too much. Shameless. Should you say this ?

On a point of order. Can he now by saying this, influence even the judicial process of influencing the man in jail ? Are you allowing it ?

MR. SPEAKER: There is no point of order.

SHRI KANWAR LAL GUPTA: Some officers from the Intelligence Department should be there to see that the tampering of evidence is not continued from the jail. The same precaution should also be taken when he is brought to the court. I hope that the Govt. will keep necessary watch on the jail authorities to see that rule of law is strictly followed, but no preferential treatment is given to him.

SHRI VASANT SATHE: You put Shri Kanwar Lal Gupta. That is the only security.

SHRI KANWAR LAL GUPTA: I was in jail for 18 months. There were Intelligence Officers when there was an interview.

(vi) REPORTED FEAR OF RIGGING IN AZAMGARH BYE-ELECTION.

SHRI VASANT SATHE (Akola): I may draw the attention of the Government to a very serious matter.

It is reported that Azamgarh By-election would not be free and fair, very much like Karnal, because the ballot boxes and ballot papers have already reached the interior areas very much in advance and it is feared that the elections may be rigged. To ensure free and fair election the Government must take all necessary precautions an d make special arrangements to see that there is no rigging.

11·18 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

(i) MINUTES.

SHRI KANWAR LAL GUPTA (Delhi Sadar): I beg to lay on the Table Minutes of the sittings of the Committee on Papers Laid on the Table held on 6th October, 8th November and 29th Deccember, 1977 and 28th March, 20th April and 4th,May 1978.

(ii) FIFTH REPORT

SHRI KANWAR LAL GUPTA: I beg to present the Fifth Report of the Committee on Papers Laid on the Table.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

SIXTH REPORT

SHRI NATVERLAL B. PARMAR (Dhandhuka): I beg to present the Sixth Report of the Committee on Absence of Members from the Sittings of the House.

11·20 hrs.

BUSINESS OF THE HOUSE

श्रम तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री लारंग साय) : महोदय, आपकी अनुमति से, मैं सभा को यह सूचित करता हूं कि 8 मई, 1978 से प्रारम्भ होने वाले सप्ताह के दौरान इस सदन में निम्नलिखित सरकारी कार्य लिया जाएगा :—

1. आज की कार्यसूची के बकाया सरकारी कार्य की किसी मद पर विचार।

2. निम्नलिखित विधेयकों पर विचार और उन्हें पारित करना :

(क) सीमा शुल्क, केन्द्रीय उत्पादन शुल्क और नमक तथा केन्द्रीय राजस्व बोर्ड (संशोधन) विधेयक, 1978 ।

(ख) खादी तथा ग्रामोद्योग आयोग (संशोधन) विधेयक, 1978 ।

(ग) पासपोर्ट (संशोधन) विधेयक, 1978 ।

(घ) तम्बाकू बोर्ड (संशोधन) विधेयक, ।

(ङ) वायु (प्रदूषण) निवारण तथा नियंत्रण विधेयक, 1978 ।

(च) दिवाला विधि (संशोधन) विधेयक, (1978, राज्य सभा द्वारा पारित किये गये रूप में ।

(छ) नेत्र (चिकित्सीय प्रयोजनों के लिए उपयोग का प्राधिकार) विधेयक, 1978 ।

(ज) कर्ण पटह और पटह कर्ण अस्थि (चिकित्सीय प्रयोजनों के लिए उपयोग का प्राधिकार) विधेयक, 1978 ।

3. सूचना और प्रसारण मंत्री द्वारा गुरुवार, 11 मई, 1978 को आकाशवाणी और दूर-दर्शन के लिए स्वायत्तता सम्बन्धी कार्यकारी दल के प्रतिवेदन के सम्बन्ध में पेश किये जाने वाले प्रस्ताव पर चर्चा ।

SHRI A. K. ROY (Dhanbad)—*rose*

MR. SPEAKER : You have not given notice.

SHRI A. K. ROY: Mr. Speaker, Sir, I would like to know whether a comprehensive Industrial Relations Bill is coming in this session or not. Le the hon. Minister of State say about this. It is having very wide repercussions. We have been repeatedly told that a comprehensive Industrial Relations Bill is coming soon and recognition of the Unions by the ballot. Now, in the List of Business we see that they are not bringing this now.

So, Mr. Speaker, through you, I would like to appeal to the Government to bring forward this Bill definitely in this session itself.

MR. SPEAKER: Mr. A. K. Roy, you must know the Rule. You have to give notice of it if you want to raise it.

SHRI A. K. ROY: This is a bolt from the the blue.

SHRI SAUGATA ROY (Barrackpore): I rise on a point of order.

MR. SPEAKER: Breach of which rule ?

SHRI SAUGATA ROY: Rule 376 I am raising a point of order regarding the order of business in the House.

Sir, day-before-yesterday, in the West Bengal Assembly this thing happened. On the List of Business laid by the Government on the Table of the House, there was a division.

This thing has not happened in this House.

But if the Government goes back on its commitment to bring forward certain Bills in time in the Lok Sabha, here also there will be a precedent when we will be forced to resort to voting on the Report of the Business Advisory Committee. This certainly will not be a good precedent.

Therefore, what I am raising is just a point of order.

You must ask the Government why they have not brought forward a comprehensive legislation.

MR. SPEAKER: Mr. Saugata Roy, the direction given by Speaker earlier is this. When the Business of the Week is announced by the hon. Minister, any Member who wants to object may give notice. Two members have already given such notice, saying, they want to raise certain objections. Not jumping up and objecting.

SHRI SAUGATA ROY: No, Sir. We are not jumping up; we are raising only Points of Order.

MR. SPEAKER: This is not a Point of Order. There is no Point of Order.

SHRI SAUGATA ROY: Let us not shut out Members.

MR. SPEAKER: It is not shutting out. It is regulating it.

SHRI SAUGATA ROY: We are only pointing it out; we want to draw attention to it....

MR. SPEAKER: You are mistaken if you think there is any 'shutting out'. Nothing like that. We are only regulating it. That is all. Every Member has a right to give notice.

SHRI SAUGATA ROY: Don't call it 'jumping up'. It is not proper.

MR. SPEAKER: If you are hurt, I am sorry. Mr. Kamath.

SHRI HARI VISHNU KAMATH (Hoshangabad): Sir, on a point of amplicication and clarification.

I would like to raise two or three matters.

Number one: I have already raised in this House in the past two weeks the question of the Shah Commission's First Report.

I have demanded—so also the House—that the Shah Commission's Report should be placed on the Table of the House during the current session together with a Memorandum about the Government's action, What action they have taken or they propose to take, thereon?

Government has not done it so far. The hon. Minister of State for Home Affairs gave an assurance last week, if I remember aright,—Shri Patil said that it will be placed in the House 'as early as possible'. We don't know what that phrase 'as early as possible' means—it very vague and elastic phrase.

Sir, we want an assurance from the Government that it will be placed on the Table of the House before the end of the session, well before the House adjourns, so that the House can have a discussion on that Report.

I am sorry to say that due to this inordinate delay, rumours are gaining currency in the Capital that there are serious differences among the top trinity with regard to the action to be taken on the Report. We also get the impression that the Government—I am saying this more in sorrow than in anger......

AN HON. MEMBER: Anguish.... Sorrow and anguish.

SHRI HARI VISHNU KAMATH: .....that the Government is taking undue advantage of Section 3, sub-section (iv) of the Commissions of Inquiry Act, 1952. It gives them six months' time to place the report before Parliament. (*Interruptions*).

SHRI VASANT SATHE (Akola): It is under the intensive consideration. (*Interruptions*)

SHRI HARI VISHNU KAMATH: I hope it will be placed in this session. It will not go to the next—August session.

I would, therefore, like to know from the hon. Prime Minister who is here, the Law Minister is also here, a cluster of our distinguished Ministers are here. So let them tell us as to when they intend doing it.

My second point is whether the Forty-fifth (Constitution Amendment) Bill will be introduced in this session at all or not. The Law Minister gave an assurance in March last that it would be introduced in this session. I would also like to know whether the anti-Defection Bill will be introduced in this session or not. And, finally, I want to know whether this session is going to be extended because we have to make our arrangements—of course;

[Shri Hari Vishnu Kamath]

it is easy for the Ministers to make their arrangements—for our departure, because we have our own programmes outside. I would like to know whether this session will be extended beyond the 12th and if so, by how many days it will be extended ?

THE PRIME MINISTER (SHRI MORARJI DESAI): The first report of the Shah Commission we have got on the 11th March and the second report has been given to us on the 26th of April. These are being considered very carefully. And all the legal implications are being considered. They are not light matters; they require, therefore, to be considered very carefully. It is not a question of taking advantage of Section 3. This is mandatory and we have got to see that we come here with our recommendations. That is why this is being carefully considered. Haste will be waste and then one has to repent it also afterwards that we were in a hurry. We are doing it and we hope that before the end of the session, we will be able to come and put it before the House.

SHRI SAUGATA ROY: The Secretaries will look into it. We cannot see.

SHRI MORARJI DESAI: The Secretary is bound to look into it before you look into. You have got more rights then the Government. Government runs through us. They are our aides but you are not my aide in the matter. Therefore, it has to be considered in proper proportion. What is the use of your talking like this ? In the next session, it can certainly be discussed. But, I cannot hurry it in that manner. That must be seen. We are doing our level best to see that we are able to place the report on the Table of the House before the end of this session. That is what we are trying to do. The Constitution Amendment Bill will also be introduced before the end of this session.

MR. SPEAKER: He wanted to know whether this session will be extended; if so, for how many days ?

SHRI MORARJI DESAI: I do not think it will go beyond 16th. In any case the hon. Member is free to go wherever he likes.

डा० लक्ष्मी नारायण पांडेय (मंदसौर) : अध्यक्ष महोदय, मैं अगले सप्ताह की कार्यसूची में निम्न-विषय जोड़कर उस पर विचार करने का आग्रह करूंगा ।

फर्टिलाइजर कारपोरेशन आफ इंडिया और एन० एफ० एल०—इन दोनों का विघटन कर चार क्षेत्रीय कार्यालयों में इनको पुनर्गठन करने का सरकार ने निश्चय किया था और उसके अनुसार अमल करना प्रारम्भ किया है ? इसके कारण कर्मचारियों के हितों पर काफी विपरीत असर पड़ने की सम्भावना है, विपरीत असर पड़ा भी है । कर्मचारियों को इस बात से आश्वस्त किया गया था कि उन्हें एक स्थान से दूसरे स्थान पर स्थानांतरित नहीं किया जाएगा । किन्तु अब इस आश्वासन को तोड़ा जा रहा है । एक स्थान से दूसरे स्थान पर सामान ले जाने तथा नई व्यवस्था में करोड़ों रुपए के व्यय की भी सम्भावना है । इतने बड़े मसले पर यहां कोई चर्चा न करके सहसा किसी निर्णय को इम्प्लीमेंट कर देना ठीक नहीं है । मैं चाहता हूं कि इस सारे विषय पर विचार किया जाये । फर्टिलाइजर कार्पोरेशन पहले से काफी घाटे में जा रहा है, वह घाटा किस प्रकार से कम होगा, किस प्रकार से हम लाभ उठायेंगे, उसका काम किस प्रकार से ठीक चल सकेगा वह सब मालूम होना चाहिये । अतः अगले सप्ताह इस पर विचार हो क्योंकि यह विषय बहुत महत्वपूर्ण है व इस पर बार बार चर्चा की मांग की गई है ।

DR. SUBRAMANIAM SWAMY (Bombay North-East): What happened to the discussion on the Time Capsule ?

MR. SPEAKER: I am telling you the same thing as I am telling others. We shall get it regulated. You send me the objection. Then the question comes in. Otherwise, it will not be regulated. Mr. Chandra Pal Singh was speaking yesterday.

11·30 hrs.

MOTION *RE*. DRAFT FIVE YEAR PLAN 1978—83—*Contd.*

MR. SPEAKER: We now take up further consideration of the following motion moved by Shri Morarji Desai:—

> "That this House do consider the 'Draft Five Year Plan 1978—83' laid on the Table of the House on the 26th April, 1978."

श्री चन्द्रपाल सिंह (अमरोहा) : माननीय अध्यक्ष महोदय, कल छठी योजना के प्रारूप पर अपने विचार व्यक्त करते हुये मैंने भ्रष्टाचार को खत्म करने की तरफ आपका ध्यान आकर्षित किया था । यदि भ्रष्टाचार इस देश से दूर नहीं होगा, तो जो आकांक्षायें और अपेक्षायें हम करते हैं वे सफल नहीं होंगी । आज की जो अफसरशाही है, वह हमारी योजनाओं के प्रति उदासीन रहती है । आज तक जो होता रहा है उसमें एक सबसे बड़ी बाधा हमारे सामने यह आई है कि अफसरों का दिमाग देहातों की ओर नहीं हैं, उनका दिमाग शहरों की ओर रहता है, यही कारण है कि 70 फीसदी आबादी की तरफ जो देहातों में रहती

है—वे ध्यान नहीं दे पाते हैं । हमारे जिलाधीश को लीजिए—दुनिया भर की शक्ति उस के पास हैं, लेकिन उसको इतना समय ही नहीं मिल पाता कि वह योजनाओं के प्रति कुछ काम कर सके ।

इसलिए मेरा सबसे पहले सुझाव यह है कि आपके अफसरों का निश्चित रूप से देहातों में रहना चाहिये, जो हरिजन हैं, आदिवासी हैं, गरीब लोग हैं, उनके बीच में रहना चाहिये, जिससे उनको उनकी समस्याओं का सीधा ज्ञान हो सके । आप कुछ ऐसी व्यवस्था कीजिये कि हर अधिकारी वर्ष में कम से कम 15 दिन देहातों के अन्दर जा कर रहे और उन लोगों के सीधे सम्पर्क में आये । इस से हमारी योजनाओं के कार्यान्वयन में बड़ी मदद मिलेगी, उनको समझने का अवसर मिलेगा कि योजनाओं को ग्रामवासियों के लाभ के लिए किस तरह से कार्यान्वित किया जाना चाहिये । एक दूसरा सुझाव मैं यह देना चाहता हूं कि अफसरों को कार्यान्वयन के लक्ष्य दिये जायें, उनको निर्धारित लक्ष्य पूरे करने होंगे और जो अफसर निश्चित समय के अन्दर उन लक्ष्यों को पूरा कर ले उसे प्रोत्साहित किया जाना चाहिये, इन्सेन्टिव दिया जाना चाहिये और यदि वे उसको नहीं कर पाते हैं, तो इसी तरह से उनकी पदअवनति होनी चाहिये ।

आज हमारे देश में आबादी की बाढ़ आई हुई है, यदि उसको रोकने के लिए कदम न उठाये गये तो स के परिणाम अच्छे नहीं निकलेंगे । जिस तरह कप्रवचन आज किये जाते हैं, उससे कुछ होने वाला नहीं है, इसमें हमें थोड़ी कड़ाई करनी होगी । कड़ाई के बारे में मेरा सुझाव यह है कि जहां अफसरों के माध्यम से या अपने विवेक से पूरा गांव तैयार हो जाता है कि वे नसबन्दी करायेंगे, उनके लिए सड़कों, स्कूलों तथा अन्य सभी प्रकार की सुविधाओं की व्यवस्था होनी चाहिये, जिससे उस गांव के बाशिन्दों को फायदा हो—इसका असर दूसरे गांवों पर भी पड़ेगा ।

कड़ाई से मेरा यह मतलब नहीं है कि जिस तरह के पागलपन की स्थिति एमर्जेन्सी के दौरान में पैदा की गई थी और जिसका परिणाम यह निकला कि कांग्रेस शासन को यहां से जाना पड़ा । मेरा तात्पर्य यह है कि हमें अफसरों को कड़ाके के साथ रखना चहिये जिससे वे गांव वालों को इस काम के लिए प्रोत्साहित करें और इस काम में जनप्रतिनिधियों को भी शामिल करना चाहिये, ताकि वे देहात में जा कर लोगों को समझायें और इस काम के लिए प्रेरित करें ।

आज चारों तरफ से यह कहा जा रहा है कि स्थायित्व नहीं है । स्थायित्व के लिए शान्ति और व्यवस्था का होना बहुत जरूरी है, यदि देश में शान्ति और व्यवस्था होगी, तभी हमारी योजनायें चल सकती हैं । हमारी जो शक्ति आज शान्ति और व्यवस्था स्थापित करने में लगती है, उस शक्ति का इस्तेमाल हम अपनी योजनाओं के कार्यान्वियन में लगा सकते हैं । हमारा पिछला अनुभव यह बतलाता है कि तानाशाही इस देश में नहीं चल सकती और उसे चलने भी नहीं देना चाहिये, हालांकि वे तानाशाही शक्तियां फिर से कुछ सिर उठाने लगी हैं । अब जहां तक दूसरे फार्मूले का सम्बन्ध है, जिस पर हम चल रहे हैं, जिसमें कई लीडर्स हैं, कई नेता हैं, यदि वे एकरूपता नहीं दिखलायेंगे, तो देश में अशान्ति पैदा होगी, हमारा प्रजातन्त्र लड़खड़ा जाएगा । इसलिए मैं चाहूंगा कि इस बात को जितनी भी गम्भीरता से लिया जाये उतना ही कम है । हमने जनता के सामने बड़े-बड़े लेक्चर दिये हैं, बड़े-बड़े वायदे किये हैं, लेकिन हम उनमें कहां तक सफल होते हैं—यह देखने की बात है । मैं एक छोटा सा उदाहरण देता हूं—हमारे यहां छोटे लोगों के लिए मकानों की समस्या है, मकान बनाये गये, लेकिन उनको देख कर ऐसा महसूस होता है कि बिखराव की स्थिति पैदा कर दी गई है । छोटे और बड़े दोनों के लिए मिली-जुली बस्ती होनी चाहिये थी । उन सब लोगों को एक दूसरे के बीच में रहना चाहिये और इस तरह का जो भेदभाव लोगों के अन्दर है, वह कम करना चाहिये । यह जो सवर्ण और दूसरी जातियों के बीच में अलग अलग मकान बना कर भेद किया जाता है, उसकी जिम्मेदारी बड़े अधिकारियों पर डालनी चाहिये और जनता के प्रतिनिधियों को भी इस बुराई को दूर करने में शामिल होना चाहिये और इन समस्याओं के प्रति अनुकूल रुख अपनाना चाहिये । हम जो जनता को सुविधायें देना चाहते हैं वे उनको नहीं दे पाते और सारी योजनाओं में ऐसा होता रहा है और इसकी वजह यह है कि आज तक हमारे अफसर उदासीन रहे हैं । मैं तो ऐसा समझता हूं कि जब तक कड़ाई नहीं बरती जाएगी, सख्ती नहीं बरती जाएगी, तब तक कुछ होने वाला नहीं है । बगैर डंडे के कुछ नहीं होने वाला है और आपको सख्ती करनी पड़ेगी । हमारे माननीय प्रधान मंत्री जी यहां पर बैठे हुए हैं । इनके हाथ में सत्ता है और ये कड़ाई कर सकते हैं । अगर लोगों के लिए कुछ करना है, शान्ति व्यवस्था को कायम रखना है, तो कड़ाई से काम लेना हागा । अगर कड़ाई नहीं की गई और जनता की भलाई का कोई काम नहीं हुआ, तो मैं यह कह देना चाहता हूं कि हमें कोई माफ करने वाला नहीं है, कोई क्षमा करने वाला नहीं है । मैं यह प्रार्थना करूंगा कि देश के हित के लिए, देश की जनता के हित के लिए और इस योजना के कार्यान्वयन के लिए आप जितनी भी कड़ाई कर सकते हैं, वह करें ।

इन शब्दों के साथ मैं यह कह कर समाप्त करता हूं कि कड़ाई होनी चाहिये, अनुशासन होना चाहिये, स्थायित्व होना चाहिये क्योंकि इनके बगैर आपकी सारी योजना धरी की धरी रह जाएगी और जो आज की समस्यायें हैं, वे वैसी की वैसी बनी रहेंगी । जनता पार्टी के लिए यह कसौटी है कि वह किस तरह से अपने इस कार्य को करती है ।

इन शब्दों के साथ मैं आपको धन्यवाद देता हूं ।

SHRI SHYAMNANDAN MISHRA (Begusarai) : Mr. Speaker, this is an occasion to my mind to celebrate the homecoming of planning in Parliament. There had been a divorce between planning and Parliament and this divorce lasted for quite some time. We are glad that the Janata regime had initiated the process of reunion and now it would not be Parliament minus planning. It would be Parliament plus planning. Although Yojana Bhavan happens to be at a short distance—only a few yards away from Parliament—a great psychological gulf had come to separate the two. It was rather surprising that it should be so because there had been a very happy, intimate living together of both Parliament and planning for about one and a half decades during the Nehru regime. With the passing away of the great Prime Minister, Mr. Nehru, it seemed as if the star of planning had not only dimmed or waned; it was on the point of setting. It must be put down to the credit of the Janata regime that planning is being revived and it would soon come to its full, pristine glory. During the previous regime planning was in a sense hovering between life and death; it was in the twilight zone. It was all the time in the oxygen tent. So when my hon. friend the Leader of the Opposition was speaking, it appeared as if he was in the dock for planning for whatever had happened in respect of planning, he was also suggesting as if the whole planning process was in the dock. I was wondering what was the period that he had in mind. If the period that he had in his mind was the last eight or nine years, I think his brief was untenable because there was no planning of any sort during the last eight or nine years. After the passing away of Nehru there was a plan holiday, officially declared, for three years 1966—69. Then there was what came to be called the Fourth Plan, which was in fact only a crisis management plan and not a development plan. And the Fifth Plan was almost a non-starter. So, if he was speaking on behalf of Planning during the last eight or nine years, he had no brief and the brief was completely indefensible. But if he was thinking that the whole process of planning was in the dock, then may I say—because I have been here for the last 29 years—that we all have been in the dock and not only Mr. Stephen the Leader of the Opposition. If I may say so, the whole planning process was based on the prevailing thinking, economic thinking during those days and the economic thinking of those days was based on the fact that the problems of the poor and undeveloped countries could be solved through a process of industrialisation based on heavy industry and machine building industries. That was the prevailing economic thinking in the world and this country had also adopted the same course. It was not the brainwave of the rulers, but it was the considered thinking of the economists of those days, both Indian and foreign. Now we do find that there had been certain deficiencies in that kind of Planning. So, it was the economic thinking of the earlier period that was in the dock it was also the defence dimension of the planning that was in the dock which required defence preparedness to be supported by the economic development of a particular kind, which could not be supported by economic development of a different kind as it is being suggested, although there might be differences in approach here and there.

Mr. Speaker, Sir, we have now passed from the period of populism of Mrs. Gandhi, from the period of 20-point programmes. Mrs. Gandhi did not have any faith in planning and scientific thinking and so on. She had faith only in 20-point programmes. And in this process the regime of Mrs. Gandhi had killed planning which was the dearest child of Nehru. I have absolutely no manner of doubt in my mind that if Nehru had to make a choice between planning and Mrs. Gandhi he would have made the choice in favour of Planning and not in favour of Mrs. Gandhi, which my friend, the hon. Leader of the Opposition has done. He is just on the opposite end of what Nehru would have done.

So, the Janata regime has inaugurated a radical change and therefore you find that the National Development Council had overnight leapt to life. It is no more a rubber-stamp to which it was reduced by Mrs. Gandhi. Now it makes suggestions; it says : "We have not been able to study the draft, we will take more time to study it, we will give more views on it." Therefore the consideration of the draft has been postponed. It is all to the credit of this regime that the National Development Council is being enabled to function in a vigorous way. So also is the Planning Commission. Previously, nobody talked about Planning. Planning has also come to life now and the whole process of planning has got a second birth as democracy had a second birth in 1977. Both these events are bound to be put down to the credit of the Janata Party, to repeat, it has revived the process of planning and given it a second birth as it has revived democracy and given it a second birth. May, I say that our friends on the other side must be hailing this in their heart of hearts as they are no doubt enjoying all these in the manner in which they are doing now.

I would even go to the length of saying that if there had been a decline in democracy , it was primarily due to the fact that there was decline in planning. If planning had—fostered, developed and sustained the economics of democracy, democracy would not have degenerated into

authoritarianism as it did during the two years of emergency. Now, if Planning again does not support the resurgence of hope with which the Janata regime has come, then we all on this side of the House, have to remind ourselves....

SHRI JANARDHANA POOJARY (Mangalore) : You said that Planning had failed. You spell out as to how it had failed.

SHRI SHYAMNANDAN MISHRA : We will have to remind ourselves what Rama said to Sugreev in his message.

न स संकुचित: पन्था: येन वालिहतो गत:

"The path by which Vali went to the heavens is not yet narrow; it is still broad !"

So, the Janata Party will have to be conscious of it that it has to keep pace with the resurgence of hope with which it has come to power.

Let me concede that there is substance in the complaint that certain stages of the process of planning have been by-passed or skipped over, and I completely agree with my hon. friend, the Leader of the Opposition, in this regard. This is indeed to the disadvantage of the planning process itself. If we want the people's commitment to the Plan, then the strategy relating to it must be discussed all over the country. There must be a flood tide of discussion on the issues relating to the objectives and strategy of the Plan. This is what happened during the heyday of planning under the leadership of Nehru. There used to be first a paper on objectives. This paper was discussed all over the country. It was also discussed by the National Development Council. The National Development Council came into the picture in the various stages of Plan formulation and not only at the final stage to give it its imprimatur. Then there used to be an approach paper, a paper explaining how to achieve the objectives. Again, there was a flood of discussion throughout the country on this. Then there was the Draft of the Plan. In the meantime, as I had submitted, there used to be meetings of the National Development Council on all these aspects of planning. Finally there used to be a Plan which was presented to Parliament. My hon. friend Mr. Stephen, was not quite right in suggesting that Parliament divided itself into committees to consider the Plan at this stage. It was only when the plan had come almost in a semi-final form that Parliament got itself divided into various committees A, B, C, D etc. That stage is yet to come and I think under your guidance, Mr. Speaker, Parliament would not be denied that opportunity.

Nobody, should have any impression that any Plan can become a National Plan without the approval of Parliament. When does a Plan become a National Plan? It does not become a National Plan only after the National Development Council has approved of it. It becomes a National Plan when Parliament of India has approved of it. (*Interruptions*).

I would also like to remind the Prime Minister that there used to be a Prime Minister's Committee on Plan, which consisted of the representatives of the various groups in Parliament and many papers not ordinarily available to the people were made available to the members of this committee. Then the Planning Commission used to allot one room in the Yojana Bhavan so that Members of Parliament could go there and seek information on the various aspects of planning. Even that was done. So, if these things are not done, there cannot be that kind of association or the umbilical link between Parliament and planning which must be there.

While highlighting these gaps in the process, one should not forget the extenuating circumstances in which this plan has been presented to the country. One should not visit the sins of the parents on the child. There might be certain responsibilities which the parents may not have discharged, but the child must be judged independently of the parents or the process through which it has taken its birth.

Now, this Plan, Mr. Speaker, I must say, had been produced in an incredibly short time, and it must go to the credit of the planners that they put in very hard and unremitting work in order to produce the Draft and therefore, it gives us hope that planning is in right hands and in the hands of people who are really serious minded and dedicated. Otherwise, this Plan could not have come out in such a record time.

Anyway, it remains a queer situation, Mr. Speaker, that we are considering the Draft when the Plan has already been launched and to be precise, the Plan was launched, if you take into account the annual Plan, about 35 days back. So, it seems as if we are being asked to go to Thumba when the Aryabhatta had already been launched and we are being asked whether it was fit to be launched. That is the position in which Parliament finds itself. But more surprising than anything is the fact that even the political leadership in the Planning Commission does not seem to have been fully involved in the task of formulating the Plan which would mean that they have not been fully involved in the task of considering the issues and the strategy of the Plan. I have succeeded in eliciting some information from the Planning Commission

[Shri Shyamnandan Mishra]

through the Research and Reference Section in Parliament about the number of meetings held of the Planning Commission to consider the Draft Plan. It was after a great deal of procrastinating delays on the part of the Planning Commission that I was able to elicit this information that there were only three full meetings of the Planning Commission during 1977-78 and even of these, the Planning Commission has not given any clear indication whether all the three meetings were connected with the formulation of the Draft Plan. It may well be that there was only one full meeting of the Planning Commission to consider the various issues relating to the objectives and the strategy of the Plan. This is the position, and I hope that since our Prime Minister is the very picture of hard work and dedication, he, as the Chairman of the Planning Commission, would also find time for planning as Mr. Nehru did.

Mr. Speaker, after I have said this, I would also like to speak about the nature of the Draft in a broad way and then I will come to certain details.

Now, let it be said in no uncertain terms that the Plan is indeed of a revolutionary significance. The process of planning had got stylized. The constellation of forces which it yielded gave on an average 3.5 per cent annual rate of growth and even this insufficient growth was unjustly or unevenly distributed; and this obdurately persisted during all these years. If the same style and pattern of planning persisted, would not the hon. members concede that the same kind of result would have ensued? Therefore, this Draft Plan does make a departure from that kind of thing which has to be hailed. If we wanted to break this constellation, then we had to bring in a whiff of fresh air here and this precisely what this Draft is doing.

This Plan certainly has the attributes of a Janata Plan, a people's Plan. In the first place, its supreme concern is with the landless, the homeless, the jobless, the marginal and the small farmers and those below the poverty line. This is unmistakable, so far as this Plan is concerned. It is reflected in the concrete programmes for the betterment of the lot of these people. It does not spend itself out, as it did in the earlier Plans in pseudo-radical slogans or populist slogans or in the heat-wave of words. The Janata Plan—I am not saying Janata Party Plan: I am not saying that—please mark my words....

SHRI P. RAJAGOPAL NAIDU (Chittoor) : May I know what is there for small farmers?

SHRI SHYAMNANDAN MISHRA : Secondly, the special concern of this Plan is for the 80% of the people who live in the rural areas. And this stress on the 80% of the people, strangely enough, has attracted some criticism, although it should have received encomiums. This is going to motivate and inspire vast millions in the countryside in a manner in which no other Plan had done. Thirdly, its stress on mass-oriented industrialisation, as against the elitist industrialisation which only created islands of affluence in the widening sea of poverty, is also a radical departure from the past. There is also the projected association—and that is no loss important—of the people with the programme of development, more particularly, with their uplift. It is bound to release the initiative and enthusiasm of the people—which is the main resource of any democratic planning. Even organisations of the landless and the hapless in the rural areas are envisaged, so that they are able to associate themselves with the process of planning and also claim benefits from the fruits of development. Herein lies the real challenge to the political parties—to prepare the people to get the advantages which the Plan promises. The Janata Party, in particular, if it wants to complete the unfinished revolution of 1977, will have to fashion itself into a Plan Army for the Draft Plan which has been presented to Parliament. And we have to be quite clear in our minds that to the extent planning remains a Kutab Minar planning—i.e. Plan that is done at the top of the Kutab Minar and not from the grassroots upwards—planning would not be able to bring the society, the entire society, into motion. There might be various small sections brought into motion, but the entire society would net be set in motion. The society would not be caught into a perennial gale; it would remain more or less stagnant, on the whole.

MR. SPEAKER : Mr. Mishra, there are a larrge number of speakers from your party. You have already taken about 25 minutes.

SHRI SHYAMNANDAN MISHRA : Please give me some time, Sir, otherwise I cannot spell out many things. This is one of the few important occasions.

Mr. Speaker, the most remarkable thing about this Plan is that for the first time, a very effective vehicle of re-distribution of national income has been introduced. There can indeed be no more effective distribution of national income, except through the generation of employment opportunities. Therefore, I submit that employment, as the most effective distributor of national income, has been

built into the Plan strategy. It has been emphasized by other hon. friends also, that the public sector remains—not only remains, but it regains its commanding heights. The public sector had gone down in importance during the previous regime, and that is what I will try to establish in a moment. The public sector is considered to be the main instrument of socialist transformation. The draft has chalked out a remarkable advance towards it, on the basis of which one can effectively challange the record of the hon. friends on the other side. In the Draft Plan the outlay is put at a figure, which gives an increase in the public sector outlay at 1960-61 prices, of the order of 66 to 67 per cent. But what had been the comparable figures in the previous Plans, in the Third, Fourth and Fifth Plans? In the Third Plan it was only 27·5 per cent, in the Fourth Plan 37·90 per cent and in the Fifth Plan 34·14 per cent. So, the Janata regime, again, can claim that it has now brought the public sector into real effective prominence. It was only during the Second Plan period of the whole period of planning—that the public sector outlay was increased by 133·3 per cent. Otherwise, in all the earlier plans, the public sector had been increased only in the manner in which I have just now submitted.

However, I havee no hesitation in saying that the projected rate of growth namely, 4·7% is a historically inadequate and economically illogical rate of growth. This is going to be the main plank of my criticism against the Draft Plan. It is resource indifferent, it is potential indifferent, it is history indifferent. When we look at the projected rate of growth in the Draft Plan, it is obvious that with the planners the past has been too much and the possibilities of the present too little. The lack, of necessary courage on the part of planners to opt confidently for a higher rate of growth cannot possibly be extolled or admired. For, whatever may be said to the contrary, the rate of growth of the economy is the crucial determinant of the country's progress.

As against the Janata Party's stipulated rate of growth of 7 per cent, the Draft Plan projects a rate of growth of only 4·7 per cent. Mercifully, "7" happens to figure in the picture, if not in the left side of the decimal point, at least on the right side of the decimal point, and that seems to be the special feature of this.

I would humbly ask: when would we have more propitious situation for accelerated growth? Never had there been any planning, or for that matter, any planning in the world, more fortunately situated than we are at the moment. The most ambitious dream of any planners is being fulfilled, and is going to be fulfilled, in the matter of savings. It is indeed an exciting prospect that we are going to have—saving of the order of 23 pre cent during the next Plan. The planners should have been elated at this and set their sights higher. But of what use all these savings will be if they are not translated into investment and growth? Over three years in succession, let the House be aware of it, we have been transferring our net resources to the outside world.

My hon. friend, the Leader of the Opposition, was talking of self-reliance in planning. His concept of self-reliance was of an artihmetical nature, of a mechanistic nature. By his reckoning, probably, we hav already become self-sufficient, self-reliant. For we are now transferring net resources to the outside world. We are not using all the resources; other countries are now benefiting in the matter of development from our resources.

SHRI C.M. STEPHEN (Idukki) : You do not know how to make use of the foreign exchange.

SHRI SHYAMNANDAN MISHRA : That is different. Are we now self-reliant?

May I draw your attention to an amazing statement on the very first page of the Plan draft, in paragrph 1·4, which says :

"The country is self-suffiient in all consumer goods and in basic commodities like steel and cement."

It is a wonderful conception of self-sufficiently. My friend was quoting very approvingly the other day all these pargraphs. Does he agree with the Planning Commission? I have a ver poor opinion about the Planning Commission here, reading this paragrph, because we cannot say that this country is now self-sufficient in all consumer goods. If the vast mass of the people are not able to purchase the goods, then, do you think that the country is self-sufficient in these things? If the country is not able to consume even 6 million tonnes of steel would you say that the country is self- sufficient in steel? You reduce you rate of development and you would have futher self-sufficiency in steel. You raise the price of essential/ consumer goods, and you will have further self-sufficiency in consumer goods; If the poor masses are not able to purchase, should that be made a point in favour of self-sufficiency.?.

SHRI JANARDHANA POOJARY : We are now self-sufficieht in cement also according to the Draft Plan Report.

SHRI SHYAMNANDAN MISHRA : I was submitting that for three years in succession we have not been making investments as dictated by our savings. In 1975-76, the gross domestic saving was of the order of 19·7 of GOP while the gross domestic capital formation was 19·6. In 1976-77, the gross domestic saving was 21·1 while the gross domestic capital formation was only 19·2. It would thus appear that the planners are betraying the people who save. If people save, they must expect that these savings would be invested in growth and there would be growth fo the adequate order.

I will hurriedly like to point out a few other favourable conditions which call for a higher rate of growth. We have got the most plentiful supply of the most important wage goods, foodgrains. At any time we can have 20 million tonnes of foodgrains in our stock. Similarly, we can have another wage goods, cloth of the mass consumption variety. If you are able to stimulate the demand for this through a step-up in our activities, thre is no difficulty about that. The position with regard to tools and equipment is also not unfavourable.

Now I am being informed that during the Janata regime development has picked up in such a way that we are now again importing steel while we were exporting steel only a few months back. Even so it can be said broadly that steel has been in excess of our demand here. There is yet another factor to be taken into account. Coal too, you know, was in surplus and it had even necessitated a cutbak in production ; and production in many of the engineering goods, basic goods has been at a level lower than the installed capacity.

The accumulation of foreign exchange, whih represents considerable capacity to import both wage goods and tools and equipment should Government decide to enlarge employment and step up the growth rate, is there for all of us to see. And yet what a pitiful allocation out of this foreign exchange has been made by the Planning Commission! Only a sum of Rs. 1180 crores have been provided for utilisation out of the foreign exchange reserves. You will recall, Mr. Speaker, that this country had the practical wisdom of using the foreign exchange reserve that had been built up during the Second World War at the time of the First Five Year Plan. But now, we seem to be at the end of our intellectual tether and we announce to the entire wide world that we cannot use the foreign exchange in the effective manner in which we ought to because out of nearly Rs. 5000 crore of foreign exchange, we have provided utilisation of 1180 crores in our Plan. And no less important than this is the fact that the price situation is in good shape. I would not say that it is in ideal shape. Here, again it is something which can be put down to the credit of the Janata Party that the price situation is now under control. *(Interruptions)* If my hon. friends have non-economic considerations, than I have nothing to say. But the economic indicators point to that.

So, I would submit that the Janata Party was not unrealistic in pleading for a growth rate of 7 per cent. It can also be pointed out with great force tht in the past also, the country had chalked up a rate of growth of the order of 7 per cent. In many years, it was 6·4, 6·5 and of that order. In 1952-53, it was 6·4, in 1956-57 5·5, in 1964-65 7·5, in 1969-70 6·4 and in 1970-71 1·6. And these were not years which were preceded by natural calamity like drought or flood, they were preceded by normal years. And now that the planners project a 3·98 per cent rate of growth in agriculture and they are also now giving a new thrust of industrialisation based on small and cottage industries which would have a favourable capital-output ratio, then we should think that the rate of industrial growth should be of not less a order than 9 to 10 per cent and, therafore, these two should add up to about 7 per cent rate of growth.

Let me now take up the most important problem of unemployment. The employmens programme is really the kingpin of this Plan. But, here again, the planners have raid something which is very difficult for us to accept. Now could there be any employment programme of 49·3 million person years at this rate of growth of 4·7 per cent?. Then, they are asking us to accept that 50 million person years would produce the same rate of growth as 18 million person years and 14 million person years of accept the previous Plans. All the previous plans had projected a rate of growth of 5 per cent or more. Now, this Plan is lowering the sights in respect of rate of growth and raisig the sights in the matter of employment. My submission is that 50 million person years would generate demand for goods and services and, therefore, add to the national income which would be of a much higher order. So, the rate of growth from this angle also is slightly incredible and the planners should have given more thought to it.

The last thing is with regard to the crucial question : How do you ensure effective implementation? The targets may be unsatisfactory from various angles and they are bound to be considered so because we all represent various interests. We look to our interests in our own narrow dimensions. Even so, if it is conceded that

the targets are all right, the Plan is all right, how do you ensure effecting implementation and ensure that the past will not be repeated? That is the crucial question. I must, here, submit that although, the planners have made very helpful recommendations, their recommendations do not go far enough. The basic recommendation that ought to be made is that the political element in administration must be made to shoulder the responsibility for results. They must be accountable for results. If the Minister accepts a particular target, say, of foodgrains, of 5 million tonnes increase in one year or so, then the Minister must think thrice before accepting that target. He may take months in coming to that target. But after having accepted the target, if the Minister is not able to produce the result circumstances remaining normal— I lay stress on that—the Minister must get out. Otherwise, the entire administration would not fall in line. Unless the political element in administration is made accountable for results, we will not find the right kind of results ensuing.

With these words, I conclude although I had many things more to say. I hope, the planners in the coming months will correct the deficiencies and shortcomings that have been pointed out and they will not stand on prestige. I know, they are very learned people but as Kalidas has said:

"The creator is averse to creating perfect things."

In this view also it cannot be a perfect document.

SHRI ANNASAHEB P. SHINDE (Ahmednagar): Mr. Speaker, Sir, as I will not be in a position to get adequate time to express myself fully, even then, I hope you will give me latitude to express myself very briefly.

Despite what Shri Mishraji emphasized about the previous regime giving up planning, I think, despite temporary deviations or departures, this country has accepted planning as part of our national economic development and all of us are proud of that. In fact, just like on foreign policy or the issue of non-alignment, there is a national consensus on these issues, similarly, on planning, we are having a national consensus which is a great national achievement, so to say, for all parties, including Opposition.

Fortunately, Mr. Morarji Desai who is a father figure happens to preside over the Planning at the moment: he is a great stalwart of the Independence struggle and he is one of our great patriots. But, I think, he has one negative aspect in his life and that is, he never accepts that others are right once he takes a view, he is the only right person and others are wrong.

THE PRIME MINISTER (SHRI MORARJI DESAI): You should not exaggerate.

SHRI ANNASAHEB P. SHINDE: I have the greatest regard for him; I have respect for him. My point in submitting this is that, I hope, he will at least try to have an open mind and think over some of the criticisms that we are making on the floor of the House. Sir, Mishraji has said that planning processes have come to prevail again. I wish to caution him and also Mr. Morarjibhai that never before in the past in the history of this country was the planning launched at a period when social tensions were so high in this country. There had been difficulties; there had been tensions; there had been commotions and there had been wars, but the social tensions were never so high, the social fabric was never weak. The problems of human relationship, the crisis of human relationship, this magnitude was never high as it is today.

For instance, the Chief Minister of Bihar is a very honest man, a very sincere man; he is one of the intelligent persons in this country, but is he in a position to attend to the problems of development because of a number of social tensions prevailing in Bihar? The same thing I can say about U.P.; the same thing I can say about Haryana. The policy makers and the administrators are very much affected by social tensions which is prevailing in this country. Unless you find a solution, all these plans will remain on paper. I warn you; I caution you and this is a friendly warning. Unless some solution is found for these social tensions, this plan is not going to be implemented; this is going to be a paper document unless we find some solution to bring down social tensions in this country.

Today, whether it is a reservation issue, whether it is a Harijan, whether it is an industrial relations—whatever had happened at Pantnagar—every single issue becomes a national issue of high magnitude and tension and, therefore, we should not take it that this is accidental or somebody is motivating here and there. If some body is playing mischief you take action against him; you take legal action against him. I have nothing to say about it. But the point is that there are certain basic social forces working at the root. We have to

Shri Anna Saheb P. Shinde]

identify the causes and unless we succeed n this, no planning or paper planning or paper work is going to give any result to this country.

One of the very important issues which is being publically debated today in the Country is about the difficulties being experienced by the State Governments about the finances. Now I am not in favour of raising the basic issues of re-organising the federal structure or going into the examination of federal and State relationship. But as far as financial aspects are concerned—I think many of the State Government s even including what the hon. Chief Minister of West Bengal is saying—there is some very basic and reasonable pleading on their part, and I think it will be very wise on the part of this Parliament, Government and the Planning Commission to have a very sympathetic review of these problems.

For instance, what was the position of the outstanding debt in the States in 1950-51 ? It was only Rs. 215 crores by way of an outstanding debt of the State Governments of various types. Now what is the position ? In 1978, the outstanding debt of the States is Rs. 16263 and the States' reliance on Centre's exchequer is increasing to such an extent that the total initiative is lacking at the State level. Then I would like to bring to your notice a very important aspect of the matter because it is a part of the recommendation of the Sixth Finance Commission. For instance, last year, Tamilnadu and Andhra Pradesh had an unprecedented magnitude of natural calamities. What was the attitude of the Centre ? They sent a central team. They did a lot of tom-toming. But what was the assistance that was given to the States ? This was not the fault of anybody because the Central Government had accepted a particular system and that is why they gave a few crores of rupees to Tamilnadu and Andhra Pradesh. But in what form ? It was by way of advance plan assistance. That means next year whenever the State Government came for formulation of their plan, that amount would be deducted or at the most some adjustment would be made in one or two years. But that means this total planning process in the States is not working properly—this system of giving Central assistance by way of advance plan to meet the natural calamities. I think here even the Sixth Finance Commission was not in a position to understand properly the national situation and the planning processes. If a recommendation was made, they should have visualised it. If it was going to undermine the process of planning in the State, it was totally wrong. Now somebody some knowledgeable person from here went there. Now, what is happening in Rajasthan ? It is a very unfortunate State because there are droughts, recurring droughts. It is a very unfortunate part of our country. Now what happens there? Every year, the Central Government advances, gives some advance and in the next year, it cut out some portion of it. Now a stage has come for Rajasthan —many times this issue had been raised on the Floor of the House by all sections of the House—when this system is bad for them. The Rajasthan Government is not in a position to operate any plan at all. We have no solution. I wish the Seventh Finance Commission or the Planning Commission or the Prime Minister is in a position to find a solution to these problems so that these unrealities which are existing today in our system of working or functioning be done away with. Therefore, I would submit that the financial relationship needs a very basic review. We need not go only by the technicalities of the recommendations of the Planning Commission. As realists, as practical politicians, as policy-makers, we have to take a realistic view of things.

I would also like to give one warning. This Plan, which is a very ambitious one, is likely to founder and face very serious difficulties. It is likely to get flooded into inflationary pressures because the way ı ı· ces are contempleted to be raised for this Plan is totally unrealistic. For instance, a suggestion has been made —and this has been mentioned in the Plan document—that subsidies will be done away with. How? If you do a way with subsidies on foodgrains, on paper it appears allright. But you cannot reduce the price to the farmers. And if the subsidies are to be done away with, then they are going to raise the prices to the consumers. What are its implications for the economy ? The prices will go up.

There is a reference in the Plan document that controlled cloth will no longer be available. That means, subsidy on controlled cloth will not be there. That means, prices will have to be raised. The poor man will got cloth at a higher price.

A statement was made about agricultural income-tax. I have no quarrel if somebody can find some practical way of taxing the rich in the rural areas. But the point is, the prevailing system of agricultural income-tax, I do not think, can work in our country under our conditions. This has been talked for the last 20 years, but nothing has happened. And nothing is going to happen out of

this also, if you presume that you are going to raise resources by this, you are completely under an illusion ; you will not be in a position to raise resources by this.

You say that electricity charges are to be raised. What are its implications ? You do not go into the basic fact. The other day I raised the issue. In this country, the transmission losses are 18 to 25 per cent while all over the world the transmission losses are only between 5 and 12 per cent. You want to have a ten per cent return on electricity. For instance, in Punjab the transmission loss is 34 per cent, and if you want to add another 10 per cent, then electricity would be costlier, the industrial products will be costlier, the inputs for agriculture will be costlier. Do you think that this can really work? I do feel honestly that this cannot work. This is obviously based on wrong assumptions.

A very important point has been raised. I have no time to go into details. The Plan document admits that there is a gap in resources of Rs. 2,226 crores. But the real difficulty comes in like this. Take, for instance, prohibition. Prohibition has been accepted as a part of our State policy ; it is a Directive Principle. I would make an appeal to Morarjibhai. Many persons on his side do not speak against it because of respect for him. On the fundamental , on the basic objective, we have no differences. But this is not a practical proposition. This is going to land this country into difficulties. If you are very serious about it, my question or challenge to you is this : why did you not provide in the Plan document for the losses ? Yesterday I looked into it as to what would be the revenue loss if prohibition is introduced all over the country. The loss would be about Rs. 2,500 to Rs. 3,000 crores in the Plan period..

AN HON. MEMBER : There would be gain also.

SHRI ANNASAHEB P. SHINDE : Annually we will be losing Rs. 449 crores. I will show you how the realities are being neglected in this Plan Document. In the Plan document it is said :

"In projecting the balance from current revenues, no allowance has been made for incidence of prohibition on State Budgets. To the extent that there is a net loss of revenue on this account, it would have to be made up from other sources to avoid a reduction in revenue surpluses available for the Plan."

That means, despite the actual gap in the Plan, you presume the resources—from which you will be able to contribute money. It is illusory and unrealistic. In addition to this, if you add 3,000 crores, it means that you have already embarked on deficit financing and , with this, the Plan will have a deficit of almost Rs 15000 to Rs. 20000 crores.

SHRI VASANT SATHE (Akola) : They think cottage industries will grow and from that they will get money.

SHRI ANNASAHEB P. SHINDE : So, this a document which has not been given serious thought by the planners or even by the Prime Minister.

Then, Sir, there is a controversy in this country about agriculture versus industry. I for one, like many others on the other side, have a love for agriculture. I am second to none as far as love for agriculture is concerned and if anybody wants to provide a little bit for agriculture, I have no reservations about it. But the entire controversy about agriculture versus industry shows a lack of understanding of the development of economic processes ; it shows a lack of understanding of the development of agriculture; it shows a lack of understanding of the fundamental issues involved in modernising agriculture. And I would only say, please read what your colleague has said. You will not accept my statement, but one of your own colleagues, Shri Ashoka Mehta has said:

"The construction of irrigation facilities requires cement, steel and often modern construction equipment. Then, again, full use of irrigation facilities cannot be achieved unless electric pumps are provided—this involves not just the manufacture of pumps but the generation and distribution of electric power with all the efforts and investments implied in them. The use of chemical fertilisers depends on sophisticated growth of coal and petroleum industries. Better implements require steel and pig iron, machine tools and machine-building capacity , and diesel oil. To move the varied supplies a modern transport network has to get closer to villages. Agricultural production the world over breaks the barrier of scarcity only when it embarks on the technological transformation of itself.

Food for millions, the stepping up of agricultural production to keep pace with the increasing population and their expanding wants for food and fibres, would require considerable achievements in industry and power.

[Shri Annasaheb P. Shinde]

> The agricultural economy cannot be viewed in isolation. To remain productive, it gets increasingly enmeshed with the whole complex of economic development. The Technological changes cannot be brought about without diffusion of skills and new attitudes, shall we say styles of life and work. So technological advances also involve cultural change?"

Without this sound industrial base, you will not be in a position to build up sound agriculture in this country. Therefore all your theories about the priority of agriculture over industry are totally baseless and shows a lack of understanding of the developing processes of a developing country. *(Interruptions)*.

In your Plan you have said that now there is no need to expand higher education and technological education. I may tell you there have been studies all over the world and the well established study—the Dennision study—is well known. Every where it is accepted that production in the modern world does not increase unless you have all the technological backing, all the technological support. I have no time to read all the quotations I have, but it is a well-established fact that unless technological backing is there, production cannot increase. Today the price of our country is that we have technological personnel of a high cadre and a high level. But the point is, now you want to discourage such education. Whome do you want to discourage ? Because, we are a society which is divided into castes and communities and only people belonging to backward communities, the lowest communities like the landless labourers, have not got an oppertunity. I have statistics here which show how many people belonging to the Brahmin community are educated and how many from the backward communities are educated. They show that the lower the community, the less the number of graduates in this country. Less expansion of education at the higher level means that you are taking it away from the lower sections of the society where it has still not come in this country. Here, in the age group of 15 to 24 only 4% of our people are having education while in all advanced countries in the world, whether it is the Soviet Union or Japan or America, it is 24% to 44%. I think we should understanding tnat, in this country, if education is given up or the importance of it is minimised, simply because we are not in a position to find a solution for our temporary problems, I think we will be letting down this country very badly. The Plan has done great injustice by making even less provision that what was provided in the previous Plan as far as technical and higher education is concerned.

With these few words I conclude though I have many more things to say. I am thankful to you for allowing me to express my views.

SHRI SOMNATH CHATTERJEE (Jadavpur): Mr. Speaker, Sir, a national Plan is not to provide a mere catalogue of pious wishes, but it should be a testament of people's resolve and faith in the future. Sir, we have seen that during the last few plans, there has been a steady decline in the condition of the common people in this country. More people have gone down below the poverty line. There has been a greater concentration of wealth in the hands of a few and greater accentuation of poverty in this country This is the result of all these plans ; nobody can deny that. I have not get time to read out from this document which shows that this has been accepted as the result of so many Five Year Plans. The Leader of the Opposition has read out portions of it, but if I may say so without being misunderstood, he was not fair when the other aspects of the matter were not read out by him.

The success of a plan does not depend upon mere array of cold statistics but upon the end-product. What has been the experience of the people of this country during the last thirty years? It has been stated in this document itself that there have been fundamental failures in the planning process and in the implementation of the plans during the previous administration. But have we really tried to find out and sought to enquire into the causes or to analyse the same or to find out other methods of achieving or implementing whatever you wish to achieve in this country ? Should we not profitably learn from the past ? Should we not make a clear departure from the past ? This is because we have seen that what was followed in the country for so many years the time was not short, they had the opportunity for three decades to justify their policies and programmes in this country—they have not been able to achieve what they wanted. Should we not learn from past experience? Should we not ask ourselves whether we can eradicate poverty and unemployment in this country with the help of the big business and monopoly houses and the big landlords and with the help of the massive foreign aid? Have we been able to do that ? Can we reduce the disparity amongst the people by following the traditional capitalist path or the path of mixed economy? Can we create a more equal society as is envisaged

in this document itself by status quoism and without radical changes in the rural and industrial sectors? Can we render distributive justice by mere redistribution of land without ending monopoly in land holdings and means of production? These are the questions which would have to be posed and answered. I find, there has been no real endeavour to look into these problems while the outline of the plan has been considered or the draft has been prepared. I want to make one thing clear that we do want to usher in a society free from exploitation and privation. Our interest is not to criticise for the sake of criticism. There has been a change in the Government. Until true socialism is ushered in this country, let us at least try to make a break from the past and find out even within the present set-up how to benefit the common people of this country. That should be the touchstone of every plan and every formulation of policy in this country.

One thing has been very pertinently observed in this draft plan and that is that there has to be a national consenses and participation of the people in it. In the stage of formulation also, there has to be widespread participation of the people and that has to be in the stage of implementation also. This is, no doubt, a very tentative plan for one year; it has already started functioning, but it is a tentative plan. For all these years, specially during the regime of the last administration, what happened was that the NDC meeting had become a mere ritual, a mere formality, because almost a procession of serfs, without meaning any disrespect, used to come here to say 'Hello' and got the blessings and went back. It was just a formality. Now there has to be the involvement of the State Governments in the process of formulation, involvement of the Parliament in the process of formulation of the Plan but that procedure has not been followed.

Now Dr. Swamy made a comment that Mr. Jyoti Basu is creating trouble. What trouble has he created? I want to know. He said, 'I want to know what are these plans, what are the priorities and how do you propose to mobilise the resources and before you get my rubber stamp of approval as a mere formality, I want to know. I want to be a party to the formulation of the Plan and also in the implementation of the plan.' Mr. Jyoti Basu is no less a patriot than anybody else in this country or anywhere-else. Therefore don't imput motives. You do not get anywhere else. That is why you are fighting amongst yourselves. Do not do that. Try to get people nearer. Try to think of the people who have put you there. Therefore, don't make that comment. It does not help you.

Therefore, we want that there must be a proper participation of the people and the State Governments. You do not control all the State Governments whether you like it or not. We have our basic approaches and outlooks. You must respect them as we respect your views. We want to have a dialogue. We want to find out what is the position and how we can make a joint endeavour to make the country progress and develop. Therefore, this is not a matter of confrontation. Don't take it in that way. That is why I want to earnestly request the hon. Prime Minister not to take the question of Centre-States relations as a matter of confrontation. It is a question of negotiation and discussion. Now, the present system which has been followed in this country in the division of powers, economic, political and financial and constitutional between the Centre and the States—has it helped in the development of the country? Has it achieve the object that the Constitution-makers had in mind? No. You have to accept that. That is why there is an admission of failure even in the planning process in the country.

Now the State Governments want money not for the purpose of increasing the pay scales of the Ministers or the MLAs there. They want to get resources to discharge their responsibilities more effectively. That is why a request and demand has been made to the government of India. You initiate a proposal and I think there is no better person here than the Prime Minister to initiate it. I am sure he will give more thought over it and give up the attitude of, if I may say so without any disrespect, this attitude of intransigence. Therefore, this is a matter of ......

SHRI HARI VISHNU KAMATH (Hoshangabad) : How about further devolution of power down to the Gram Panchayat?

SHRI SOMNATH CHATTERJEE : Decentralisation by the Janata Party starts from the State Government to the Panchayat and not from the Centre to the States. That is your approach. We want from the Central Government to the Panchayat and in that process you do not ignore the State Government's powers. That is the point. You want to start from the State to the Panchayat. That is the position. Today I am not on that question; that is a bigger issue. But unless these regional imbalances are removed and unless the disparities are removed, there cannot be any true federal structure and without a true federal structure, in a country like ours you cannot have successful planning and implementation and

[Shri Somnath Chatterjee]

even the formulation of the plan. There should not be any attitude of anybody, having a superior status or an inferior status. It must be a willing union and a co-operative federation. This is supposed to be federalism but in the name of federalism you have a sort of a quasi federalism. Even that is not there in this country. Therefore, when we ask for a discussion or a dialogue on the question of Centre-States relations, it is not an attitude of defiance, it is not an attitude of confrontation. That is what we want to say.

To-day I am glad Mr. Shinde has raised it because he has been in the government for so many years and he must have felt the needs of the State Governments and the problems of the State Governments. Even from the Centre he must have realised it. I am glad that he has spoken about it before this House.

Time is very short for me. I will not go into greater details but certain things it is essential to point out before this hon. House.

One of the most important aspects of planning is resource mobilisation. F o the draft itself it will appear that so far as the outlay on the public sector is concerned, we want to strengthen the public sector. No doubt about it. I do not want to go into matters which are obvious. But there is one aspect which is so much troubling us. On page 7 this draft plan says:

"To cover the gap of Rs. 16,000 crores or so for financing the plan outlay proposed, it is suggested that Rs. 13,000 crores may be mobilised by the States and the Centre by way of additional taxes....

Kindly appreciate that Rs. 9,000 crores will be additional resource mobilisation by the Centre by new taxes and Rs, 4,000 crores additional resource mobilisation by the States. That means greater taxation. Two things arise. No. 1 is taxation. If it is commodity taxation, then it goes to the poor, the impost is on the poor ultimately. If it is excise duty, like that it is on the poor. Now we have seen that there has been greater and greater incidence of taxation, indirect taxation ultimate suffering is to be borne by the common people. How will this Rs. 13,000 be mobilised except by fresh and fresh taxation, new and new taxation which is bound to hit the poor people in this country? There is no alternative in this country.

Then the other thing is also disturbing. It says—

"About the same amount is likely to be collected during the period 1974—79 on the basis of taxation in the first four years, 40% of it by enhancement of railway freights and fares, postal and telephone charges, electricity tariff and bus fares."

Therefore, these expenses, even railway fares will not be spared. Prof. Madhu Dandavate in the last two Budgets has been taking credit. I am happy that he did not raise the fares. But in this Plan Outlay it is provided that resources will have to be provided by increasing the fares. We will request the non. Prime Minister to tell us how it is going to help the poor. Therefore, our fear is that there is no alternative to deficit financing for raising the resources.

Agricultural income tax—we want and we want that the affluent section of the rural people should bear income tax. But our apprehensions are there, with the absence of the political will as we have seen during the last regimes, they talked of agricultural income tax, but never enforced it. We would like to know what is the proposal? How much do you expect to realise from this? How much do you expect to realise from the public sectors as you mentioned here? It is obvious that deficit financing will have to be resorted to and that means greater misery for the people. Therefore, we would like to know what is the Government's thinking and Planning Commission's thinking on this? This is very important.

The other aspect is unemployment. There is a reference to a certain number of jobs. But how it is going to be achieved. Agriculture is to provide for 23 million jobs. That is the expectation and for which Rs. 4,180 crores minimum needs have been provided in place of Rs. 800 crores. We would like to know who will be the real beneficiaries of these huge investments because everybody has expressed that fear that without proper land reform, without ending land monopolies, the pumping of this huge amount will benefit the particular section of the community who are holding the country to ransom along with monopolists and industrialists in this country.

Now the small scale sector is in difficulty. In the industrial sector more and more sophisticated implements are being introduced. Job potential is going down. There is no policy of the Government to stop mechanisation. Therefore, we would like to know how this employment is to be achieved.

Only two points I would say with regard to income and wage policy. We would like to know what will be the wage pattern? Nothing has been said. Even bonded labour is employed in this country. But that is not our object. There are casual labour employed in this country. When you speak of employment, you must say what type of employment you should provide, what will be the wage and income of the employees in this country? What will be the scale of wages—whether minimum wage will be provided for them? Only two pages have been provided for the working class in this big report. Nothing has been said about their problems. There is a reference to Boothalingam Committee. But the attitude of the working class is known. There is nothing in this Draft Plan to provide for or earn the participation of the working class for the implementation of the Plan projects. Nothing has been provided and if the Government thinks and the Planning Commission thinks by alienating the working class and not involving them in the implementation, they can succeed, they are completely mistaken.

And now, regarding the concept of the 'Rolling Plan' we would like to know whether this Rolling Plan will result in a Plan Holiday after one year, because, after one year, you will consider the effects, the success and the progress made. Well, if you find you have not made progress, will it mean a Plan Holiday, a slide-back of the whole Planning Process? What is this? So, these are some of the disquieting thoughts which Members have about it and you have to clarify those points. What is the real objective of the Rolling Plan? This, we want to know.

Lastly, I would request the Government to see that the interests of the vulnerable sections of society and the interests of the working class are put in the forefront. You should see that they are actively involved in the whole process of Planning. Otherwise no Plan will succeed. Thank you.

श्री सुखदेव प्रसाद वर्मा : (चतरा) : अध्यक्ष महोदय, छठी योजना के प्रारूप पर आज इस सदन में विचार हो रहा है । यह बात सत्य है कि अविकसित देश में योजना के माध्यम से ही देश और समाज का विकास किया जा सकता है । हम छठी योजना में प्रवेश कर गये हैं, लेकिन जो योजना देश के लिए बनती है, राष्ट्र की योजना होती है, उसके पीछे जब तक देश की जनता का सहयोग नहीं होगा, तब तक उसका कार्यान्वयन सही ढंग से नहीं हो सकता है ।

SHRI DINEN BHATTACHARYA (Serampore) : When is the hon. Prime Minister going to reply to the Debate?

MR. SPEAKER : The hon. Prime Minister will reply to the Debate at 12 Noon on Monday.

SHRI DINEN BHATTACHARYA : We understand that Mr. Mohan Dharia will intervene today.

श्री सुखदेव प्रसाद वर्मा : मैं निवेदन कर रहा था कि जब तक योजना के साथ देश की जनता का समावेश नहीं होगा, सहयोग नहीं होगा, उस योजना को राष्ट्रीय योजना कहना ठीक नहीं होगा । पिछली पांच पंचवर्षीय योजनाओं का जो तजुर्बा देश के लोगों को है, इसमें सन्देह नहीं है कि उन योजनाओं से देश को लाभ पहुंचा है, लेकिन यह लाभ किस को पहुंचा है ? आज हम सभी इस बात को मानते हैं कि देश की बहुत बड़ी आबादी गरीबी और गरीबी की रेखा के नीचे है और पांच पंचवर्षीय योजनाओं को पूरा हो जाने के बाद भी घटने के बजाय बढ़ती चली जा रही है । यह इस बात का स्वत: प्रमाण है कि हमारी योजनाओं में कहीं कुछ खामियां रह गई हैं, जिनकी वजह से देश में जो दौलत पैदा हुई, वह कुछ लोगों तक सिमट कर रह गई । आज हमें इस छठी योजना को उन योजनाओं के तजुर्बे के आधार पर देखना है कि पिछले पांच पंचवर्षीय योजनाओं के समान वैसी ही त्रुटियां एवं खामियां न रह जायें । जिसके चलते गरीबी और बेकारी घटने के बजाय बढ़ती चली जाय ।

यह बड़ी प्रसन्नता की बात है कि इस योजना में बेरोजगारी और ग्रामीण विकास की ओर विशेष ध्यान गया है । किसी भी योजना में बेरोजगारी और ग्रामीण अर्थ व्यवस्था को सुधारने के लिए केवल रुपयों का आवंटन कर देना ही काफी नहीं है । पिछली योजनाओं का, जो अब तक कार्यान्वित हो चुकी हैं—क्या परिणाम निकला है, कितनी दूर तक वे देश की जनता को छू सकी हैं ? यह बड़े दुर्भाग्य की बात है कि इस देश के अन्दर हम योजनाओं का मूल्यांकन, काम का मूल्यांकन रुपये का अवंटन कर के मान लेते हैं । इस साल हमने इस योजना के लिए इतना रुपया रखा है और साल के बाद हिसाब करते हैं कि इतना रुपया खर्च किया—यह सही मूल्यांकन नहीं है । सही मूल्यांकन यह है कि जो आवंटित राशि है–योजना में या बजट में, वह वास्तव में किसी प्रकार से खर्च हुई है, सही तरीके में कितना खर्च हुआ है और गलत ढंग से कितना रुपया चला गया है । मुझे यह कहने में तनिक भी हिजक नहीं मालूम पड़ती कि योजनाओं का लाभ जहां तक पहुंचना चाहिये था, वहां तक नहीं पहुंचा । इसका एक छोटा सा प्रमाण लीजिए–आप पटना में जाइये, वहां जो बड़े-बड़े धनाढ्य हैं, मैं उनकी बात नहीं करता—आज इन योजनाओं के कार्यान्वयन की जिम्मेदारी जिन्हें दी गई है, जो

[श्री सुखदेव प्रसाद वर्मा]

हमारी मशीनरी है, सरकारी यंत्र और तंत्र है उसको देखिये । आप इस संदर्भ में पटना की पाटलिपुत्र कालोनी को देखिये । यहां उन्हीं लोगों के गगनचुम्बी मकान हैं, इंजीनियर, डाक्टर और बड़े बड़े अधिकारियों के मकान हैं, जो योजनाओं का कार्यान्वयन करते हैं । बजट में जो प्रावधान किये गये हैं, उस रुपए को वे लोग खर्च करते हैं और हमको देखने को यह मिलता है कि देश की जनता के लिए जो रुपया रखा जाता है, गरीबी, बेरोजगारी और उत्पादन बढ़ाने के लिए जो रुपया रखा जाता है उससे भले ही उन गरीब लोगों का विकास न हो लेकिन उन लोगों का विकास तो हो ही जाता है जिन्होंने इन योजनाओं का कार्यान्वियन किया है । अब तक योजनाओं का असर यही रहा है कि योजना जो बनती है वह व्यक्ति विशेष में, चाहे वह सरकारी तंत्र के लोग हों या देश के धनी-मानी व्यक्ति हों, सिमट गई है । मैं माननीय प्रधान मंत्री जी से कहूंगा कि रुपए का जो आवंटन किया है, जितना किया है चाहे उतना ही रहने दीजिए, लेकिन आप देश को विश्वास दिलाइये, देश की जनता को विश्वास दिलाइये कि जो कुछ भी किया है यह राशि और यह योजना तुम्हारे लिए है और तुम्हारे तक इसका लाभ पहुंचेगा और उसको पहुंचाने का मैं प्रयत्न करूंगा । इसलिए मैंने प्रारम्भ में ही कहा है कि जब तक योजना के अन्दर हम देश की जनता का समावेश नहीं करेंगे और उसका सहयोग नहीं मिलेगा, उसका पार्टीसिपेशन उसमें नहीं होगा, तब तक यह योजना सफल नहीं हो सकती । इसको कहने का मेरा अर्थ क्या है ? मैं शुरू से ही नारा लगाता आ रहा हूं, स्वराज की लड़ाई के बाद से जब देश आजाद हुआ, मैं यही कहता रहा हूं कि नीचे से योजना बननी चाहिये । आप कहेंगे कि योजना तो नीचे से बन कर आती है, राज्य सरकार से इसके बारे में पूछा गया और तब बनाई है । नहीं, यह गलत तरीका है । योजनायें पंचायतों से प्रारम्भ होनी चाहियें । उसके बाद जिला और प्रान्त और तब राज्य में उस पर विचार होना चाहिये । हम छठी योजना में प्रवेश कर गये हैं लेकिन मैं आपको बताना चाहता हूं कि मैं प्रारम्भ से ही विधान सभा सदस्य या संसद सदस्य के रूप में रहा हूं लेकिन मैंने आज तक कभी जिले के स्तर पर या उसके नीचे के स्तर पर योजना के बनाने के समय विचार-विमर्श में कोई भाग नहीं लिया, और लोगों ने भाग लिया हो लेकिन मैं नहीं जानता कि योजना कहां बनती है और कैसे यहां तक पहुंचती है । ऐसी स्थिति में अगर योजना नीचे से न आये और लोगों को मालूम न हो कि योजना हमारे लिये क्या बनने जा रही है और क्या उसका रूप होगा, उसमें उनका क्या हक है, तब तक योजना बना कर सरकारी तंत्र से रुपया बरबाद करवाना है । भगवान के भरोसे ही अभी तक यह हो रहा है और अगर इसी तरह से यह चीज चली तो मैं समझता हूं कि छठी योजना, जिसने देश के बहुत ज्यादा लोगों का ध्यान आकर्षित किया है और जिसमें ग्रामीण विकास की ओर, कृषि की ओर और बेरोजगारी की ओर ध्यान दिया गया है, का हश्र भी कहीं वैसा ही न हो । इसलिए मैंने कहा कि योजना में स्पष्ट चित्र होना चाहिये । सारी चीजों की जिम्मेवारी सरकार ले लेती है । मैं नहीं समझता कि देश की इतनी बड़ी आबादी की सारी चीजों की जिम्मेवारी सरकार अपने ऊपर ले सकती है । मेरा अपना व्यक्तिगत विचार यह है कि योजना के अन्दर स्पष्ट होना चाहिये कि इतनी दूर तक का काम सरकार देश के उपलब्ध साधनों से कर सकती है, जो जनता के बलबूते के बाहर हों और बाकी काम हमारे देश के लोगों को करना होगा । काम के बंटवारे का योजना में समावेश होना चाहिये जिससे कि लोगों को मालूम हो कि यह काम मुझे करना है यह काम किसी और को करना है ।

13 hrs.

अध्यक्ष महोदय, आज गांवों में कोई छोटी-सी चीज भी खराब हो जाती है तो लोग बी० डी० ओ० के पास पहुंच जाते हैं और कहते हैं कि इसकी मरम्मत करा दीजिए । इसलिए मैं चाहता हूं कि योजना के अन्दर सभी के लिए काम का बटवारा हो, सभी पर जिम्मेदारी थोपी जाए जिससे उसको नजर आये कि फलां काम उसको करना है । इस तरह से हर आदमी अपनी जिम्मेदारी समझ कर काम करेगा । अगर ऐसा हुआ तभी योजना चलेगी और हम योजना को सफलतापूर्वक कार्यान्वित कर सकेंगे । इससे देश की गरीबी और बेकारी की समस्या दूर करने में भी हमें सफलता प्राप्त होगी ।

MR. SPEAKER : Mr. Mohan Dharia, you may just start.

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): I shall begin at two.

MR. SPEAKER : Have you begun?

SHRI MOHAN DHARIA : I shall continue after lunch at two.

13.02 hrs.

The Lok Sabha then adjourned for lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after lunch at six minutes past Fourteen of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*].

MOTION *RE.* DRAFT FIVE YEAR PLAN 1978—83—*contd.*

SHRI N. SREEKANTAN NAIR (Quilon) : Sir, I am on a point of order regarding the procedure of the House. I have been a Member of this House for

more than 22 years. The procedure usually followed was to allot time for each important busines according to the number of Members and give the totality of the time of the Party Members to the various parties; and to allot, for Independents, the total minutes for each important subject, to each individual Member. That practice has been discontinued after Mr. Hegde became the Speaker and Mr. Rikey became the Secretary. I would like to know whether I, as an Independent Member elected by nearly 10 lakhs of people, am entitled to my time as a Member of this House. I would like to know this from you.

MR. DEPUTY-SPEAKER : I think you are not right in saying that the practice has been given up. Actually we allot time to various groups and then also to unattached Members and small groups.

SHRI N. SREEKANTAN NAIR : I have not been intimated during this entire Budget Session as to how many minutes I can use....

MR. DEPUTY-SPEAKER : It depends on the time allocated by the Business Advisory Committee.

SHRI N. SREEKANTAN NAIR : The whole Budget Session was there, the entire Budget was discussed and scores of hours, hundreds of hours have been...

MR. DEPUTY-SPEAKER : Yes, but if you had wanted to speak, you would have... For example, in this debate your name is there and it is under the Group "R.S.P." The R.S.P.'s name is there, but yesterday you were not there. So, probably you were not called.

SHRI N. SREEKANTAN NAIR : No. Sir. That is not the case.

MR. DEPUTY-SPEAKER : We go by the bigger groups. Once we exhaust them, we come to the smaller groups. Probably when your turn came, you were not there in the seat.

SHRI N. SREEKANTAN NAIR: There are two R.S.P.'s one in Bengal and one in Kerala. They are the State units recognised by the Election Commission. But they are different.

MR. DEPUTY-SPEAKER : It does not matter. Even so, you will be given time. There will be no difficulty about it.

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): Mr. Deputy Speaker, the House has been discussing a document a historic document, which I am sure will lay the further foundations, or rather strengthen the existing foundations for the prosperity and the progress of our country and community. There is no doubt that it is because of the acceptance of planned economy by our country that it has been possible for us to create the requisite infrastructure for the industrial, economic, technological and scentific development of ou country. After nearly 27 years, ever since planned economy was accepted by our country, the time has come to look at the past achievements and also the drawbacks with all possible, dispassionate views.

Sir, so far as this document is concerned, at the outset I would like to say that this document takes care of the real shortfalls, the drawbacks, and at the same time, it has also laid all possible emphasis on the achievements and their further development in right spirit.

It has been argued by hon. Members that this document has come without proper consideration. May I say that after taking over charge, this Government was very keen in implementing the pledges made to the people? The commitments were to be fulfilled. It is not possible for us to fulfil the commitments without proper planning. And it is in this context that certain guidelines were given to the Planning Commission; and particularly by the Prime Minister who also happens to be the Chairman of the Planning Commission. On the basis of those guidelines and with a view to fulfilling the commitments and the basic objectives, this document has been formulated by our planners with great effort. Within a short span of 8 months they have done a commendable job. They deserve compliments. But it does not mean that there is nothing to improve—as Prime Minister said in his opening remarks. This is a national debate. We have discussed the document in the National Development Council. It is now before this House. It will be discussed in the other House. On the basis of whatever, constructive suggestions come from the hon. Members and from the whole country, it will again be considered. But it is not possible to wait. In the light of the commitments made to the country, we have started, after discussions with every State Government, with the first year right from the 1st of April 1978. But here again, may I point out for the information of the House, that when the meeting of the National Development

[Shri Mohan Dharia]

Council was held on 20th March or earlier, barring any exceptions, every Chief Minister has accepted this new strategy and the emphasis, as had been accepted by the Government or as has been evolved by the Planning Commission in this document. Of course, there were certain differences regarding the financial implications, devolution of funds etc. But so far as the strategy is concerned, there was no difference whatsoever, with whatever has come before the House. It has no relevance with the context of planning. I think it will be an injustice to the Planning Commission, Government and to the National Development Council—the highest body in the country, to say that the document has come without proper consideration.

I was really surprised to listen to and read the comments of some friends, including those of the Leader of the Opposition, Mr Stephen. He said that there was no mention of self-reliance in this whole document, and that there was no emphasis on self-reliance. May I, with your permission Sir, refer to the document itself, and read out from page 3, paragraph 1.25—where it is made clear? I would like to quote:

> "It is proposed, therefrore, that the principal objective of planning should now be defined as achieving within a period of ten years :
>
> (i) the removal of unemployment and significant under-employment ;
>
> (ii) an appreciable rise in the standard of living of the poorest sections of the population;
>
> (iii) provision by the State of some of the basic needs of the people in these income groups, like clean drinking water, adult literacy, elementary education health care, rural roads, rural housing for the landless and minimum services for the urban slums.
>
> This Plan aims at considerable progress towards achieving these goals.
>
> These primary objectives should be attained while
>
> (iv) achieving a higher rate of growth of the economy than in the past;
>
> (v) moving towards a significant reduction in the present disparities of incomes and wealth; and
>
> (vi) ensuring the country's continued progress towards self-reliance."

So, it is one of the basic objectives of this whole document. We cannot forget that aspect. May I know, ultimately, with what is self-reliance linked up? Is it not linked up with the financial aspect, with the production aspect and with the aspect of science and technology ?

So far as the financial aspect, or foreign aid, is concerned, may I bring to the notice of the House that the outlay of the Fifth Plan for the public sector was Rs. 39,000 crores? As againt that public sector outlay, foreign aid was Rs. 5,400 crores, that is, 13.76 per cent. As against that, in this massive Plan, where the public sector outlay is of the order of Rs. 69,000 crores, foreign aid is only Rs. 3,600 crores, that is, 5.7 per cent. Is it not going towards self-reliance? If I may quote the past figures, in 1974-75 this percentage was 13.65. In 1975-76 it was 17.76; in 1976-77 it was 10.46. Even if the gross aid is taken into consideration, for the Fifth Plan, as against a public sector outlay of Rs. 39,000 crores, the percentage of gross aid was 23.4 per cent. As against that, in the Sixth Plan it is only 11 per cent. Is it not going towards self-reliance?

I told you regarding the Plan. But what has happened in actual practice? In 1974-75 the gross aid was 26 per cent; in 1975-76 it was 28 per cent and in 1976-77 it was 19 per cent. We are hoping that in the Sixth Plan it shall be about 11 per cent.

Secondly, coming to this aspect of production, it has been said that the Government is dismantling the great industrial structure, the fuoundation of which was laid by Pandit Jawaharlal Nehru. May I say with all the power at my command that we have the greatest respect to this great leader, and this country cannot afford to be ungrateful to Pandit Jawaharlal Nehru, because it was he who laid the foundation of the planned economy for the country. This Government has not forgotten that aspect of industrial development. You will please find here that we have taken all possible care to see that self-reliance is achieve with faster speed.

What are those areas? Take the case of steel and metals. It is true that for the time being our capacity of steel is far in excess. We are not happy with it. I have listened to Shyambabu speaking, making a referecnce to this Plan document, and reading one or two lines from page 1 itself, which reads :

"The country is self-reliant in all consumer goods and in all basic commodities like steel and cement, while the capacity of other industries like fertilisers is rapidly expanding."

On the same page the planners have mentioned it, and we cannot do injustice to them. They are aware that these capacities are in excess, we cannot use them because our purchasing power is poor. Therefore, they have said here, on the same page :

"This means that the further expansion of industry is limited by the narrowness of the market. As a result, further import substitution of consumer goods or capital goods cannot, at the current level of demand afford any great impetus for continued industrial growth."

SHRI D. N. TIWARY (Gopalganj): That is not the case with cement.

SHRI MOHAN DHARIA : I am saying generally. We are having that feeling that we are surplus in sugar, We would be producing 60 lakh tonnes of sugar in the current year.

For a population of 61 crores, the production is only 60 lakh tonnes. When we compare that with the average consumption of sugar in other countries, which is 40 to 50 kg. per individual, it is negligible. Because there is no purchasing power, we are having abundance of sugar today.

Similar is the case with many other commodities. So, it is not that we are neglecting steel, but for the time being there are other industrial sectors which should be given perhaps earlier priority.

Take the case of power. The House will be happy to know that power which was generated on 31st March, 1978 was 24,039 MW as against 8,439 MW earlier and now from 24,000 we shall go to 44,000 MW by the end of the Sixth Plan. And for that, we have taken up a massive programme of investment which will be of the order of Rs.15,750 crores. We are planning in one Plan what was achieved in the past five plans, with a a view to achieve self-reliance, to give all possible inputs for our industrial and industrial development. Is that not a sign of going speedily towards self-reliance?

Similarly, production of petroleum products on 31st March, 1978, was of the order of 25 to 26 million tonnes. By 1982-83, we shall be going to 36.32 million tonnes. In the case of transport and communications, which is again vital for self-reliance, as against an investment of Rs. 6, 900 crores in the Fifth Plan, we shall be investing more than Rs. 10,600 crores in the Sixth Plan.

Similarly, this Plan document envisages the establishment of nine fertiliser plants, for which an amount of Rs. 1,650 crores has been provided by the planners. That is because today we are importing fertilisers heavily. We want to have more fertilisers in the country,

The question of cement was raised by the hon. Member. He is very much right. Here also, a provision of Rs. 187 crores has been made in this Plan document for the continuation of the current schemes and also for the setting up of 12 to 15 new cement plants in the country.

Because an attack was launched that this Government had forgotten the aim of self-reliance. I want to show that perhaps this Government has given more priority to self-reliance.

Take for instance, science and technology which is equially important. As against an investment of Rs. 814 crores in the Fifth Plan, investment on research and development for science and technology will be Rs. 1,486 crores in the Sixth Plan. Is it not a sign that we do want to be self-reliant.?

In this modern world, it is not possible for any country to be self-sufficient, somewhere we shall have to depend on the others, but so far as self-reliance is concerned, there is no doubt whatsoever in the mind of the Government, and there is no question of dismantling the scientific and technological basis that was created by Jawaharlal Nehru. On the contrary, all these efforts show that this Government and Plan are trying to further strengthen whatever has been achieved by the country, while taking care to remedy the existing shortfalls.

A scathing attack was launched so far as the public sector is concerned. May I again draw the attention of the House that while the investment in the Fifth Plan for the public Sector was of the order of Rs. 39,000 crores, in the sixth plan, it is Rs. 69,000 crores? Had the Government been been of the opinion that public sector should not be encouraged, would have gone from 39,000 to 69,000 crores? But, here the Government is very clear that so far as public sector is concerned, it should function, it should operate as an effective instrument for the socio-economic transformation of the country. We cannot afford to have our public sector undertakings as white elephants bringing more burden on this country. It is in this context

[Shri Mohan Dharia]

that we shall have to streamline, we shall have to see that all un-required, unwarranted expenses are immediately curtailed. But that does not mean that the Government is opposed to the public sector. On the contrary, all emphasis is laid on the public sector. There is no doubt that the commanding heights of the economy shall have to be put under control through these public sector undertakings and that is the reason why we shall be investing nearly Rs. 69,000 crores in these public sector undertakings and other areas of Government control.

I would like to bring to the notice of the House that at constant prices the increase in the investment in this Plan over the earlier Plans has to be examined. It would be seen that in the Fourth Plan, the increase over the Third Plan in the public sector was of the order of 38 per cent. In the Fifth Plan, the increase was 34 per cent. But in the Sixth Plan, the increase is more than 59 per cent. Is it not again eloquent enough to show and to state that this Government is perhaps taking more care of the public sector undertakings than the previous Governments? It is very easy to make charges but why not go into the documents ?

It is being said that this Government is not taking care of the industrial growth. Perhaps, this is the first time that the Government has taken a very realistic approach. The planners are very much concerned that in spite of high tall talks, we see that the industrial growth rate has never crossed 4 per cent in the earlier Plans barring the First and the Second Plans. While we are planning, we are envisaging a growth rate of 7 per cent. Here again, we shall have to take all possible care to see that these are not only high talls but they are necessarily materialised. I was constrained when I listened to the commentary from my own colleague, Shri Shyamnandan Mishra when he said that 4·7 percent growth rate is not correct rate, it is illogical and it is unreasonable. Let us have a look at our earlier Plans. Let us have a look at our own performance. What is the performance ? Even though targets have been fixed to achieve 7 per cent rate of growth, has it ever been possible to see that the growth rate has attained those targets? Therefore, my submission is that when the planners have said 4·7 per cent rate of growth, the industrial growth rate will be of the order of 7 per cent and so far as agricultural rate of growth is concerned, it will be somewhere near 4 per cent. which will be the double the present growth rate.

In a country like ours, to speak of the double growth rate in agriculture only means that we shall have to take into consideration new techniques, new science, new methods to bring additional land under cultivation. I think, if the planners have said that the growth rate will be 4·7 per cent, there is nothing wrong.

Then a claim is made that while at one end nearly 49 million man years employment will be generated, then necessarily, there should be additional growth rate. But there again, we are forgetting an aspect that this Plan will have to take care of the social services. For instance, our investment is of the order of Rs. 3000 crores for drinking water purposes. It will provide water; it will generate some employment. But it cannot add to the growth rate of the country. Similar is the case with communications; similar would be the case with construction of roads and other constructional activities. We may be in a position to generate employment. But that does not mean it will necessarily generate the growth rate further. It is not possible.

So, all these things have to be properly looked into. I am sorry to say, I can understand such a comment coming from some other hon. Member but when it comes from a colleague of ours who has worked in Planning, I feel something has gone wrong somewhere.

SHRI C. M. STEPHEN (Idukki) : Something must have gone wrong with the Janata Party's planning concept.

SHRI MOHAN DHARIA : Perhaps, the closer association of the Leader of the opposition might have made him way that.

The whole point is : What are the real ailments ? How can we forget that in our country, the ailments are somewhere else ? Take, for instance, our rural sector. Nearly 80 per cent of our population is in rural areas ; 80 per cent of our poverty is in our rural areas ; 80 per cent of our unemployment is in rural areas. I am quoting these figures from Dr. Sukhatme. He has made a lot of study. These are not my figures. When there is 80 per cent poverty, 80 per cent unemployment and 80 per cent of our population is in the rual areas, why has it remained so ? The whole House may be aware that along with industrial development, the ratio of agricultural labour and industrial labour changes. But unfortunately, in this country, with all its industrial development, it has so happened that the ratio has not changed. not only during the last 30 years but in 1911, the ratio was of the order of 74 per cent.......

SHRI C. M. STEPHEN : You are forgetting the demographic aspect.

SHRI MOHAN DHARIA : I am not forgetting that. You were not present here. Whatever achievements we have made, I said, that it is because of the planned development in this country and this country cannot afford to be ungrateful to Pandit Nehru.

SHRI C. M. STEPHEN : I heard you saying that.

SHRI MOHAN DHARIA : But at the same time, let us not forget that these are the distortions, that in spite of industrial growth not only in the last 30 years but right fom 1911, the proportion of agricultural labour which was to the tune of 74 per cent has remained constant. Naturally, if it has remained constant, what has gone wrong ? We had to see that. Will not a new shift, a new change, in the planning process be necessary? It is this document, historical document, which takes that care. While laying the emphasis on rual development, laying the emphasis on agriculture, laying the emphasis on irrigation we are going to take that care.

SHRI C. M. STEPHEN : Would you say that the Fifth Plan to the framing of which you were a party did not have this emphasis ?

SHRI MOHAH DHARIA : It is a very good question raised by my hon. friend. May I bring to the notice of the House that while I was in the Planning, we had brought out one document which was discussed in this House and in the other House known as "Towards Self-Reliance—An Approach to the Fifth Plan" ? This was the document which was discussed and approved by the House. There was a general consensus. Unfortunately, that very document which was approved by this very House was thrown somewhere and no care of it was taken afterwards. But then afterwards, whether it was in he name of 20-Point Programme or some other programme, I do not know, that care was never taken. That is the whole tragedy. Is it not true that in the year 1971, we assured the people—I was then in the Congress party along with Mr. Stephen that within five years we shall take care to see that poverty was eradicated, that we shall take care to see that every village got drinking water facility ? What happehed to it ? Who is responsible for it ? Now this is the Government which has come forward before the House and before this country saying that within five years to come this massive provision has been made for drinking porposes. During the past plans, this provision for drinking water was never made. We have made a provision and we shall take care to see that drinking water is necessarily provided. And the hon. Prime Minister stated here regarding the concept of Rolling Plan and he has made it very clear that every year it will give us an opportunity to rectify if we have gone wrong somewhere. We have to pfovide water to one lakh and fifty thousand villages. In some places, there is no water facility at all; in some other places, water is not potable, whatever it is. Then naturally we shall have to take care that every year we must see that at least 30,000 villages should get water. If by chance, we cannot take that much care in the fist year, natually we can have a review of the plan and we can decide that this is the target fixed and we shall give more emphasis to that. then we shall see that this commitment is fulfilled. To see that these commitments are fulfilled, social justice is rendered to the common man, if certain changes are to be made, should we be rigid or should we be flexible ? I think the Prime Minister, in his speech, has made it absolutely clear that so far as these targets are concerned, we are very much interested in fulfilling those targets.

SHRI C.M. STEPHEN : Let it not be confused that plan concept is one thing and plan implementation is another thing. Plan concept is what we are now speaking of. When you say that there is a new emphasis in the new Plan. I am pointing out that the same emphasis was obtaining in the Five Year Plan. To what extent the implementation took place is a different matter and we shall assess this when the Plan will be over. But whether the emphasis was there or not is a question that I am putting to you.

SHRI MOHAN DHARIA : Unfortunately, if you look at the plan allocation, it is abundantly clear that the emphasis was not there and it is this Government which has given this emphasis. It will be 43 per cent of our outlay for our rural development which has never happened in the past. And particularly this quantum of money if you look at it you will find that this emphasis was never given in the past. So far as implementation is concerned, I share your views and I shall be coming to that later on.

My submission to the House was that the real ailment is that the rural sector has remained neglected unfortunately.

Similarly, let us not forget that out of the labour force that comes every year to the market, that labour force is nearly 6 million people and our present Plan in the past document, whatever it is, it takes care hardly of 10 per cent of this new labour force. Out of 6 million people,

[Shri Mohan Dharia]

we hardly provide jobs to 5·5 lakh people, if I may be more correct. If we do not take that care in this new Plan—let us set aside the backlog. I am speaking of the new labour force as it enters every year into the market which is of the order of 6 million—then how are we going to do that. It is posisble only with the shift being more and more towards rural development programmes and particularly which are production oriented, and that has been done in this new Plan Document. Our country has certain specific features. We have tried certain models in the country. It has been possible for us to create infrastructure in the country.

In rendering social justice and taking care of the man-power existing in the country, we have failed somewhere : and if that distortion is to be removed, new changes are necessary and those changes are made in this Plan Document. There should be graciousness, I mean the generosity, to accept that, yes it is in the right direction. And I must say that, so far as the end is concerned, the Chief Ministers belonging to various parties were there in the meeting and they had all accepted this new emphasis that is given in the Plan Document. This is for the information of my friend Mr. Stephen.

Again it has been said that this Plan fails in taking due care of justice. Unfortunately there is not much time at my disposal. If reference is made to page 11 and other pages from 131 onwards of the Plan document, this House will find that with a view to having that distributive justice, all possible emphasis is laid on land reforms, urban and corporate property and their distribution, distribution of goods and services, public distribution system, etc. It is for the first time that the Plan document not only accepts public distribution system but by introducing the various production patterns, care is taken of the minimum needs required by the common man in the country, so that they properly feed the public distribution system. Therefore, it is no more mere public distribution system, it is production-cum-public distribution system. It is for the first time that Plan has taken care of this and that is also with a view to taking care of distributive justice......

SHRI N. SREEKANTAN NAIR (Quilon): Go to Kerala and you will find that the public distribution system is functioning very effectively.

SHRI MOHAN DHARIA : I know that. I have made a mention of that. I appreciate that. Whatever good has happened in the country, I am having that much of generosity to accept it, 'Yes ; somethig good has happened'.

With a view to having distributive justice, for distribution of credits, inputs, consumption credits, debt relief, employment programmes, development of backwards classes, development of backward areas, several fiscal measures, income policies, in respect of all these spheres, care has been taken in this Plan document.

Reference was made by my friend, Mr. Annasaheb Shinde; he is not here now. I could very well see the agony. While the whole country is bursting with some sort of insecurity, when social inequalities have created that sort of insecurity, it is very much necessary that social security should be given first. Otherwise, these Plans will never succeed. I can very well appreciate that. Social inequalities shall have to go. But if we want to give security to those who are socially worst-affected, it is the economic stability to that man which is all the more relevant, and if we look at the Plan document, here again care has been taken. Unfortunately, my friend, Mr. Annasaheb Shinde, is not here. Ultimately how are we going to take care of the social inequalities ? Well, it is a way of our life. But that shall have to be changed. I entirely agree. Let us not forget that unless and until economic security is given to these downtrodden people in our country, it will not be possible for them to come out of the clutches of social insecurity, and that care has also been taken by the Plan. So, what is required is proper implementation of these efforts that are envisaged in this document.

Regarding rural development, while Rs. 15,000 crores were provided for rural development earlier, this Plan provide Rs. 30,000 crores. Mr. Stephen, this i the difference in the Plan document. We have provided Rs. 30,000 crores for rural development, maybe under Area Plans, maybe under Drought Prone Area Programmes, maybe under Hill Programmes, maybe under Blocks, besides this Rs. 2,800 crores have been provided for various other programmes for rural development—perhaps of the most backward areas in our country. That is how we have been trying to take care.

Here again, may I come to the problem of unemployment which is also linked up with this ? This House will be happy to know that, out of 5,500 Blocks, this Plan intends, not fully cover but to

reach 3,600 Blocks in the country during the course of these five years, and out of these 3,600 Blocks, all possible efforts are being made to provide full employment at least in 2,750 Blocks........

AN HON. MEMBER : How?

SHRI MOHAN DHARIA : If you spare some time to go through this document, instead of taking my time here, you will find that it has been provided. Here my emphasis is this. While we are speaking of this rural development, we would very much like to have integrated area planning. Again the Planning Commission has taken care : with a view to strengthening the planning machinery, a certain amount has been made available, it has been provided so that the present planning machinery at the State level, the planning machinery at the regional level and also the planning machinery at the district level are further strengthened. That care has been taken. So far as the village level is concerned, it is easy to say that planning should come from below........

SHRI JAGANNATH RAO (Berhampur): From the Panchayats.

SHRI MOHAN DHARIA : I am coming to that.

But in a massive country like ours, let us not forget that there must be combination of the two. We want proper information and data which will have to be collected and then, on the basis of our resources and man-power, plans will have to be formulated. And here, when we are formulating our Plans, it is very much necessary that there should be decentralisation of power and it is in this context that the Central Government has already appointed a Committee under the Chairmanhip of Shri Ashoka Mehta as to how we can revive this whole Panchayat Raj system. Efforts were made in the past : I do not say 'no'. Some States like Gujarat, Maharashtra and others made efforts to a great extent so far as decentralisation of power is concerned, through Zilla Parishads, etc. but, again, it is not enough. Let us not forget that if at all these plans are to be properly implemented, it will never be possible without the actual involvement of the people. And that involvement is possibe only through Panchayats. From the point of view of such involvement, the perfect functioning of the Panchayats is all the more necessary.

Now, Shri Somnath Chatterjee made a reference to a national dialogue. I personally feel there should be a dialogue not only at the national level between the leaders, but that sort of dialogue and that sort of atmosphere of conciliation is neessary at the village level also. There may be political differences.....

SHRI DINEN BHATTACHARYA (Serampore) : But not over the head of the State.

SHRI MOHAN DHARIA : I do not know whether 'over the head' or 'under the head' but I always felt that the head should be above the heart.

How, we understand that there should be coordination and, again, the Government has taken care of it. Our constituting the Commission under the Chairmanship of Shri Ashoka Mehta is very much linked up with the whole plan development and that is why the Commission has been asked to submit its report as early as possible so that when we formulate the whole Plan and it is approved by the National Development Council, it should be possible for us to take care to see that there is a proper link with the people and there is involvement of the people with the whole Plan development.

Then, there are some other aspects also. Regarding the small scale sector, a lot of criticism has been made against us. As I have already stated, we have not lost sight of the fact that we had given all possible emphasis to big industries, to heavy industries and capital goods industries but, at the same time, we had forgotten somewhere— or, rather, we failed to give that emphasis which was necessary to the small scale and cottage sector. This plan document takes care of that as well. As against a provision of Rs. 535 crores in the Fifth Plan, a provision has been made to the tune of Rs. 1,410 crores for the small-scale and cottage industries and it is expected that they will generate employment to the tune of 1,30,00,000. There are small-scale and cottage industries....

SHRI DINEN BHATTACHARYA : But handlooms will be closed down.

SHRI MOHAN DHARIA : My submission to the House would be that there is no fear of the handlooms being closed down. The Government has already announced that no further composite mill— I mean the weaving mills — will be allowed to be established in this country and whatever is our need of cloth will be met necessarily through handlooms to great extent. That policy has been a nounced. The handloom sector whi provides jobs to millions of our people h been taken care of.

Then, a reference was made to the educated nd, unemployed a also, Mr. Shinde

[Shri Mohan Dharia]

made a reference to the whole pattern of eduation. I need not go into those details, but again let us not forget that the present distortions are also because of the fact that there has been no proper manpower planning in the country. What are the needs of the country and what are the areas where education should be given and imparted; that care was not taken. That exercise is also being done now.

Regarding unemployment, it is very much concerned with the growth rate; it is very much concernd with the economic activities of the country. So far as educated unemployed are concerned, I had discussions with the Members of the Planning Commission yesterday itself. They are having their own exercise in this connection. In case of such youngesters who are prepared to stand on their own legs, if they are having bankably viable projects, we do feel that they should not suffer simply because they are poor. But it is not just disbursement of money, what is needed is that if they have to be given that money, they should have the capacity to repay and stand on their own legs, and generate employment for themselves and for others. It is how, all these areas are being taken care of.

I would now like to say a few words about the plan implementation machinery. I was very much in the Planning Ministry for four years in the previous Government and my experience has been agonising. We formulated the plans, there were high orders and tall talks, but when it came to the point of implementation, we wanted to implement the same through bureaucracy. It could not help us. Now, in this plan document, the involvement of the whole country has been sought. The people are involved in its implementation. When I am speaking of this Plan document, may I urge, through you, Sir, upon the hon. Members that in their respective constituencies care shall have to be taken by them because fifty per cent of the blocks are sought to be covered; there we want to give full employment to our people and with a view to giving them full employment, integrated area planning will be necessary. All poss ible efforts shall have to be made so that all the natural resources are harnessed with the available manpower. How ? There may be party differences among us, but above that, we shall have to think of our country and indeed our brothers and sisters who are below the proverty line and those who cannot get adequate food in spite of the fact that they are prepared to work. This plan is prepared to take that care, it is not only that the involvement of the big leaders at some higher level is necessary, but we as representatives of the people should be prepared to accept this challenge and say : Yes, we keep this document as something above our party politics, we treat it as a national programme and national challenge. It is only through proper implementation that this country shall prosper. Let us say that. Let us hope that the ailments of many years will be washed off and this country would lead to prosperity.

SHRI N. SREEKANTAN NAIR (Quilon) : Mr. Deputy-Speaker, Sir, I have been very attentively listening to the day-dreams of my friend, Shri Mohan Dharia, and I wish him all success.

SHRI MOHAN DHARIA : With your cooperation, it is all possible.

SHRI N. SREEKANTAN NAIR : But, Sir, the main question is implementation and the basic thing for implementation is resources. Along with my friends here and there also, I feel that the question of mobilising the total amount of money required for this Plan will be a very difficult affairs. Anyhow, tall claims have been made in the past also and my friend, makes these claims and I wish that these become a fact; that is all I can say.

It is a fact that the earlier Five Year Plans have all been to the benefit of the richer sections both in the urban and rural areas. But the Rural Survey shows that twenty percent of the households have less than Rs. 1000/- as assets, their total wealth, and they account for only less than 1% of the rural assets, whereas four percent, with assets over Rs. 50,000/- own over 30% of the entire assets. As most of the benefits of the previous Five Year Plans have accrued to the richer sections of the community, the hon. Minister and the Planning Commission have laid down six basic tenets or objectives to be followed. He himself recapitulated them and in the Plan also it is there and so I do not wish to recapitulate those objectives. To achieve those objectives of the Plan the Plan envisages maximising employment in agriculture, development of Backward classes, bringing in an integrated rural development and providing the revised minimum needs to all and for this purpose, to organize the common people to claim their share as by right.

The Plan envisages a total outlay of Rs. 116,240 crores of which Rs. 69,380 crores will be allotted to the public sector and Rs. 46,860 crores to the private sector. For the radical implementation of the Plan the Planning Commission has laid down four pre-requisites. They are:

(1) There must be a national consensus on the Plan itself.

(2) The Plan demands the determination of the government as a whole to raise and deploy the necessary resources and to devote all their energies to the fulfilment of its objectives.

(3) It requires of the community a readiness to accept a degree of restraint on the expansion of its current levels of consumption for the sake of the future.

(4) The Plan must evoke the beneficiaries, the poor and the dispossessed to organize themselves to claim as by right their due benefits.

These are the four objectives laid down and as all the four pre-requisites are impossible to attain at least in the immediate future, I think the plan is bound to fail. But the most glaring defect of the Plan is the neglect shown to the medium and large-scale industries. In a country like India, with its more than 600 teeming millions, if we want to catch up with the rest of the world, we must improve our technology and our production. Then only will we become self-reliant and a strong nation in the comity of nations.

For the whole-hearted co-operation of the people, what the government is going to do is something I do not understand. Every government and especially those governments in north India are engaged in infighting and there is also the additional question of reservation of seats for Backward Classes. So, amidst all this conglomeration of fights and infights it is very difficult to take the Plan to the common people. There are only a few States which can apply their resources and their mind to work out and implement the Plan. Kerala is one such State but even there working out the plan is being obstructed by the other departments of the governments of India themselves. To quote one example, the Silent Valley project of Kerala is a power-generation-cum-irrigation project. Its initial scheme is to produce 240 MW with an ultimate capacity of 522 MW. It will also irrigate 10,000 hectares of land. But this scheme which has been approved by the Planning Commission is being objected to by the Forest Department of the Ministry of Agriculture on the ground that the flora and fauna of the Silent Valley forests would be submerged. The Western Ghats are full of flora and fauna and very rich that a small segment like Silent Valley project here and there would do not harm at all. The Kerala Government is also prepared to give all the assurances and the undertakings demanded by the Committee for Environmental Planning and Co-ordination, but even their undertakings are not accepted and the Secretary of the Ministry, one Dr. Ramachandran still persists that it should not be taken up and worked.

Dr. Ramachandran thinks that producing energy and food materials for the country is of lesser importance than the ecology of the small segment of the Western Ghats, which is very rich.

15 hrs.

As the time is limited at my disposal, I am limiting my speech to the problems of my State. So I come to the coir industry. This industry has been mentioned cursorily in the Plan. The most astonishing aspect of it is that the Planning Commission does not know what had been the production in the year 1977-78 so far as coir industry is concerned. Again they do not know what would be the production figure at the end of the Five Year Plan i.e. in 1982-83. Out of light village and small industries listed at page 231 production figures for coir alone are marked 'N.A', that is, 'not available'. And there has been a paltry provision of Rs. 17 crores for the coir industry for the next five years. Coir industry has been in the doldrum. 1·5 to 2 million people are engaged in this indsutry. Scant attention has been paid to this industry. People of Kerala and the State Government will fight it out with the Central Government if it is discarded.

I come to another industry—Industry of Tourism. Scant attention has been paid to this industry. It is one of the greatest developing industries in the world. Rs. 63 crores have been set apart for the Ministry. Rs. 33 crores have been set apart for Tourism and Rs. 30 crores have been set apart for Tourism and Development Corporation. For a long time I have been wondering why there is dualism in the mechanism of the Ministry of Tourism. Why should there be two Departments—Tourism Department and Tourism Development Corporation ? Why should there be this dualism ? For this dual organisation, there will be dual set up for administration, dual expenses for propaganda and publicity. On having these two organisation, neither organisation will primarily be responsible for implementing the Tourism and Development programmes.

I have another complaint against the Department of Tourism. They do not care for the various centres which are being developed by the State Governments. No mention is made by them of those various centres scattered all over India except Gulmarg and Kovalam. These two places find eloquent mention in their documents. They have a small list in which ten or eleven other centres have been mentioned. Our vast sub-continent—India—is full of very beautiful centres. It

[Shri N. Sreekantan Nair]

is absolutely necessary for the Department of Tourism to come out with details of all these areas so that the foreigners who come in India may pick and choose. If all these details and notes on different areas are given to them, we stand to gain also by earning foreign exchange for their travel and longer stay in the country.

Finally, Mr. Deputy-Speaker, I would say that the Draft Plan is impractical, it is certainly unscientific and it is only an exercise in wishful thinking.

Sir, I say 'wishful thinking' but not certainly 'malicious thinking.'

Now, both the State Revenue and Central Revenue cannot bring in Rs. 4000 crores and Rs. 6000 crores respectively by additional taxation, over and above Rs. 10,250 crores which has already been brought in now under current development.

Also, the Public Sector savings cannot provide Rs. 27,445 crores as has been envisaged in the Plan Document. The resources for the Plan will go down further and there will be further erosion due to inflation.

Then, the allotment of Rs. 4180 crores for the revised 'Minimum Needs Programme', though very ambitious, is certainly a commendable step in the right direction.

But the attitude shown towards land reforms is certainly not very encouraging.

Altogether, the Plan admits of only 4·04 million hectares of surplus land. Distribution of only this much of the surplus land cannot in any way radically transform the villages or in any way enrich the peasants. Neither the Peasantry gets the benefit, nor the Industrial workers. Industrial development is given a go-by.

This Plan Document, though idealistic is unrealistic and it is impossible of being worked out. However, I wish the Minister once again all success in successfully working out the Plan. Thank you.

श्री हुकम देव नारायण यादव (मधुबनी) : उपाध्यक्ष जी, जो पंचवर्षीय योजना का प्रारूप विचाराधीन है, मैंने इसका अध्ययन किया है लेकिन मैं यह जानना चाहता हूं कि जहां देश के इतने बड़े बड़े विद्वान वगैरह बैठे रहते हैं, वहां अपेक्षा यह की जाती है कि जो देश की सच्ची स्थिति है और सच्चाई है, उसका वर्णन किया जाए न कि एक दूसरी तरह के आंकड़े बताए जाएं जिन आंकड़ों का आपस में अन्तर्विरोध हो ।

दूसरी बात मैं यह कहना चाहूंगा कि जो योजना बने, उस योजना की दिशा क्या हो, दृष्टि क्या हो, यह भी देखना चाहिये । जब तक दिशा नहीं है, दृष्टि नहीं है, जब तक संकल्प नहीं है, तो कुछ नहीं हो सकता । बिना दिशा और बिना दृष्टि के हम आगे बढ़ नहीं सकते ।

तीसरी बात यह है कि देश के अन्दर जो समस्या है, उस समस्या का स्वरूप क्या है, उसकी गति क्या है, यह पता होना चाहिये । जब तक समस्या के स्वरूप, दिशा और गति का पता नहीं होगा और जब तक योजना बनाने वालों के पास में दिशा या दृष्टि नहीं होगी, तब तक देश किधर जाएगा, कहां नहीं जा सकता और वही स्थिति होगी जैसे अब तक रही है । आप जानते ही होंगे कि फौज में एक परेड कराई जाती है जिसको कदम ताल कहते हैं । होता क्या है कि फौज में परेड करा दी जाती है और उसमें आदमी जहां के तहां मार्च करते हैं और देखने में यह लगता है कि वे चल रहे हैं । वे जहां के तहां खड़े रहते हैं और आगे को नहीं बढ़ते हैं । हमारी योजनाओं का भी यही हाल रहा है । इनमें कोई गति नहीं रही है और जहां की तहां योजना खड़ी रही हैं और उनसे देश में कुछ विकास नहीं हुआ है । यह कहा जाता है कि 1 लाख 16 हजार करोड़ रुपया खर्च किया जा रहा है । मैं यह जानना चाहता हूं कि सन् 1960–61 के रुपए के मूल्य में और सन् 1970–71 के रुपये के मूल्य में यह 1 लाख 16 हजार करोड़ रुपया कितना आता है । पहले यह बता दीजिए । सीधी सी बात मैं पूछ रहा हूं । अपनी तरफ से आपने 1 लाख 16 हजार करोड़ रुपए कह दिया लेकिन 1960–61 के मुकाबले में और 1970–71 के मुकाबले में अगर इसको आंका जाए तो यह कितने रुपए के बराबर होगा । सन् 1970–71 के रुपए के मुकाबले में यह 60, 70 हजार करोड़ रुपए होगा । इस तरह से यह योजना जो आपने बनाई है, यह 1970–71 के रुपए के मूल्य को देखते हुए 25, 30 हजार रुपए ज्यादा की ही है और आप कहते हैं कि हमारी यह योजना देहातोन्मुखी है, ग्रामोन्मुखी है । मैं यह कहना चाहता हूं, उपाध्यक्ष महोदय, 1978–79 में राज्यों के लिए जो आपने रुपया रखा है उसमें से आप आंध्र प्रदेश में 449 करोड़, बिहार में 384 करोड़, कर्नाटक में 309 करोड़, महाराष्ट्र में 735 करोड़ रुपया खर्च करेंगे । अगर इसी हिसाब से आप रुपया खर्च करेंगे तो जो राज्य पिछड़ा है, वह पिछड़ा ही रहेगा, जो राज्य आगे हैं, वह राज्य आगे ही रहेगा । आपने रखा है कि इस योजना में जो राज्य जितना देगा उसी के हिसाब से उस राज्य को केन्द्र से खर्च करने के लिए सहायता दी जाएगी । इसका मतलब तो यह है कि अमीर अमीर रहेगा, गरीब गरीब ही रहेगा । क्योंकि पिछड़े राज्य इस योजना में उतनी पूंजी नहीं दे सकेंगे जितनी कि विकसित राज्य दे सकेंगे । न वे राज्य उस अनुपात में हिस्सा बटायेंगे न आप उनकी उतनी मदद करेंगे । इस तरह से तो मोटा और मोटा होता जाएगा, दुबला और दुबला होता जाएगा । इस पर आप यह कहते हैं कि हमने

यह योजना ग्रामोन्मुखी बनायी है । बिहार में 384 करोड़ रुपया खर्च करने जा रहे हैं और दिल्ली में आप 108 करोड़ रुपया खर्च करने जा रहे हैं । यह चीज क्या बतला रही है ? बिहार जो इतना बड़ा प्रदेश है, जिसकी इतनी बड़ी आबादी है, उसमें 384 करोड़ रुपया और दिल्ली जो राजधानी है, उसमें 108 करोड़ रुपया आप खर्च करने जा रहे हैं । कहने का तात्पर्य यह है कि दिल्ली को सजाने पर ज्यादा खर्च होगा और गांवों के सजाने पर कम खर्च होगा । एक तरफ स्थिति यह है कि बिहार के गांवों के अन्दर पीने का पानी नहीं है, दूसरी तरफ स्थिति यह है कि दिल्ली के हर चौराहे पर फव्वारे चल रहे हैं। बिहार के गांवों में कारखाने और बोरिंग चलाने के लिए बिजली नहीं है, दिल्ली में फव्वारों में रंगीन बत्तियां जलायी जा रही हैं । यह दिल्ली को सजाने का काम हो रहा है, गांवों के विकास का नहीं । क्या इन दोनों में अन्तर्विरोध नहीं है ?

मैं कहना चाहता हूं कि चण्डीगढ़ एक छोटा सा शहर है । चण्डीगढ़ को सजाने पर आप 12.12 करोड़ रुपया खर्च करने जा रहे हैं और अण्डमान निकोबार द्वीप समूह जो इस देश का पिछड़ा इलाका है और दूर है, उस पर आप 10.44 करोड़ रुपया खर्च करेंगे । इसका क्या मतलब है ? यही मतलब है न कि चण्डीगढ़ को आधुनिकता के रंग में रंग दिया जाए और जब कोई विदेशी यहां आये तो उसे दिल्ली और चण्डीगढ़ का दौरा करा कर कह दो कि हिन्दुस्तान इतना आगे बढ़ गया है । गांव में तो कोई जाएगा ही नहीं जिससे कि वह गांवों की हालत देख पाये । यह अन्तर्विरोध चल रहा है ।

उपाध्यक्ष महोदय, आप कहते हैं कि हम इस योजना में 43.00 प्रतिशत धन ग्राम विकास पर खर्च कर रहे हैं । मैं श्री मोहन धारिया जी से पूछना चाहता हूं, जिन्होंने अभी हिन्दुस्तान के महान् नेता पंडित जवाहर लाल नेहरू को धन्यवाद दिया है, कि इतने वर्षों की योजना के बाद गांवों का कितना विकास हुआ, वहां बसने वालों को कितना आगे बढ़ाया गया है ? गांवों के अन्दर, जाड़े में, लोग अपने बच्चों को कपड़ा नहीं दे सकते हैं । जाड़े की रात में औरतें अपने बच्चों को जाड़े से बचाने के लिए साड़ी खोल स्वयं नंगी हो जाती हैं और अपने बच्चों को उस साड़ी से ढक कर सुलाती हैं । क्या यही प्रगति महान् नेता की योजना के द्वारा हुई है ? आज हिन्दुस्तान के अन्दर 1 लाख 16 हजार ऐसे गांव हैं जिनमें पीने के पानी का इन्तजाम नहीं है । आज भी गांवों के लोगों को पीने का पानी लाने के लिए दो-दो मील दूर जाना पड़ता है । क्या महान् नेता के जमाने में योजना के अन्दर यही विकास हुआ है ? मैं उनसे पूछना चाहता हूं कि गांवों में बसने वाले कितने लोग आज सरकारी नौकरियों में हैं ? आई० ए० एस० और आई० एफ० एस० की नौकरियों में केवल 12 प्रतिशत लोग ही गांव वाले हैं बाकी सभी शहरों के लोग हैं । क्या यही महान् नेता की महान् योजना का विकास है ?

मैं आपसे कहना चाहता हूं कि इस देश में दो विचारधाराएं चलती रही हैं । एक विचारधारा पश्चिमी देशों से प्रभावित समाजवाद के आधार पर चली, जिसके आधार पर योजनाएं बनायी गयीं दूसरी विचारधारा मार्क्सवाद और गांधीवादी को मिला कर बनाने की थी, जिसका डा० राममनोहर लोहिया ने प्रतिपादन किया था परन्तु उस विचारधारा के आधार पर काम नहीं किया गया ।

उपाध्यक्ष महोदय, आप कहते हैं कि हमने अपनी योजना में 4.7 प्रतिशत के हिसाब से विकास की गति रखी है । आप देखिए कि पांचवीं योजना में 4.37 प्रतिशत की दर से विकास की गति रखी गयी थी जब कि उपलब्धि रही 3.9 प्रतिशत की । उस समय हम कितने लोगों को रोजगार दे पाये ? मैं आंकड़ा देना चाहता हूं । 1961 से 1977 तक के बीच में सरकारी क्षेत्र में प्रतिवर्ष आपने दस लाख छः हजार लोगों को काम दिया है जबकि योजना की उपलब्धि 3.9 प्रतिशत थी। अगर योजना की उपलब्धि आप बढ़ा कर 4.7 प्रतिशत कर देते हैं तो दस लाख से बढ़ा कर ज्यादा से ज्यादा आप पंद्रह लाख लोगों को सालाना रोजगार दे सकते हैं इससे अधिक नहीं। लेकिन आपकी आबादी एक करोड़ बीस लाख के हिसाब से प्रतिवर्ष बढ़ रही है। जितनी आबादी बढ़ रही है उतनी आबादी को भी आप इस प्रकार से रोजगार नहीं दे पायेंगे जबकि देश में पहले से ही बारह करोड़ बेकार मौजूद हैं। उनको आप कहां से रोजगार दे पायेंगे यह सोचने वाली बात है। इस वास्ते मैं यह कहना चाहता हूं कि यह सब जो कुछ कहा जा रहा है कि गांव वालों के लिए हम सब कुछ कर रहे हैं यह एक धोखे का भ्रम जाल है।

गैर सरकारी क्षेत्र में आप ने 1961 से 1977 के बीच में जो रोजगार दिया और उसकी जो रफतार रही है वह एक लाख पच्चीस हजार साल की रही है। अगर आप 4.7 प्रतिशत के हिसाब से बढ़ाते हैं तो मैं सरकार से कहना चाहता हूं कि आबादी तो बढ़ रही है 2.4 प्रतिशत के हिसाब से और छठी योजना में जहां आप कहते हैं कि 2.2 प्रतिशत के हिसाब से उपभोक्ता मूल्यों में हम वृद्धि करेंगे तो आबादी तो 2.4 प्रतिशत के हिसाब से बढ़ रही है और 2.2 प्रतिशत आप उपभोक्ता मूल्यों में वृद्धि करेंगे और 4.7 प्रतिशत आप वृद्धि की दर रखते हैं और उसमें से 2.2 प्रतिशत उपभोक्ता वृद्धि को निकाल दें तो बच जाता है कि 2.4 या 2.5 प्रतिशत। अब आबादी बढ़ रही है 2.4 प्रतिशत । जो उपभोक्ता वृद्धि से आप बचाते हैं वह आबादी जो बढ़ रही है उसके बराबर है, उसके बराबर ही आपका विकास बढ़ रहा है। ऐसी अवस्था में देश में जो बारह करोड़ लोग बेरोजगार हैं उनको रोजगार आप कहां से दे पायेंगे।

[श्री हुकम देव नारायण यादव]

जब गांवों के किसानों के बारे में कुछ कहा जाता है तो सदन में साम्यवादी विचारधारा के लोग किसान का नाम सुनते ही घबड़ा जाते हैं और कुलक का नाम लेना शुरू कर देते हैं, उनके दिमाग में एक शब्द जो मार्क्स से लेकर अब तक चलता आया है "कुलक" ये उसी की रट लगानी शुरू कर देते हैं। किसान पर विचार करेंगे तो कहना शुरू करते हैं कि इससे कुलक को लाभ मिलेगा। लेकिन मैं कहना चाहता हूं कि देश में ज़मीन जोतने वाले जितने हैं उनमें से 50.6 प्रतिशत लोगों के पास हिन्दुस्तान की ज़मीन का केवल 9 प्रतिशत हिस्सा ही है, नौ प्रतिशत ज़मीन ही उनके कब्जे में है और देश में 3.9 प्रतिशत आदमी देश की तीस प्रतिशत ज़मीन पर कब्ज़ा किये हुए हैं अर्थात् तीन प्रतिशत आदमी गांवों में हैं जो ज्यादा जोत वाले हैं। कृषि पर आधारित कोई 67.9 प्रतिशत आदमी हैं। उनमें से इन तीन प्रतिशत को निकाल दें तो गांवों में जो 64 प्रतिशत आदमी बच जाते हैं वे छोटे किसान हैं। देश का दुर्भाग्य है कि 33 प्रतिशत आबादी के पास आज भी 0.5 हैक्टर से कम ज़मीन है। यह हमारे देश का दुर्भाग्य है कि हिन्दुस्तान के अन्दर 22 प्रतिशत ऐसे लोग हैं जिनके पास बसने के लायक भी ज़मीन नहीं है। बसने के लायक ज़मीन तो दूर पाखाना और पेशाब करने लायक भी ज़मीन नहीं है। हिन्दुस्तान के गांवों के अन्दर रहने वाले लोग जानते हैं कि गांव में रहने वाली 95 प्रतिशत औरतें जब सड़क के किनारे पाखाने पर बैठी रहती हैं और कोई राही उधर से गुजरने लगता है और किसी की आहट सुनती हैं तो आधा पाखाना पेट में लिये हुए उठ कर खड़ी हो जाती हैं। इस दर्द को वही जान सकता है जो गांवों में रहता है, गांव में बसने वाले ही जान सकते हैं। सूर्योदय से लेकर सूर्यास्त होने तक दिन की रोशनी में उनके पाखाना करने तक के लिए वहां कोई व्यवस्था नहीं है। आजाद भारत में श्री जवाहर लाल नेहरू की महान योजना की उपलब्धि का क्या यही नमूना है? यह मैं एक सीधा सा प्रश्न पूछना चाहता हूं।

मैं कुछ बुनियादी और क्रान्तिकारी परिवर्तनों का सुझाव देना चाहता हूं। योजना के लिए आप पैसा इकट्ठा करना चाहते हैं तो हिम्मत के साथ आपको इन सुझावों को अमल में लाना होगा। पहली बात यह है कि खर्च पर जब तक आप सीमा नहीं लगायेंगे तब तक आपके पास पैसा कहां से आयेगा? सीमा लगा देने से पंद्रह सौ करोड़ से दो हजार करोड़ देश में बचेगा और देश के विकास में लगेगा।

विलासिता की जितनी सामग्री है और जिसका देश में उत्पादन हो रहा है उस सारे उत्पादन पर आप प्रतिबन्ध लगा दें। विलासिता की कोई सामग्री पैदा नहीं होगी यह आप तय कर दें। खपत की आधुनिकता को बढ़ाते जा रहे हो, लेकिन उत्पादन की आधुनिकता पर जोर नहीं दिया जा रहा है। खपत की आधुनिकता बन्द हो और उत्पादन की आधुनिकता पर जोर दिया जाय। यदि आप बेकारों को काम देना चाहते हैं, सरकारी नौकरियों में स्थान देना चाहते हैं, तो मेरा सुझाव है कि सेवा निवृत्त की आयु सीमा 58 वर्ष नहीं रहनी चाहिये। सरकारी नौकरी 20 वर्ष तक रहेगी उसके बाद नौकरी से आपको लोगों को हटाना पड़ेगा। 500 रु० से ज्यादा किसी भी सरकारी नौकर को पेंशन नहीं दी जायेगी। एक तरफ़ 58 वर्ष तक सरकारी नौकरी में रहते हैं और विलासिता की जिन्दगी बिताते हैं, दूसरी तरफ़ करोड़ों नौजवान बेकार बैठे हैं। उनको रोजगार देना है तो 20 साल से ज्यादा कोई भी सरकारी नौकरी में न रहे।

अन्त में उपाध्यक्ष महोदय, मेरा निवेदन है कि सरकार चाहती है कि सामाजिक विषमता का अन्त हो। सामाजिक विषमता का अन्त ऐसे नहीं होगा। जब तक जीवन के हर क्षेत्र में पिछड़े हुए लोगों को स्थान नहीं देंगे तब तक विषमता दूर नहीं होगी। अगर हिम्मत है तो मानो जो डा० राम मनोहर लोहिया ने इस सदन में कहा था और सारे देश में आन्दोलन भी चलाया था कि हरिजन, पिछड़े, आदिवासी, औरतों और देश के अल्पसंख्यकों के लिये सरकारी नौकरी में, व्यापार में, राजनीति में और पलटन में 100 में से कम से कम 60 स्थान आरक्षित होना चाहिये। जीवन के हर क्षेत्र में विशेष अवसर उन्हें नहीं देंगे तब तक देश का विकास नहीं हो सकता है। इसलिये मैं कहना चाहता हूं कि सरकार अगर चाहती है कि देश के अन्दर विकास हो, सरकार चाहती है कि देश आगे बढ़े तो जो भूमि हदबन्दी कानून है उसमें संशोधन करें कि साढ़े 12 एकड़ से ज्यादा भूमि सिंचित क्षेत्र में किसी के पास नहीं रहनी चाहिये और असिंचित क्षेत्र में 25 एकड़ से ज्यादा भूमि किसी के पास नहीं रहनी चाहिये। फालतू ज़मीन को निकालो और जो बिना ज़मीन वाले लोग हैं उनको जोतने को ज़मीन दो, तब आप देश का विकास कर पायेंगे अन्यथा नहीं।

इन शब्दों के साथ मैं सरकार को धन्यवाद देना चाहता हूं कि आपने कुछ दिशा बनायी है। परन्तु संकल्प पूरा नहीं है। ग्रामीण योजना आप शुरू करते हो 43 परसेंट से और अन्त करते हैं 38 परसेंट पर। आप बीच में लड़खड़ा जाते हो, स्वयं संकल्प विहीन लगते हो। इसलिये अगर ग्रामीण क्षेत्र का विकास चाहते हैं तो खर्च का प्रतिशत बढ़ते जाना चाहिये। आप कटौती करते हुए प्रारम्भ करते हो इसलिये मुझे शंका भी है। फिर भी चूंकि दिशा ठीक कर के आप चल रहे हैं इसलिये मैं आपको धन्यवाद देता हूं।

MR. DEPUTY SPEAKER : From now onwards, each speaker will get only ten minutes because there are a number of speakers and I think as many as possible should get a chance· That is why I am reducing the time.

***श्रीमती पार्वती देवी** (लद्दाख) : छठी पंच-वर्षीय योजना प्रारूप के प्रथम अध्याय में लिखा है कि योजना बद्ध रूप में विकास की दिशा में बढ़ने के गत सत्ताईस वर्षों की अवधि में हमने आवश्यकताओं और साधनों को ध्यान में रखकर योजना की सफलता और दोष का विश्लेषण कर राष्ट्र के भावी विकास का मार्ग प्रशस्त किया है।

यह गर्व और प्रसन्नता की बात है कि पांच योजनाओं के बाद आज हमारा देश उन्नति की ओर बढ़ रहा है। विश्व के महत्वपूर्ण राष्ट्रों में आज भारत की गणना की जाती है। कृषि और उद्योग, विज्ञान और शिक्षा, बेरोजगारी और जीवन स्तर ऊंचा उठाने, आवश्यक वस्तुएं उपलब्ध कराने की दिशा में हमने सफलता प्राप्त की है।

किन्तु योजनाओं के परिणामस्वरूप हमारे देश में असन्तुलन दूर नहीं हुआ है। किन्हीं राज्यों में प्रगति संतोषजनक है जबकि कुछ क्षेत्रों में यह बिल्कुल नहीं है। लद्दाख जिला इसका ज्वलंत प्रमाण है। लद्दाख के लिए विकास की रकम बढ़ाने की आवश्यकता है। लद्दाख सीमा पर स्थित है। यहां पर सिंचाई की सुविधा नहीं है। वर्षा कम होती है और किसान पर्वत शिखाओं और हिम नदों से बर्फ पिघलने से जो पानी आता है उस पर निर्भर करते हैं। लेह, जस्कार और कारगील तहसीलों में बर्फ से पिघलने पर ही पानी मिलता है। चिमदी, साकती, आलची आदि अनेक गांवों में सदा पानी की कमी रहती है। इन गांवों में पानी की कमी से फसल सूख जाती है। सिंचाई के विकल्प साधन बनाने की आवश्यकता है।

खारदुंग दर्रा से सिंचाई के लिए पानी मिल सकता है। यहां पर किसी स्थान पर बांध बनाकर पानी को एकत्र किया जा सकता है। आजकल सारा पानी निरर्थक बह जाता है।

खारदुंग दर्रा में नुबरा घाटी पर ग्लेसियर है। इस ग्लेसियर के पानी से लेह तहसील में सिंचाई हो सकती है। इसके लिए विशेषज्ञों द्वारा अध्ययन करना चाहिए। लद्दाख के पिछड़ेपन का मुख्य कारण बिजली का अभाव है। स्तकना बिजली परियोजना कई वर्ष पहले शुरू की गयी थी किन्तु अभी तक पूरी नहीं हुयी है। यदि यह इसी धीमी गति से चली तो शायद यह दस वर्ष में भी पूरी नहीं होगी। इसका काम केन्द्रीय जल विद्युत आयोग को सौंप दिया जाये। इस विषय पर केन्द्र सरकार को तुरन्त गंभीरतापूर्वक ध्यान देने की आवश्यकता है। जब तक यह काम नहीं होता है। लद्दाख की तीनों तहसीलों में बिजली पैदा करने के लिए जनरेटर लगाये जायें।

शिक्षा की दृष्टि से लद्दाख बहुत पिछड़ा है। यहां पढ़े लिखे व्यक्ति 5 प्रतिशत भी नहीं हैं। यहां कालेज, टेक्नीकल इंस्टीट्यूट और वजीफे का प्रबन्ध किया जाये। लद्दाख में परिवहन के साधनों की कमी है। पर्यटकों के ठहरने के लिए उचित आवास व्यवस्था का अभाव है। वहां स्वच्छता का अभाव है और उपयुक्त सड़कें तथा भवन भी नहीं है। सड़कें, सिंचाई साधन और लघु बिजली योजनाएं प्रारम्भ की जानी चाहिए।

जम्मू और काश्मीर राज्य के सम्पूर्ण भूभाग का 70 प्रतिशत लद्दाख में है। लद्दाख में पशु पालन, पश्मीना उद्योग ; हस्तशिल्प कुटीर उद्योग, पर्यटन विकास की अत्यधिक गुंजाइश है। यदि सिंचाई के साधन बढ़ाये जायें तो अन्न और फलों की पैदावार बढ़ सकती है।

योजना में पिछड़े क्षेत्रों की ओर विशेष रूप से ध्यान देना चाहिए। विकास में असंतुलन दूर होना चाहिए। सब क्षेत्रों का समान विकास किया जाए। पर्वतीय क्षेत्र और सीमा पर स्थित क्षेत्रों में विकास की गति तेज की जाए।

लद्दाखवासी एकाकीपन अनुभव करते हैं। वहां सुनसान है। उद्योग धंधें, समृद्धि, बिजली, शिक्षा में यह क्षेत्र उपेक्षित है। लद्दाख की स्थिति इस बात का प्रमाण है कि हमारी योजनाएं तर्कसम्मत नहीं है। योजना के निर्माताओं में प्रतिभा का अभाव है।

योजना में बुद्ध की भांति समदृष्टि होना चाहिए। सब राज्य समान है, सब राज्य और क्षेत्र देश के महत्वपूर्ण अंग हैं। सबका समान विकास आवश्यक है।

मुझे विश्वास है कि छठी योजना काल में यह असंतुलन दूर करने के लिए विशेष प्रयत्न किये जायें।

श्री श्रीकृष्ण सिंह (मुंगेर) : उपाध्यक्ष महोदय, योजना, आयोग ने पांच योजनाओं के स्टाक-टेकिंग के बाद खुद ही यह स्वीकार किया कि हम अपने लक्ष्यों की प्राप्ति में पिछड़ गये हैं—गरीबी हटाने, बेरोजगारी दूर करने और विषमता को कम करने इन बुनियादी लक्ष्यों में हम पीछे पड़ गये हैं। उस के बाद योजना आयोग ने समझा कि अब हम अपनी रण-नीति में कुछ परिवर्तन करें, अपनी कार्य-पद्धति में कुछ तबदीली लायें। उसी दृष्टि से उस ने कुछ प्राथमिकताओं को बदला है, जो कि स्वागत-योग्य हैं। पांचवीं पंच-वर्षीय योजना तक की समीक्षा के बाद योजना आयोग ने माना है कि हम ने कैपिटल

*The original speech was delivered in Ladakhi.

[श्री कृष्ण सिंह]

गुड्ज के लिए कुछ इनफ्रा-स्ट्रेक्चर तैयार कर लिया है, आज से 27 वर्ष पहले हम ने जो यात्रा प्रारम्भ की थी, उस के दौरान हम ने कुछ उत्पादन बढ़ाया है, औद्योगिक उत्पादन के बारे में कुछ विविधिकरण किया है और निर्यात के सम्बन्ध में भी कुछ सुधार किया है, लेकिन इस के बावजूद हमें देश में गरीबी मिटने का कोई चिह्न दृष्टि-गोचर नहीं हुआ है, देश की प्रति-व्यक्ति आय में नाम-मात्र की वृद्धि हुई है, लेकिन बेरोजगार और अल्प-रोजगार व्यक्तियों की संख्या बढ़ती जा रही है, इस देश के 40 परसेंट लोग गरीबी की रेखा के नीचे पड़ गये हैं और श्रमिकों की संख्या में भी वृद्धि होती गई है।

हमारे लिए दो रास्ते खुले हुए हैं। एक रास्ता तो यह है कि हम यूरोप के देशों की नकल करें। हम पिछड़े हुए देश हैं, लेकिन हम अपने आप को डेवेलपिंग कन्ट्री कहते हैं, क्योंकि इस में हम को ज्यादा गौरव और शान मालूम होती है। हम अपने देश को बैकवर्ड क्यों कहें?—हम अपने आपको डेवेलपिंग कन्ट्री कहेंगे। वे डेवेलप्ड हैं और हम डेवेलपिंग हैं। इससे हमें कुछ प्रतिष्ठा मिलती है, लोगों को यह कहने में संतोष मिलता है कि हम डेवेलपिंग कन्ट्री हैं और दूसरे लोग भी दाद देते हैं।

डेवेलपिंग कन्ट्रीज में एक रोग रहा है कि हम यूरोप की नकल करने में आबादी के कुछ हिस्से को तोड़ कर आधुनिक बना देते हैं, हर एक योजना में चालीस, पचास लाख आदमियों को समृद्ध कर देते हैं। ज्यों ज्यों हम नौकरी-चाकरी के माध्यम से कुछ लोगों की तरक्की करते हैं, त्यों त्यों हम यूरोप की टेकनालोजी की भी नकल करते जाते हैं। उस की जो बासी, जूठन की चीजें हैं, उन के द्वारा उस की पुरानी मशीनरी के बल पर हम अपनी हैवी इंडस्ट्रीज और कल-कारखानों की स्थापना करते हैं। अगर हमें पब्लिक सैक्टर के लिए विदेशों से रुपया मिल जाये, या हम टैक्स लगा कर रुपया जमा कर लें, तो हमें बड़ी खुशी होती है कि हमारे देश में बहुत ज्यादा तरक्की हो रही है, हम पब्लिक सैक्टर की पदावार बढ़ा रहे हैं।

लेकिन प्रश्न यह है कि पिछली पांच योजनाओं में हम कितना आग बढ़ पाये हैं। मैं कोई आंकड़े नहीं देना चाहता हूं, लेकिन मैं कहूंगा कि दुनिया के अन्य देशों के मुकाबले में हम बहुत पीछे पड़ गये हैं। जिस रफतार से घाना, अल्बानिया, चीन आदि नये आजाद देश और यूरोप के नये देश तरक्की कर गये हैं, उन के मुकाबले में हम स्पीड में पीछे पड़ गये हैं। हम कछुए की चाल से चलते हैं। और देश तड़प के चल रहे हैं जम्प करते हुए और हम रेंगते हुए चल रहे हैं। लेकिन अपनी पीठ टोके जा रहे हैं कि पांच योजनाओं में हम ने बड़ी तरक्की कर ली। हम चलते हैं रेंग कर। यह क्या कोई चाल है हमारी? कितना हम बढ़े? आज तो विषमता इतनी बढ़ गई, मुट्ठी भर आदमियों के पास पैसा जमा हो गया और 40 की कौन कहे, अब तो पावर्टी लाइन के नीचे पांच योजनाओं के बाद 60 प्रतिशत आबादी है। बिहार में तो यह 75 प्रतिशत है और, और सूबों में सारे देश का एवरेज है 60 प्रतिशत। जब हम इस तरह बढ़ते जा रहे हैं तो यह क्या योजना है? योजना यह है कि कहीं कहीं हम अमीरी का, विलास का, टापू खड़ा करते हैं। जब हम अमीरी और विलास का कैलाश खड़ा करेंगे, टापू खड़ा करेंगे आधुनिक बनाने के चक्कर में तो नीचे की जो दलदल है, तालाब है वह सड़ेगा। सारी आबादी है 60 करोड़ उस में से 55 करोड़, 50 करोड़ आबादी तालाब के मानिन्द सड़ती रहेगी, स्टैग्नेंट रहेगी और कुछ मुट्ठी भर आदमी हर पांच साल में कमल की तरह मुस्कराते रहेंगे। बुनियादी तौर पर हमें सोचना पड़ेगा कि कौन से पथ को हम पकड़ें, योरोप का आधुनिकी करण का पथ पकड़ें या नीचे से हम लोगों को पूरे समूह को उठा कर ले चलें। अब जैसे मान लीजिए हम शुरू करें अन्त्योदय वाली योजना से, नीचे वाली दस लाख आदमियों को लेकर मान लीजिए हम ने एक लैंड आर्मी बनायी और उन से जमीन तुड़वायी, जब वह जमीन पटने लगेगी, कुछ पैदा होने लगेगा तो उस में प्रारम्भ से ही हमें कुछ इंजिनियर, कुछ चैन-मैन, कुछ पाटने वाले और कुछ स्टाक-टेकिंग करने वाले आदमी रखने पड़ेंगे और जब पैदावार होकर भण्डारण करना होगा, उस का रख रखाव करना होगा तो पचास हजार पढ़े लिखे लोगों को भी और काम मिल जायगा। जब ऐसी कोई योजना हम शुरू करें जिस में अन्त्योदय के नीचे के लैंड आर्मी के लोगों को काम मिले तो उस में पढ़े लिखे एक लाख आदिमियों को भी ऊपर से काम मिल सकता है। यह एक योजना हो सकती है। तो किस तरह का रास्ता हम पसंद करेंगे? यह जो दूसरा रास्ता मैं बता रहा हूं यह महात्मा गांधी का रास्ता है। पांच योजनाओं के बाद इस देश को जरूरत पड़ गई पीछे मुड़ कर महात्मा गांधी को याद करने की। हम इंडस्ट्रीयलाइजेशन के खिलाफ नहीं हैं, हम पब्लिक सेक्टर के खिलाफ नहीं हैं। लेकिन हम जरूर इस बात के खिलाफ हैं कि हम यूरोप की या अमेरिका की या और देशों की नकल करें और हमेशा गांवों की तरक्की का सवाल आए तो हम कहें कि इस से तो बड़े लोगों को गांवों में लाभ होने वाला है।

हम इस बात की दाद देते हैं कि यह जो ड्राफ्ट प्लान है इस में हम ने गांवों के बजट को बढ़ाया है। जो मार्जिनल फार्मर्स हैं, ढाई एकड़, पांच एकड़ और छोटी छोटी जमीन जोतने वाले स्माल फार्मर्स हैं उन की सिंचाई के लिए, उन के लिफ्ट इरिगेशन के लिए, उन के इनपुट्स के लिए, उन की पैदावार को बढ़ाने के लिए, डेयरी डेवलपमेंट के लिए, पिगरी के लिए, उन के विकास के लिए अपने गांव पर खर्च करने के लिए गांव में पीने का पानी हो, सड़क हो, स्कूल हो या सोशल सर्विसेज हों, इन सब के लिए रुपया रखा गया है। लेकिन फिर भी जिन के सिर पर यूरोप की तरह की आधुनिकता सवार है वे यह प्लान देखेंगे तो कहेंगे कि इस से गांव के कुल का फायदा होने वाला है। आप ने कुछ रास्ता लीक तो बदला है, बहुत नहीं बदला है। हम आप को धन्यवाद देते हैं कि पांच योजनाओं के बाद आप को होश हुआ और आपने अपनी रण-नीति बदली है। लेकिन अभी तक आप को यूरोप की आधुनिकता का मोह है। हम ऐसा नहीं कहने वाले हैं कि नेहरू का मोह आप को है। मगर हम इतना जरूर कहेंगे कि महात्मा गांधी के मरने के बाद देश महात्मा गांधी को भूल गया

और चल पड़ा यूरप की आधुनिकता का मोह, चाहे उस के प्रवर्तक जवाहर लाल जी हों, ब्यूरोक्रेटस हों या जो भी हों, उसी के नाम पर देश चलता रहा। लेकिन आज 27 वर्षों के बाद हम देखते हैं मुड़ कर कि जहां से हम ने यात्रा शुरू की थी, आज वहीं पर हम खड़े हैं। देश आगे बढ़ा नहीं, स्टैग्नेंट हो गया। आज हमारे यहां परचेजिंग कैपेसिटी नहीं है। हम जो चीनी पैदा करते हैं, सीमेंट पैदा करते हैं, लोहा पैदा करते हैं उस का कंजम्प्शन अपने देश में हो नहीं पाता। टेक्सटाइल बिक नहीं पाता.... (व्यवधान) क्या आधुनिकता है हमारी? आज क्या हमारी परचेजिंग कैपेसिटी है?.... (व्यवधान)

SHRI VAYALAR RAVI (Chirayinkil): Why do you express so much of ignorance? Please read something and speak.

श्री श्री कृष्ण सिंह: Have patience. जब तक मोह भंग नहीं होगा आपकी आखें नहीं खुलेंगी। आप उस को पढ़िए। 27 साल के बाद क्या इन्फ्रा-स्ट्रक्चर आप ने बनाया? आप ने खुद इस बात को कबूल किया है। मोहन धारिया जी ने अभी श्री श्याम बाबू की कुछ बातों का जवाब देते हुए बताया था कि उसी पन्ना 1 पर इस बात की पुष्टि की गई है कि कुछ चीजों में जहां हम सेल्फसफीशिएन्ट हो गए वह वास्तव में सेल्फसफीशिएन्ट नहीं हुए बल्कि विडंबना इस बात की है कि हमारे देश में पर्चेजिंग कैपेसिटी नहीं है। आज उन चीजों की बिक्री के लिए बाजार नहीं है। इस माने में हमारी इण्डस्ट्रीज एस्टैगनेन्ट हो गई। सड़ा हुआ पानी जमा हो गया और जहां भी पानी स्टैगनेन्ट होगा वहां सभी तरह के कीड़े पैदा होंगे। इस तरह से हमारे देश की अर्थ-व्यवस्था सड़ रही है। भ्रष्टाचार बढ़ रहा है। आज जरूरत इस बात की है कि इस अवस्था से हम देश को निकालें, हम कोई दूसरी रणनीति अपनायें (व्यवधान) अभी तो मुझे पांच मिनट ही बोलते हुए हैं।

उपाध्यक्ष महोदय : 11 मिनट हो चुके हैं। हमें मालूम है कि कितना समय हुआ है, आपको बोलते हुए पता नहीं रहता है। आप एक मिनट में समाप्त करें।

श्री श्री कृष्ण सिंह : यह खुशी की बात है कि सरकार ने रण नीति बदली है लेकिन इन सारी योजनाओं को लागू करने के लिए मासेज का इंवाल्वमेंट होना चाहिए। आप ब्लाक और जिला लेविल पर मशीनरी शुरू कर रहे हैं, ब्लाक से नीचे तो आप जा नहीं सकते हैं। आपने 80-90 कमेटियां बना रखी हैं जो एक साल से अध्ययन कर रही हैं कि योजनाओं को कैसे कार्यान्वित किया जाये। लेकिन अगर गांवों में इन योजनाओं को आगे बढ़ाना है तो समाजसेवी संस्थाओं को खड़ा करना होगा। समाजसेवी संस्थाओं के इंवाल्वमेंट से आपका खर्चा भी घटेगा और आपको टैक्स लगाने की भी जरूरत नहीं रहेगी। जो योजना आपके इंजीनियर और आपकी ब्यूराक्रेसी एक करोड़ की बनाती है वह समाजसेवी संस्थाओं के द्वारा 50 परसेंट में ही पूरी हो सकती है। गांवों में दो लाख की योजना को समाजसेवी संस्थाओं ने 50 परसेंट में बनाकर तैयार कर दिया। मैं आपको मुंगेर जिले की बात बताता हूं कि इंजीनियर ने जो एक लाख की योजना बनाई उसको वालंटरी संस्थाओं ने 30-40 हजार में ही बनाकर तैयार कर दिया। इस लिए जबतक योजनाओं को लागू करने में नई समग्र विकास की योजना बनाने में समाजसेवी संस्थाओं का इंवाल्वमेन्ट नहीं होगा तबतक आपको दिक्कतें आयेंगी। आपको डायरेक्ट और इनडायरेक्ट टैक्सेज लगाने पड़ेंगे जिसके कारण पिछली योजनाओं की तरह से इंफ्लेशन होगा और आपके सामने आर्थिक संकट खड़ा होगा और तब ब्यूरोक्रैसी कुण्डली मार कर बैठ जायेगी। इसलिए इंफ्लेशन से बचने के लिए आपको समाजसेवी संस्थाओं को साथ लेकर आगे बढ़ना चाहिए।

SHRI JAGANNATH RAO (Berhampur): Mr. Deputy-Speaker, Sir, Even after listening to the various speakers, and also to my good friend Shri Mohan Dharia, I still feel confused, as to why even with such a massive investment, the rate of growth has been put at 4·7% by the planners. Though my friend Mr. Dharia tried to explain it, I still feel unconvinced. Is it because the planners are not hopeful of the full implementation of schemes, or is it because of the inflationary tendencies prevailing in the country—as a result of which the value of the rupee is far below the standard value?

AN HON. MEMBER: It is because of deficit financing.

SHRI JAGANNATH RAO: Whatever it is, even if 4·7% growth rate is going to be achieved, I will be happy—becuase we did not achieve targets which we had fixed earlier, e.g. 6%, 7·5% etc. We aimed high; but we could not even reach 50% of the target set. If we achieve 4·7%, I will be quite happy. The real point is, how to achieve it. The secret lies in the implementation. Who is going to implement? Are you going to leave it to the bureaucracy? As far as I know, the IAS officers have no sense of involvement, of belonging. My experience in Orissa is that they sit in the Secretariat and pass orders. The next thing is to involve the people themselves. How are we going to do it? This is done in two ways: one is in the formulation of the schemes; and two, in the implementation of the schemes themselves.

The hon. friend who preceded me said: If you give a project to be implemented by the panchayat or the block level committee, the Chairman and members of the Panchayat Samiti will get the project completed within 50 per cent of the cost. I quite agree with him.

SHRI N. SREEKANTAN NAIR (Quilon): They will swallow the other 50 per cent.

SHRI JAGANNATH RAO : The people who swallow would not be there; the contractors would not be there.

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION(SHRI MOHAN DHARIA): He was explaining the difference between Kerala and Orissa.

SHRI JAGANNATH RAO : In Orissa they do not know how to swallow. The people are so poor, uneducated and unsophisticated; they do not know it.

MR. DEPUTY-SPEAKER : There can be exceptions.

SHRI JAGANNATH RAO : There are exceptions to the rule. Sometimes exception proves the rule also. There are exceptions, and notable exceptions·

Therefore, I would submit that implementaion is the most important thing, without which the Plan cannot succeed. I quite agree that all the previous Plans were not failures. Our economy has come up it has become self-reliant and self-generating by and large. But, there are some sectors where we have still to come up, become self-reliant. And it is bound to be, becuase planning is a continuous process. Every plan is a continuation of the previous Plan. I feel that the present Government has taken the same line as the previous Government did in the case of the previous five Plans, except that greater emphasis is laid on rural development. It is quite correct and it should be so.

How are we going to do it ? There are backward areas in the country and backward States also. If you treat them along with the progressive States, it would not be fair. For instance, Orissa is a backward State. There are backward areas in that backward State. The whole of the Western Part and the tribal areas are backward. Now what the Centre does is to give some amount with the condition of a matching contribution by the State Government. But the State has no resources. The base of resources of the State is very small. Some States have very few sources of income. If you want the States to make matching contribution, it will never come. The development of backward areas, hilly areas, tribal areas and the Scheduled Castes and Scheduled Tribes is the special responsibility of the Central Government under the Constitution. So, the Centre must formulate Central Schemes and finance them entirely from the Central resources.

SHRI MOHAN DHARIA : That is very much there.

SHRI JAGANNATH RAO : I want to know in practice how much you are going to give to Orissa and Bihar. We want to know the exact allocation. Then we would be very happy. Mere allocation in the draft Plan would not satisfy anyone. Special attention has to be paid and more allocation has to be made to the backward areas. If the backward States like Orissa are treated in the same way as States like Tamil Nadu, Andhra Pradesh and West Bengal, they can never make any progress. Orissa is sandwiched on the north by West Bengal and the South by Andhra Pradesh. It is a poor and small State. We are where we were 40 years ago.

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : Then there was no Orissa State.

SHRI JAGANNATH RAO : That is why we are not able to progress. It is the duty of the Planning Commission to look to this aspect, because it is a national Plan. Every State is a limb of the body. You cannot have a strong limb and a weak limb. Then the whole body becomes weak. Therefore, I would request the Government to see that greater and special attention is paid to the backward areas, hill areas and the Scheduled Castes and Scheduled Tribes.

Coming to agriculture, we have made progress there. There is the green revolution. But, as I said the other day, green revolution is confined to the rich areas and rich farmers, mainly of Punjab and Haryana, not to the traditional rice-growing areas of the South. The eastern zone has not made any progress. Even in the matter of rice production, not to speak of wheat, Punjab and Haryana have produced more of rice and increased their productivity also, compared to the traditional rice-growing areas. We are not able to do it, even though so much research has been done and new strains of paddy have been developed by the CSRI and IARI. Agricultural research institutions have to take special care to see that the discoveries and advances made by science and technology are utilized by the farmers so that both production and productivity go up. There are small and marginal farmers for whom a scheme was introduced in 1975, and it has become a permanent feature of our agriculture development strategy. I have seen in my own area that ten acres of land is served by an open surface well of 20 feet diameter and a pump is there, and the farmer is able to raise three crops. Therefore, this scheme has to be spread to areas where there are no natural irrigation systems.

Then again, there should be an integrated development of the area. The block should be taken as the unit. There are all kinds of people in the villages, the landlords, the marginal land-owners, the

small farmers, landless people etc. Those who do not own land can be given poultry, piggery etc., so that everybody in the village has a source of income. You can even give them a cart and a pair of bullocks, so that they can transport goods to the city and make some money. You can introduce horticulture. When you develop a block in two or three years, you can watch the growth of the economy, the economic status of the people in the block, and then go to another block. That is how we can develop the area, block-wise. What is now happening is that there is no plan in it. Here and there, there is growth, there is not a regular, even, systematic growth.

Minor irrigation projects have to be handed over to the gram panchayats for maintenance. They will do it on their own labour.

"Food for Work" is a very good programme. You are prepared to give one million tonnes free to the States. That is not a small thing. The States should gear themselves up to execute the project, so that there may be some tangible advancement. My complaint is not so much against the Planning Commission or the Central Government as it is against the State Government itself. and its officers who do not take any interest.

The State Agriculture Ministers are going to meet in November. By then one year out of the five years of the Plan will be over, and only four years will remain. How can you achieve the growth of 4·7 per cent even if the implementation is perfect ? You cannot achieve it. Therefore, there should be a sense of involvement at every level, even at the Ministerial level in the States. If the State Government is not doing its duty, sack that Government if you can. This is how we have to do it.

Minor irrigation is very important. The small and marginal farmers and the agricultural labour are very important. This time you have allotted a decent sum for the minimum needs programme, but then roads have been given low priority. When I ask the State Government, they say road construction has the sixth place. They have no money. They can go to it only after fulfilling the first five items. So far as link roads are concerned, is it not the duty of the Central Government to give priority to them ?

There are some inconsistencies and incongruities between the State Government's planning and the Central planning. The meeting should not be at the highest level alone, but it should be at the lower levels where there should be greater understanding and a sense of participation, at the district level, even at the block level, if you want the Plan to succeed.

*SHRI S. RAMASWAMY (Periakulam) : Mr. Deputy-Speaker, Sir, I am grateful to you for having given me an opportunity to say a few words on the Draft Sixth Five Year Plan for the period 1978—1983 which is under discussion now.

The principal objective of the Plan is economic development in the background of growing population. Though we have already implemented five Five Year Plans, this objective is not only as elusive as an eel but there is significant slide back also. 29 crores of people do not get two square meals a day. The number of illiterate people has gone up to 20 crores. The number of unemployed and partially unemployed is of the order of 30 crores. I have referred to these figures just to how that the benefits of planning have not percolated down to the common people, leave alone the question of bringing prosperity for posterity.

I find from this Plan document that more than Rs. 4000 crores have been provided for meeting the basic minimum requirements of the masses. It is not enough to allot a massive amount for this purpose. You know, Sir, that on account of paucity of power the industrial production loss per day is reported to be in the order of 10 crores of rupees. Do we have enough electric power to supply to all the rural industries proposed to be set up during this Plan period ? Inspite of manifold agricultural schemes which have been implemented during the five Five Year Plan periods, the number of landless people in the country is galloping. It is also a fact that the number of people engaged in agriculture is getting dwindled year after year. Sir, I would like to point out that a substantial portion of tax revenues is contributed by those whose per capita consumption is below Rs. 100 a month. It is really astounding to know that the tax arrears from big landlords and leading industrialists are around Rs. 1000 crores. Yet they are being given fiscal incentives by the Government. In this environment I wonder whether the Plan schemes will be able to bolster the sinking standard of living of people who are below the poverty line.

*The original speech was delivered in Tamil.

[Shri S. Ramaswamy]

Here, it is also relevant to remark that our indebtedness to 30 foreign countries has reached the level of Rs. 10,000 crores. The Plan projects should not only ameliorate the mounting misery of the people but also create assets for the purpose of paying back these loans to other countries.

It is claimed that the Draft Sixth Five Year Plan has made a significant departure from the earlier Plans. The Plan outlay in the States schemes is higher than that of the Central Schemes. I have my doubts about the actual ultimate allocation to the States. When the Nature's fury is unleased and when the people in the States are struggling for their survival, the Central Government gives financial assistance but calls it as advance Plan assistance. Consequently, the actual State Plans and Projects are deprived of adequate allocation of funds. Again, I would like to point out that the States are reeling under the crushing burden of loans from the Centre. Whatever money is given by the Centre to the States, like grants and share in the tax revenue, they also go towards payment of interest on such loans. Naturally, the economic activities in the States become the victims. Before taking final decisions are taken about the Plan priorities, the State Governments should be consulted. The Draft Plan does not show allocations to the States. The people in the States are unable to appreciate this Plan because of this deficiency. This must be looked into before finalising the Plan.

Out of the total cultivable land in the country, only 30% of the land is getting irrigation facility and the remaining 70% cultivable land is dependent upon monsoon. A Technical Committee has also pointed that 60% of our river waters go waste into the sea. This Sixth Plan should formulate Plans for full utilisation of the river waters. In my constituency Pariakulam, the waters of West-flowing rivers are going waste. A scheme should be formulated and incorporated in the Sixth Plan for utilising the waters of west-flowing rivers. In the mountain slopes where there are no trees, schemes should be drawn for planting fruit trees etc. so that the poor people living in the foothills will have some livelihood. Such lands should also be given to the landless people on long lease for cultivation purposes.

I would refer to another very real problem being faced by the people in rural areas, since this Plan lays great emphasis on rural development. During rainy season, the canals in the area start overflowing and entire village gets flooded. There should be scheme for laying bunds for such canals. This will go a long way in removing the misery of the poor people in the villages. Similarly, so far we have not drawn up a Plan to have communication facilities like good roads connecting neighbouring States, in rural areas. Such a Plan is essential for strengthening national integration. In the hill regions this has created serious problems. There must be good roads in hill areas. Then only the Scheduled Tribes can join the national mainstream. This Plan should give greater importance to rural roads if the Government really want to develop rural economy in the country.

With these words I conclude my speech.

SHRI AINTHU SAHOO (Bolangir) : Mr. Deputy-Speaker, Sir, I congratulate the Planning Commission for putting up this Sixth Plan before this House. It is hatched in the laboratory of the Planning Commission and now it is under acid test of the political scientists inside this House as well as outside before it takes the final shape in November.

After the return of democracy in this country, the Janata Party has placed in the manifesto as their economic programme that the Planning will be from the grassroots and rightly, they have started this planning from the grass-root.

In the past, all the Five Year Plans put together, come to hundred-thousand crores. But this is the only Plan which will be of the order of 116 thousand crores. So, all the efforts will have to be put in tihs Sixth Five Year Plan. That is why, it is necessary to streamline the administration. In India, about 80 per cent of the people live in villages.

The Prime Minister has written a letter to all the Chief Ministers which is published in the Yojana of 26th January, 1978 where he has said that we have 70 million people who are unemployed and they have to be employed within a period of 10 years ; we have 250 million people below the poverty line whereas in the Draft Plan, they have put the figure at 290 million people. It may come to 300 million people. So, we have to find out employment for 70 million people spread over 10 years' period and to upgrade 300 million people who are below the poverty line.

India is a country where only 33 percent of the people are educated and 60 Percent

of the people are below the poverty line. These 60 per cent of the people are below the poverty line as well as uneducated. To plan for these people who are uneducated as well as below the poverty line, the only way is to provide work to them in the filed of minor irrigation, generation of electricity, construction of roads mining poultry, piggery, dairy, water supply and other avocations, It will be a tremendous job. You will be surpirsed to know that in 1966-67, the national *per capita* grwth was 1.4 per cent and the poulation growth was 2 per cent. So, there is a shortfall. of 0.6 per cent in the *per capita* income. If this is the way of growth, we will never be able to bridge the gap even in the long run. We have to be very careful and see that something is done about it.

In the case of all the five-Year Plans, you will be surprised to see that never a full Plan amount is spent. Whenever any clearance is required by the States, it comes to the Planning Commission and it is always delayed with the result that the Plan is not fully implemented in the States. So, the first point is to streamline the administration and avoid delay in implementing the Plan.

It will not be out of place to mention that both in the book entitled "Poverty in India. Then and Now, 1870—1970" by Mr. Dantwala and the book entitled "India's Economic Policy—the Gandhian Blueprint" by Mr. Charan Singh, they have said that this type of planning will not help India. You will be astonished to know that in the Eastern region, in Japan, Hong Kong, Malaysia and Singapore, the standard of living of the people there has gone up whereas it has remained stagnant in India. What is the cause ? We have to find out the cause. Unless the cause is found out, we cannot raise the level of the Standard of living of our people.

Let me quote from the book of Mr. Dantwala. He says :

> "Kuznets's analysis indicates that low productivity and excessive dependence on labour force on agriculture are the two main causes of low incomes in several developing countries."

In the book of Mr. Charan Singh also, there is a mention like that. Which he has quoted from the UNO Statis. In countries, like, Canada, America and Japan here the labour force from agriculture has shifted to industry, etc. the *per capita* income has risen and where more and more people depend on agriculture, the *per capita* income is the lowest. like India".

I would like to quote some figures here. In Canada, in 1901, the percentage of working force in agriculture was 43.61 and the *per capita* income was 408 dollars whereas in 1951, it came to 18.71 per cent and the *per capita* income rose to 834 dollars and now the *per capita* income is Rs.38,97. In Germany, in 1882, the percentage of working force in agriculture was 35 per cent and the *per capita* income was 206 dollars whereas in 1950, it came down to 11·8 per cent and the *per capita* income rose to 360 dollars and now the per capita income is Rs. 41,343. In Japan, in 1912, the percentage of working force in agriculture was 48 per cent and the *per capita* income was 146 dollars whereas, in 1950, it came down to 32.6 per cent and the *per capita* income rose to 194, and now the *per capita* income is Rs. 27.004. In the case of India, you will be surprised to know that the percentage of people depending on agriculture, in 1881, was 74 per cent and the *per capita* income was Rs. 197 whereas, in 1951, it was 77.4 per cent and the *per capita* income was 253. Now, in the case of Japan, it has gone up to more than Rs. 27,000 whereas in India, it has remained at Rs. 1000 and odd.

16 hrs.

[SHRI M. SATYANARAYAN RAO *in the Chair*]

Unless the agriculturecal population is shifted from agriculture to some other industries, mining etc., the per capita income and the standard of living of India will be the lowest. The present land reforms give people less acres of land which neither solve their poverty nor help them. They should be given at least 5 acres of land or 10 acres of land so that they can earn their living and we are sure of their income for 5-10 years to come to maintain a family. In that case, if you sick to as small plot of a land, then the poverty will be more and the per capita income will never grow. It is time for the planners to think on these lines and make a shift from agriculture to the industry or elsewhere so that we can come on par with other countries like Japan, Canada, West Germany, U.S.A., etc. In that case, there will be less pressure on the land.

You will also be surprised to know that the Public Sector industries where we have spent during the last three plan periods more than 60 per cent have not generated much of the economy. Instead many of the industries which are running in losses like the Coal India Ltd. and the Chemical Fertiliser, etc. eat away the profits of those industries which are mentioned in the Economic Survey of this year presented before the House. You should not make any difference between the public sector and the private sector.

[Shri Ainthu Sahoo]

We should ask both the sectors to help us in getting rid of this problem of unemployment and poverty and also help the people of India in general. The eight public sector industries which are lited in the Economic Survey are making profits and three or more are running in losses. These three or more which are running in losses at away almost all the profit of half of the industries of the public sector.

The Government and the Planning Commission must give us an assurance that during the years of the Sixth Plan, there will be no inflation and the countrymen in general will be ensured a stable rupee. In the year 1949, a rupee was valued at 100 paise except in 1955 when its value was 104 paise. Upto 1977, the purchasing power of the rupee had gone down. Now it is 25.6 paise. If all the earlier plans would have been all right, then the value of the rupee would have gone up.

About streamling of the administration, they should reduce the delay at the Planning Commission stage in giving clearance to the plans of the States. It will help in getting rid of the corruption. In the backward States, the per capita income is much below the national per capita income. Even if you increase the general growth of per capita income by 5 per cent at the national stage, the gap beween the per capita income of the States and the national per capita income remains the same. In that case, the States which have got lower per capita income than the national per capita inome should be allowed more money to ensure that they have more growth so that in the long run they come on par with the national per capita income. Instead of making the lot of parallels they must be convergent.

I conclude by saying that special consideration should be given to the backward States so that in the long run they will become equal with the rest of the country and work shoulders to shoulder with the nation. If the national per capita growth be 5% the backward states be allotted funds for 7% so that after some time they will be equal with the national growth. Utmost care be taken from this healthy growth of conomy of the country as a whole.

डा० बलदेव प्रकाश (अमृतसर) : सभापति महोदय, पंचवर्षीय योजना के प्रारूप पर बहस हो रही है। पंचवर्षीय योजना के प्रारूप पर बहस करने के लिये जरूरी है कि हम देश की वर्तमान परिस्थितियों को ध्यान में रखें और जो पीछे योजनाओं के परिणाम निकले हैं उन परिणामों को भी ध्यान से देखें। यह देखना चाहिए कि क्या कहीं कोई परिवर्तन करने की आवश्यकता है। योजना का जो प्रारूप हैं हाउस के सामने पेश किया गया है, उस में पिछली योजनाओं से काफ़ी परिवर्तन लाया गया है, और उस परिवर्तन के लिए मैं प्रधान मंत्री और योजना आयोग को बधाई देता हूं, क्योंकि वह परिवर्तन देश की जनता के हित के लिए है।

योजना एक कान्टीन्युइंग प्रासेस है, निरन्तर चलने वाला कार्यक्रम है। इसलिए हमें यह देखना होगा कि पिछले 27 सालों में जो योजना चली है, क्या उसने देश की समस्याओं को हल किया है अथवा नहीं। यह ठीक है कि पिछली योजनाओं से भी देश में उत्पादन बढ़ा है, कुछ न कुछ हुआ है। कोई भी व्यक्ति इस बात से इन्कार नहीं कर सकता है कि पिछली योजनाओं द्वारा देश में कुछ न कुछ अवश्य हुआ है। यह नहीं कहा जा सकता है कि अब तक कुछ नहीं हुआ है। लेकिन जो कुछ हुआ है, क्या वह काफ़ी है और उससे देश की मूल समस्याएं हल हुई हैं या नहीं ? क्या पिछले 27 सालों में सड़क और पटरी पर सोने वालों के लिए कोई घर बनाये गये हैं ? क्या बेकारी मिट गई है ?

एक तरफ़ तीस सालों से झुग्गी-झोपड़ियां चली आ रही हैं और दूसरी तरफ़ विशाल अट्टालिकायें खड़ी हुई हैं, जिन में बिजली की चकाचौंध है। क्या हम इस देश में विषमता को दूर कर सके हैं। अगर हमारे देश में डिसपैरिटी बराबर बनी हुई है और बेकारी तथा ग़रीबी लगातार बढ़ रही हैं, तो फिर यह सोचने पर मजबूर होना पड़ता है कि योजना में कहीं न कहीं परिवर्तन लाना बहुत आवश्यक है।

लेकिन विरोधी दल के नेता ने कहा है कि आगे भी पहले की सी योजना चलनी चाहिए। उन्हें इस सारी योजना में कोई अच्छाई नज़र नहीं आती है। अगर माननीय सदस्य चाहते हैं कि देश में इसी तरह से बेकारी बढ़नी ही चाहिए—आज हमारे देश में बेकारों की संख्या बढ़ कर 4 करोड़ हो गई हैं—, तो फिर तो पहले की योजना चलनी चाहिए, योजना में परिवर्तन का सवाल ही पैदा नहीं होता है।

मैं बताना चाहता हूं कि योजना के लक्ष्यों में परिवर्तन किया गया है, और यह परिवर्तन बिल्कुल सही है। आज इस देश में सब से अधिक आवश्यकता किस बात की है ?—लोगों को काम मिलना चाहिए। हमारी आबादी बढ़ रही है और हमारे नौजवान बेकार फिर रहे हैं। इस लिए अगर हम ऐसी योजना नहीं बनायेंगे, जिससे हर एक व्यक्ति को काम मिल सके, तो इस देश का भला नहीं हो सकता है।

यह योजना जनता पार्टी के मैनिफ़ेस्टो में दी गई इस घोषणा के मुताबिक बनाई गई है कि दस साल में इस देश में हर व्यक्ति को काम मिल सकेगा। इस योजना के आंकड़ों के मुताबिक अगले पांच सालों में करीब 5 करोड़

आदमियों को काम मिलेगा—लोगों के लिए 49.1 मिलियन काम की क्षमता पैदा की जायेगी। जो बैकलाग इकट्ठा हुआ है, उस में से भी अधिकांश व्यक्तियों को काम मिल सकेगा, और जो 15.5 मिलियन का बैकलाग रह जायेगा, उस को अगले पांच सालों में पूरा कर दिया जायेगा। अगर हम इतने लोगों को काम दे सके, तो यह एक बड़ी भारी प्राप्ति, एचीवमेंट, होगी।

इस दृष्टि से इस योजना में यह परिवर्तन किया गया है कि उन क्षेत्रों के लिए रुपया रखा गया है, जहां अधिक से अधिक लोगों को काम मिल सके। यह योजना लेबर-ओरियेंटिड है। इस योजना का आधार यह है कि अधिक लोगों को काम मिल सके। यह कैपिटल-इनटेन्सिव योजना नहीं है, जो कि इससे पहले चलाई जाती रही है। उस समय माडर्न फ़ैक्टरी सैक्टर में, जिस का लीडर आफ़ दि आपोज़ीशन ने बहुत प्रतिपादन किया है, इनवेस्टमेंट 139 परसेंट बढ़ा, उत्पादन 161 परसेंट बढ़ा, लेकिन एम्पलायमेंट 71 परसेट बढ़ी, जिस का अर्थ यह है कि इनवेस्टमेंट और उत्पादन के अनुपात में एम्पलायमेंट क्रमशः 34 परसेंट और 28 परसेंट कम बढ़ी। अगर हम वही योजना चलाएं जिस में कि कैपिटल भी खर्च हो, लोगों के ऊपर टैक्स लगा लगा कर माडर्न इंडस्ट्रियल यूनिट बड़ी-बड़ी खड़ी करते जायें तो परिणाम क्या होगा? अभी तो 4 करोड़ लोग बेकार है, आगे आने वाले दस सालों में 10 करोड़ बेकारों की फौज हम खड़ी कर देंगे। इसलिए इस दृष्टि से यह योजना बिलकुल ठीक है कि हम ने एक लेबर ओरिएंटेड योजना रखी है जिसमें हर व्यक्ति को देश के अन्दर काम मिल सके और इस योजना से देश के हर व्यक्ति को काम मिल सकेगा। उस के लिए ऐग्रीकल्चर और रूरल सेक्टर के अन्दर रुपया रखा गया है क्योंकि जब तक देश के अन्दर एगग्रीकल्चर पर और रूरल सेक्टर पर रुपया खर्च नहीं होगा तब तक लोगों को काम मिल नहीं सकता। मैं कुछ आंकड़े देना चाहता था कि पिछली योजनाओं में कितना कितना रुपया रखा गया था और अब कितना रखा गया है? लेकिन समय की कमी के कारण केवल इतना ही कहूंगा कि करीब करीब हर सेक्टर के अन्दर चाहे इर्रीगेशन हो, चाहे ट्राइबल एरिया का डेवलपमेंट हो, ऐग्रीकल्चरल, रूरल डेवलपमेंट हो, एनर्जी, साइंस और टेक्नोलाजी, बिजली हम सब पर पहले के मुकाबले डबल राशि रखी गई है और इसी उद्देश्य से रखी गई है कि वहां पर ज्यादा से ज्यादा लोगों को काम मिल सके।

योजना का दूसरा लक्ष्य विषमता को दूर करने का है, डिस्पैरिटीज़ को कम करने का है। देश का हर आदमी ज्यादा से ज्यादा समानता के आधार पर आ जाय। वह कैसे होगा? 27 सालों की योजनासे से डिस्पैरिटीज कम नहीं हुई हैं। इसी हाउस के अंदर हर व्यक्ति चाहे वह उधर से बोला हो या इधर से बोला हो, सब ने इस बात को कहा है और यह एक तथ्य लोगों के सामने आया है कि पिछले 27 सालों की योजना से देश के अंदर विषमता बढ़ी है। वह डिस्पैरिटी कैसे कम हो सकती है उसकी भी एक रूपरेखा इस योजना में बनाई गई है और मैं समझता हूं कि वह बिलकुल ठीक है। उसके द्वारा डिस्पैरिटी कम होगी। शिक्षा, स्वास्थ्य, पीने का पानी, ग्रामीण सड़क, विद्युतीकरण, रहने के मकान इन सब के लिए 800 करोड़ की राशि को बढ़ा कर 41 सौ करोड़ किया गया है, पांच गुने से भी ज्यादा। योजना का सारा व्यय दुगुना है। लेकिन इस एक मद के ऊपर पांच गुने से ज्यादा रुपया रखा गया है। जिससे कि लोगों की डिस्पैरिटी कम हो। लोगों को मकान बना कर दिए जायेंगे। मैंने अभी पहले कहा था कि सड़क पर सोने वाले तीस साल से सड़क पर ही सो रहे हैं। आज हम जायं शहरों के अंदर तो देखेंगे कि लोग सड़कों पर, सड़कों की पटरियों पर सोये हुए हैं। सत्ताइस साल में जिस देश के अंदर लोग सड़क से उठ कर घर में नहीं जा सके, कोई कह सकता है कि उस देश के अंदर कोई योजना चली होगी? इसका मतलब है कि देश के अंदर इन योजनाओं का कोई अर्थ ही नहीं था जब तीस साल तक हम लोगों को पीने का पानी नहीं मुहैया कर सके।

इस योजना के खत्म होने तक देश के अंदर गांव का कोई भी नागरिक ऐसा नहीं होगा जिसको शुद्ध पीने का पानी न मिल सके। विषमता को दूर करने के लिए यह प्रोग्राम रखा गया है। यही नहीं, 8 मिलियन, 80 लाख जो लैंडलस वर्कर्स हैं उनको डेवलप्ड प्लाट्स दिए जायेंगे और उसके साथ साथ हर तीस घरों के साथ पीने के पानी का प्रबन्ध होगा, एक टैप पानी का उनको मिलेगा जिससे वे शुद्ध पानी पी सकें। इसी तरह से शहरों के अंदर अर्बन हाउसलेस जो होंगे, स्लम्स में, झुग्गी झोपड़ियों में रहने वाले होंगे, ऐसे 1 करोड़ 30 लाख लोगों को मकान बना कर दिये जायेंगे और अगले पांच साल की जो योजना है उसमें 16 मिलियन लोगों को दिये जायेंगे। यानी दस साल तक अगर यह योजना कार्यान्वित हो और अगर यह योजना सफल हो जाय तो दावे के साथ कहा जा सकता है कि इस योजना के पूरा होने के बाद इस देश में कोई झुग्गी झोपड़ी में रहने वाला नहीं मिलेगा, कोई सड़क पर रहने वाला नहीं मिलेगा। इस देश के अंदर कोई बगैर छत के नहीं होगा और हम यह कह सकेंगे कि देश के अंदर विषमता कम हुई है। बिजली के ऊपर जो इतना भारी खर्च किया जा रहा है उसमें भी यह प्रोग्राम है और अर्बन हाउसिंग के साथ-साथ हम 40 हजार गांवों के अंदर बिजली देंगे। योजना की समाप्ति तक सारे देश के गांवों में से पचास प्रतिशत गांवों का एलेक्ट्रिफिकेशन हो जायगा।

यहां यह कहा गया कि इस योजना में मोनोपलिस्ट्स के विरुद्ध कोई प्रोग्राम नहीं है,

[डा बलदेव प्रकाश]

यह इंटेंसिव योजना है। मैं हाउस के सामने यह बात रखना चाहता हूं कि पिछले 27 सालों में जो योजनाएं चली उनमें 4 फर्म्स ऐसी हैं जिनमें सारे हिन्दुस्तान की जो बड़ी-बड़ी नौ इंडस्ट्रीज़ हैं उनमें से आधे से ज्यादा काम उनके पास था। चाहे वह सिंथेटिक फाइवर हो, सीमेन्ट हो, पेपर हो, फूड प्रोडक्ट्स हों या रवर हो—यह जो इतने बड़े-बड़े मानोपोलिस्ट्स देश में खड़े हुए वे क्या इस योजना के द्वारा खड़े हुए हैं? आज यहां पर हम जो ड्राफ्ट डिसकस कर रहे हैं क्या उसके द्वारा वे खड़े हुए हैं? आज देश में उन मानोपोलिस्ट्स को खड़ा करने की जिम्मेदारी पिछली योजनाओं की है। इस योजना में मानोपोलिस्ट्स को रोकने के लिए कदम उठाये गये हैं। मैं इसके विस्तार में जाना नहीं चाहता, केवल यही कहूंगा कि स्माल और टाइनी सेक्टर को संरक्षण दिया गया है।

सभापति महोदय : आप एक मिनट में समाप्त कीजिए।

डा बलदेव प्रकाश : इस देश में कुछ ऐसे प्रदेश हैं जिन्होंने लघु उद्योग, काटेज इण्डस्ट्रीज को डेवलप करके अपनी एकोनामी को अपने पैरों पर खड़ा किया है जिनमें एक पंजाब भी है। ऐसे प्रदेशों में पब्लिक सेक्टर की वड़ी इण्डस्ट्रीज़ को, चाहे वह इंजीनियरिंग की हों या केमिकल्स की हों, जाना चाहिए ताकि वहां पर छोटे उद्योग-धंधों को संरक्षण मिल सके।

इसके साथ-साथ मैं यह भी कहना चाहता हूं कि जो थीन डैम वन रहा है, मैंने सारी योजना पढ़ी है, आपने फ्लड्स को रोकने के लिए भी पैसा रखा है लेकिन इस डैम पर खर्चा करने की बात मुझे कहीं दिखाई नहीं दी। हो सकता है मैं मिस कर गया हूं लेकिन मैं प्रधान मंत्री जी के ध्यान में लाना चाहता हूं कि थीन डैम को बहुत जल्दी योजना में आना चाहिए। अगर आप इस डैम को पूरा कर देंगे तो बिजली तो मिलेगी ही साथ में फ्लड कंट्रोल भी होगा और साथ ही इरीगेशन फैसिटीज़ भी पैदा होंगी।

इसके साथ ही हम जो एनर्जी पैदा कर रहे हैं उसमें हमें यह भी देखना चाहिए कि हम एटामिक एनर्जी और हाइडल एनर्जी को भी डेवलप करें। एटामिक एनर्जी हम विदेशी निर्भरता को छोड़कर थोरियम से, अपने देश के साधनों से पैदा करने की कोशिश करें। जहां तक हाइडल एनर्जी की बात है, हिमाचल प्रदेश में इसके बहुत सोर्सेज़ हैं, हम काफी मात्रा में हाइडल एनर्जी पैदा कर सकते हैं।

इन शब्दों के साथ मैं आपको धन्यवाद देता हूं कि आपने मुझे बोलने का समय दिया।

SHRI A. K. ROY : (Dhanbad) I am afraid this empty House does not represent or symbolise the worth of the Plan. One thing which I would like to emphasize and draw the attention of the government to is that to-day we find an absolute indifference and a lack of interest and seriousness towards planning, not only in the House or in the Press but within the people outside. Though this august House is debating the Plan for the last three days but nowhere have I heard or anybody asked me what we are discussing within this House about planning. We have all become fatalistic. We have thought that whatever we may discuss, whatever we may shout or tell or speak here, it is only a speech-making device and ultimately we are to go in the same way.

It may be that many of the Members of this august House or many of the Ministers do not know but our Prime Minister knows that planning in India is not an outcome of our independence. Planning in India is an integrated prosaic, an integrated substance of our freedom movement itself. We know how not to-day but even in 1938 under the presidentship of Netaji Subhas Chandra Bose a National Planning Committee was formed and their report was complied which, of of course, could not take a shape. After that from all corners Indian economy was dealt with. Marxists dealt in the people's plan. Gandhites dealt in the name of poor man's plan and the capitalists of the country also dealt with it in the Tata Plan. All that our Prime Minister knows but after independence what we hav got is not a national plan but it is a bureacratic plan. You will be surprised to know, after independence when Planning Commission was constituted, none of the members of the National Planning Committee was taken. Even Shri K.T. Shah, Secretary of the Planning Committee had to resign. Only Pandit Jawahar Lal Nehru, Chairman, and the Prime Minister had to continue as Chairman.

People have said about many of the defects of the earlier Plan and the present Plan. It has been claimed that it has come not only as a Sixth Plan i.e. one more Plan after the Fifth Plan, but this is a new start in the era of planning. When such a big claim has been made, I would like to know what model have you got about the society in your mind ? Does your Plan have a model of Gandhian Plan, capitalist Tata Plan, National Planning Committee's Plan or the Marxist Plan or is it a unique plan in itself ?

I would like to tell you that planning is never a fiscal exercise. It is an exercise of ideology. It is an emotional exercise. It is a technology of social energy. To-day many members have said that people must be made enthusiastic. How

can you make it—simply by consulting people at the block, panchayat or village level ? Enthusiasm means 'energy'. You will have to unleash the social energy. How can you do so ? That is the crux of planning. Have you got any technology to unleash social energy ? It can be unleashed if you change the exiting alignment. Energy is hidden in the social relations and social relations in different strata of society and your planning and policy should be such that that alignment is changed. What mechanism have you got ? What plan have you got ? What instrument have you got to change the existing alignment in different strata of society? Prime Minister is the Minister of Atomic Energy. How is Atomic Energy generated ? It is generated by changing the alignment of different intra-atomic constituents.

Everybody has said we have to do land reform. We have to change the feudal system of the village. But nobody has defined what do they exactly mean by land reform ? Our Agriculture Minister said that we have already got 5·3 million acres of surplus land. Out of that only 1·2 million acres have been distributed and about 4 million acres are surplus.

There is a lacuna. Here is a difficulty. Here the whole House takes of Kulaks but the House is made up of Kulaks. They have got no courage to overcome the difficulty. By land reform they mean only the enforcement of ceiling on peasant proprietorship. It is a new name. In this name of peasant proprietorship this feudal parasite can merrily remain. Nobody can touch them and this is not a step forward.

Even in those colonial days about National Planning Committee Report, our Prime Minister knows as he was there, many of us were not there—planners 30 years ago talked of tillers's proprietorship, but not peasant proprietorship.

I have got a book—'Report of the Economic Planning Committee'. They said all intermediaries between the tillers and the State should be eliminated. To-day can they define it ? By land reforms do they mean land to the tillers ? They cannot. If they declare it to-morrow their party may break. Can Opposition say ? No, because Opposition will break. Can Marxists say ? They also cannot say because the Marxists will break. All parties—it is a parasite class in India. They do proletarian politics. That is the main thing. It is the parasite class in India who do these politics. No body has the guts to stop them. Today it is not our programme. It is Bharat's programme, a real programme .They say, it is SSP's programme, Dr. Lohia's programme. They say that there should be a Land Army. They say that there should be 'One man, one job'. They say that there should be total revolution. It is not a communist programme; it is not a Marxist programme, nothing like that. Therefore, I say :-Where is your Land Army ?

Sir, I have read the entire Plan Document. There is no Land Army. May I know how the Army was routed? Who routed your army ? The Marxists? The Congress ? Indira Gandhi ? No. Your kulaks have routed your army. Army is nowhere visible in your Draft Sixth Five Year Plan.

Mr. Chairman, Sir, they talk of Total Revolution. Poor J.P., their Godfather, is ailing. And their great grandfather is sitting here. And, you tell me this. Nowhere the word 'Total Revolution's is there. Not a word. There is not a word about 'Socialism'. What type of Planning are you giving ?

They say that they will remove unemployment in ten years. When I heard that, I thought, this is something very original of our Prime Minister.

But later on, while reading the history of Planning in India, I saw that it is Prof. Mahalanobis's Planning. For the first time in his draft plan he brought up this idea that unemployment must be removed within ten years. He calculated on scientific basis as to what would be the quantity of the new labour force which will come up.

But these Planners gave a pretext. They pretended as if they were giving us some sort of a new model of Mahalanobis Planning. But it is not so. Mahalanobis's Draft Plan could not be implemented. And the Second Five Year Plan that you got is not the Mahalabobis's Draft Plan. When Prof. P.C. Mahalanobis presented his Draft Plan, there was a lot of hue and cry amongst the congress benches, amongst the congress people and all the vested interests. And, ultimately this Draft Plan had to be shelved.

But that Draft Plan gave a clear line, a clear indication to the country that the ideal of the socialist pattern of society must be kept in view. Mixed economy cannot be a fixed policy. One thing you must know. Mixed economy cannot be a fixed policy. You have to go either forward or backward. You just have a clear perspective. He had that clear perspective that this socialist pattern of society is necessary and that you must remove the disparities of income. He said that you must form basic industries.

[Shri A. K. Roy]

He said that consumer-goods industries must be entrusted to the small scale sector, and in this way, we must proceed towards self-reliance.

Here, in this Plan Document which they have given to us, what is their aim? They say, they are not thinking in terms of total revolution, socialism or anything ; but one thing they say that they want development without disparities and reach self-sufficiency.

But I say, what is the policy which they have adopted ? The policy which they have adopted is Liberalisation. Liberalisation of what ? Liberalisation of imports, liberalisation of licences, liberalisation of corruption, liberalisation of anarchy, liberalisation of firing.

MR CHAIRMAN : No, no. Please conclude.

SHRI A. K. ROY : My point is that it is a process which will make you more and more dependent. Prof. Mahalanobis aimed at curbing the monopolies. But here you are even promoting the monopolists. So, there is lot of difference between the two.

I am telling you, Mr Chairman, the previous Congress Government wanted to benefit the urban rich. The present congress Government wants to benefit the rural rich. That is all the difference you have. I request the Prime Minister to analyse scientifically, because in India, as Plato contemplated on that day, unless philosophers become kings and kings philosophers, we cannot progress ; and here in India the politician must be a scientist. Otherwise we cannot take the country out of the woods.

MR CHAIRMAN : Please conclude, Mr. Roy.

SHRI A.K. ROY : Just one minutes. When you talk of socialism and land reform, I tell you this. In respect of both industry and agriculture, you must have a symmetry between the two. If you have a public sector and a private sector in industry, so also, you must have a corresponding public sector and a private sector in agriculture. Land reform means that you must, according to your Plan, provide one man, one job. Land army in the socialised sector or public sector, you can have according to your Plan ; you can model or reorganise that according to that and in that symmetry, you must bring in industry. But if you bring in industry in one form and agriculture in another form, that will lead you nowhere.

So, Sir, I would end my speech by saying that let them be a model to this country.

श्री यमुना प्रसाद शास्त्री (रीवा) : सभापति महोदय, हम छठी योजना पर विचार कर रहे हैं...

श्री वसन्त साठे (अकोला) : सभापति महोदय, मैं एक बहुत ही गम्भीर बात की ओर प्रधान मंत्री जी का ध्यान खींचना चाहता हूं । अभी यह इंफर्मेशन मिली है कि मनकापुर, असेम्बली कांस्टीटुएन्सी में हमारे इलेक्शन इंचार्ज, भूतपूर्व संसद् सदस्य, श्री आनन्द सिंह जी को सी० आर० पी० के लोग ले गये हैं । वे उनको कहां ले गये हैं, यह मालूम नहीं है । पहले उनके मकान पर घरा डाला गया । बाद में उनको ले गये । कल वहां इलेक्शन है । वे हमारे इलेक्शन इंचार्ज है । अगर इस तरह सेइलेक्शन होगा तो फेअर इलेक्शन होना बहुत मुश्किल है । (व्यवधान) . . .मैं प्रधान मंत्री जी के ध्यान में यह बात ला रहा हूं . . . (व्यवधान)

सभापति महोदय : पटवारी साहब आप बैठिये । श्री यमुना प्रसाद शास्त्री ।

श्री यमुना प्रसाद शास्त्री (रीवा) : छठी पंचवर्षीय योजना पर विचार करते समय, सभापति महोदय, हमें इस बात को ध्यान में रखना है कि इस योजना के द्वारा हमें पिछले 27 वर्षों में की गयी गल्तियों का परिमार्जन करना है और समूचे देश की आशाएं जिन बिन्दुओं पर केन्द्रित हैं, उन आशाओं को पूरा करना है ।

श्रीमन्, छठी योजना में एक बुनियादी प्रयास किया गया है । हमारे प्रधान मंत्री जी योजना आयोग के अध्यक्ष हैं और जिस प्रकार की योजना का प्रारूप हमारे सामने आया है, उससे अवश्य यह आभास होता है कि देश की समस्याओं का उन्होंने सही ढंग से मूल्यांकन किया । साथ ही उन्होंने समस्याओं का समाधान करने का भी सही ढंग से प्रयास किया है । लेकिन हमें देखना यह है कि कहां तक और किस हद तक इस योजना को कार्यान्वित किया जा सकता है । पिछली पांच योजनाएं जिस ढंग से चलीं उनके परिणाम बड़े ही भयावह और चौंका देने वाले रहे हैं । इसमें कोई सन्देह नहीं कि कुछ औद्योगिक उत्पादन बढ़ा, इसमें भी कोई सन्देह नहीं कुछ कृषि का उत्पादन भी बढ़ा । लेकिन देश में किसी भी तरह का परिवर्तन नहीं आया और जो परिवर्तन आया वह यह है कि देश नीचे गया और देश की जनता का स्तर भी नीचे गया ।

श्रीमन्, पांच पंचवर्षीय योजना के पश्चात् आज देश में हालत यह है कि जहां 1960-61 में 21 करोड़, 80 लाख लोग गरीबी की रेखा के नीचे थे वहां वह संख्या 1973-74 में बढ़ कर 38 करोड़ 70 लाख हो गयी । यह हमारी पांच पंचवर्षीय योजनाओं का परिणाम था । दूसरा परिणाम यह हुआ कि सन् 1950-51 में, ग्रामीण

क्षेत्रों में, साल भर में जहां लोग 10 दिन बेकार रहते थे, वहां 1960-61 में 120 दिन बेकार रहने लगे और नेशनल सेम्पल सर्वे के 25वें दौर में यह बताया गया है कि सन् 1973-74 में साल भर में 140 दिन बेकार रहने लगे। अगर इसी तरह की पंचवर्षीय योजनाएं चलती रहतीं तो हमको लगता है कि वह दिन दूर नहीं था जब कि लोग साल भर में 365 दिन बेकार रहते लगते। क्या इसी तरह की पंचवर्षीय योजनाओं को हमारे स्टीफन साहब चलाना चाहते हैं? लेकिन इस तरह की योजनाएं अब इस देश में आगे नहीं चल सकती हैं।

एक अर्थशास्त्री ने अपने एक लेख में लिखा है कि सेल्फ इम्प्लाईमेंट, स्वयं रोजगार करने के लिए, 1950-51 में 65 दिन साल में काम मिला करता था। 1956-57 में वह साल में 35 दिन रह गया और इस समय साल में वह केवल 25 दिन रह गया है। साल भर में केवल पच्चीस दिन रह गया। इस तरह देश की योजनाएं यदि चलती तो क्या नतीजे निकलते इसकी आप सहज ही कल्पना कर सकते हैं। इतना ही नहीं देहाती क्षेत्र में क्या हुआ? 1961-62 में जितने भूमिहीन लोग थे 1971 में सेंसस ने बताया कि उनकी संख्या 19 मिलियन यानी एक करोड़ नब्बे लाख बढ़ गई। जिनके पास थोड़ी बहुत जमीन थी वे भी बेकार हो गए, उनकी जमीन बिक गई और वे भूमिहीन बन गए। गांव के छोटे-मोटे काम करने वाले, धंधा करने वाले लोग जो थे उनका धंधा समाप्त हो गया और वे भूमिहीन बन गए। भूमिहीनों की संख्या 1 करोड़ 90 लाख और भी बढ़ गई। इस ड्राफ्ट प्लान के 168वें पैरा में लिखा है कि देश में गांवों में दस प्रतिशत जो गरीब से गरीब लोग हैं उनके पास कुल जमीन का 0.1 प्रतिशत है। दस प्रतिशत ऐसे बड़े और धनी किसान हैं जिनके पास कुल जमीन का आधे से अधिक भाग है। पचास प्रतिशत से अधिक जमीन दस प्रतिशत लोगों के पास है और जो सबसे अधिक गरीब लोग हैं उनके पास एक प्रतिशत भी नहीं बल्कि 0.1 प्रतिशत जमीन है। इतनी भयंकर विषमता है। इसको दूर करने का भागीरथ प्रयास इस छठी योजना में हमें करना है। यह बहुत बड़ा काम है इसमें कोई सन्देह नहीं है। 11 खरब 62 अरब 40 करोड़ रुपये की यह योजना है। बहुत बड़ा धनराशि हम खर्च करने जा रहे हैं। यदि इसको कोई गिनने लगे और एक मिनट में सौ रुपया गिने तो उसको इसको गिनने में 22096 वर्ष 7 महीने 24 दिन लग जायेंगे। इतनी बड़ी धनराशि अगले पांच सालों में खर्च की जाने वाली है। इसका परिणाम भी सामने आना चाहिये। जो उद्देश्य हमने सामने रखे हैं वे हैं सबको काम देने का। सबसे पहला बेकारी का उन्मूलन करना है। दूसरा यह है कि जो गरीबी की रेखा के नीचे लोग हैं उनकी आमदनी के साधनों को बढ़ाना। तीसरा यह है कि हमको आत्मनिर्भरता प्राप्त करनी है। ये तीन उद्देश्य लिखे हैं। तीनों ही बहुत स्वागत योग्य उद्देश्य हैं। इन उद्देश्यों की पूर्ति इस योजना के द्वारा हो जाए तो हिन्दुस्तान की जनता सही मानों में हमेशा-हमेशा के लिए जनता पार्टी की सरकार को याद रखेगी। हम लोगों ने महात्मा गांधी की समाधि पर जाकर शपथ ली थी कि हम उनके द्वारा छोड़े गये अधूरे कार्य को पूरा करेंगे। यहां बार-बार कहा गया है कि अन्त्योदय हमारा लक्ष्य है। जो नीचे से नीचे स्तर पर है उसको हमको आगे लाना है। अब देखना है कि क्या सचमुच में इस उद्देश्य की पूर्ति हो सकेगी? अभी हमें डर है कि जिस तरह से योजना सामने लाई गई है उससे शायद इस लक्ष्य की पूर्ति सम्भव नहीं हो सकेगी। कहीं ऐसा न हो कि वही परिणाम हमारे सामने न आए जो पहले आया था। यद्यपि दिशा में परिवर्तन किया गया है। हम छोटे-छोटे उद्योगों की तरफ गए हैं। हमने तय किया है कि बड़े उद्योगों से कुछ चीजों के उत्पादन को छुड़ा करके छोटे उद्योगों के लिए उनको सुरक्षित कर दिया जाये। इसमें कोई सन्देह नहीं है जिस देश में मानव शक्ति अधिक है और जहां पूंजी नहीं है वहां सिवाय छोटे उद्योगों को आगे लाने के और कोई तरीका काम देने का नहीं हो सकता है। हमें पिछला अनुभव बताता है कि 1967 से ले कर 1973 तक सात वर्ष की अवधि में जहां 35 मिलियन लोग बेकार हुये उनमें से बड़े उद्योगों में सिर्फ साढ़े चार मिलियन को काम दिया जा सका। इस वास्ते बड़े उद्योगों पर जोर देने से यह समस्या हल नहीं होगी। बड़े उद्योगों हम कितने ही खोल दें उनके द्वारा पैदा किया हुआ माल अगर देश में खरीदने वाला नहीं होगा, लोगों की क्रय शक्ति नहीं होगी तो बड़े उद्योगों को स्थापित करके हम क्या करेंगे। अगर लोगों में क्रय शक्ति प्रदान करनी है तो यह आवश्यक है कि वस्तुओं का उत्पादन छोटे उद्योगों के द्वारा किया जाए, कुटीर और ग्रामोद्योगों का विकास करना है। इस ओर योजना में काफी ध्यान दिया गया है। पहले इन पर 510 करोड़ खर्च का प्रावधान किया गया था लेकिन इस बार 1410 करोड़ किया गया है, यानी तिगुनी राशि रखी गई है। एक खामी यह है कि हमारे देश में इनका पर्याप्त सर्वेक्षण नहीं हुआ है। पिछले 27 बरसों में तो हुआ ही नहीं था। हमने योजना तो रख दी है लेकिन क्या देश के गांवों में कहां-कहां इन उद्योगों की सम्भावना है, उनके लिए कौन सी टैक्नोलोजी उपयुक्त होगी, ट्रेनिंग, प्रशिक्षण की क्या व्यवस्था है, इस सबकी जानकारी अथवा इसकी कोई रूपरेखा इस योजना में नहीं है। मैं चाहता हूं कि अब जब कि इस पर विचार हो रहा है तो हमारे प्रधान मंत्री महोदय विचार करें कि सही मानों में कौन सी टैक्नोलोजी हमारे देश के लिए उपयुक्त होगी और गांव गांव में प्रशिक्षण की व्यवस्था करें। मैं यह भी समझता हूं कि हमारे देश के लिए इंटरमिडिएट टैक्नालोजी सबसे उपयुक्त होगी, न तो वह प्रिमिटिव होनी चाहिये और न ही बड़े उद्योगों वाली होनी चाहिये। जो विकासशील देश हैं उनके लिए यह टैक्नालोजी सबसे उपयुक्त साबित हो सकती है।

दूसरी बात यह है कि क्षेत्रीय असन्तुलन दूर करना चाहिये। जिस तरह हमने कहा है कि नीचे

[श्री यमुना प्रसाद शास्त्री]

से नीचे आदमी की आय को बढ़ाना है, उसी तरह से हमारे देश में ऐसे प्रदेश भी हैं जिनकी आज तक उपेक्षा की गई है। अधिकतर पैसा योजनाओं में उन्हीं प्रदेशों पर खर्च किया गया जो पहले से समृद्ध थे। हमारे राष्ट्रीय स्तर पर स्थिर मूल्यों यानी कान्स्टेंट प्राइसेज के आधार पर राष्ट्रीय प्रति व्यक्ति औसत आय 366 रु० है। लेकिन मध्य प्रदेश की 281 रुपए हैं, पंजाब की 551 रुपए, हरियाणा की 471 रुपए, गुजरात की 413 रुपए और महाराष्ट्र की 478 रुपये। जो 281 रुपए वाला मध्य प्रदेश है उसमें पिछली पंचवर्षीय योजनाओं में क्या हालत रही, समय कम है नहीं तो हर पंचवर्षीय योजना का बताता, पांचों योजनाओं का कुल योग बता देता हूं कि प्रति व्यक्ति जो खर्च हुआ वह मध्य प्रदेश में 655 रुपए हुआ जब कि पंजाब में 1,687 रु० खर्च हुआ, हरियाणा में 1,059 रुपए, गुजरात में 967 रुपए और महाराष्ट्र में 945 रुपए प्रति व्यक्ति के हिसाब से खर्च हुआ। लेकिन मध्य प्रदेश में 655 रुपए प्रति व्यक्ति खर्च हुआ। अगर यही करेंगे तो जो समृद्ध प्रदेश हैं वह और समृद्ध होते चले जायेंगे और गरीब प्रदेशों की हालत और नीचे चली जाएगी जहां राष्ट्रीय औसत से कम सिंचाई है, कम प्रति व्यक्ति आमदनी है वहीं कम रुपया भी खर्च पंचवर्षीय योजनाओं में किया गया।

अभी यह कहा गया कि 2700 विकास खंडों में सघन विकास योजना प्रारम्भ करेंगे और वहां के लोगों को पूर्ण रोजगार देंगे। हम जानना चाहते हैं कि उन 2700 विकास खंडों का चयन किस आधार पर आप करेंगे? हमने कृषि मंत्री और माननीय धारिया जी के भाषण सुने, देश के नये 5000 विकास खंडों में से 2700 विकास खंडों को चुनेंगे जहां पूर्ण रोजगार देंगे। कांग्रेस सरकार के जमाने में तो धन चयन का कोई आधार ही नहीं था, जहां का कोई भी मंत्री होता था उन्हीं विकास खंडों को स्माल फार्मर्स डेवलपमेंट एजेन्सी, डाउट प्रोन एरिया डेवलपमेंट स्कीम के तहत ले लिया जाता था। लेकिन हां सही माने में लोग गरीब हैं, जहां गरीबी की रेखा के नीचे 90, 91 प्रतिशत लोग हैं, क्या उन विकास खंडों का भी आप चयन करेंगे कि नहीं? आप के पास प्लानिंग कमीशन में सारे आंकड़े हैं, आप उन विकास खंडों का चयन करें जो सब से नीचे हैं वहां के लोगों को रोजगार उपलब्ध करायें ताकि विषमता को दूर कर सकें। अगर आप सही माने में गांव का विकास करना चाहते हैं तो भूमि सेना का संगठन करें जिसमें लाखों लोगों को काम दे कर बंजर भूमि को खेती के लायक बना सकेंगे, सिंचाई की व्यवस्था करा सकेंगे और लोगों की आमदनी भी बढ़ा सकेंगे। इन बातों पर विचार करते हुये इस देश की योजना को उपयोगी बना सकेंगे तो सचमुच देश की यह योजना अपने उद्देश्यों की प्राप्ति की दिशा में प्रभावी सिद्ध हो सकेगी।

MR. CHAIRMAN : Mr. Unnikrishnan, your party has got only three minutes. You should be grateful to the Prime Minister because he has given seven minutes from the time allotted to his party. So, conclude your speech within ten minutes.

SHRI K.P. UNNIKRISHNAN (Badagara) : I am thankful to you.

SHRI C.M. STEPHEN (Idukki) : Will you extend that gesture to our party also ?

SHRI K.P. UNNIKRISHNAN : Mr. Chairman, Sir, we are considering his draft of the Sixth Five Year Plan at a very crucial phase of our national existence when there is a continuing crisis of the postulates of Indian Planning. The planning process has been in a state of suspended animation since sixties. In between what went in the name of Planning was actually exercises in populism or adhocism. Since the time at my disposal is very short—my friend Mr. Stephen made many tall claims about what was achieved during Mrs. Gandhi's days—I do not want to go into the details now. I would only point out that between Jawaharlal Nehru, who was the architect of our planning process and under whose stewardship, the process of Indian planning was going on for fourteen years, and Mrs. Gandhi, who was at the helm for ten years, there has been a tremendous difference. Whereas Jawaharhal Nehru had a vision, perspective, understanding of national social forces as well as international forces and had a broad canvas, Mrs. Gandhi, I am sorry to say, was primarily concerned with short-term gains and that too political gains. Last year, under the leadership of Shri Morarji Desai, Janata Party came to power. There were reports, immediately after the assumption of office of the new Janata Government, that the Planning Commission may be wound up. But by a Houndini trick the Prime Minister revived it. But the crisis remained, because now the annual plan formulation and project appraisal has been handed over to the Finance Ministry and they have introduced a new concept—not new in a technical sense—of rolling plan. Now the content of planning process has undergone a conceptual change under this government and also its chief instrument, the Planning Commission, stands devalued.

I would only invite your attention to the question of regulatory framework. There can be no planning in this country without regulatory framework. Planning does involve certain regulatory framework. Two committees were appointed—the Ramakrishnayya Committee on In-

dustrial Licensing and Alexander Committee on Imports Controls, whose reports I understand have been accepted and are being implemented in stages. This involves primarily dismantling of industria licensing and also rescuing the country from what they call import controls. I would like to know how this is in consonance with the planning process and whether planning was at all involved in these exercises. Suppose in the wage good sector you have a particular policy on sugar and textiles. On the one hand we hear from the Janata Party that they are interested in increasing production of *khandsari*. On the other hand we hear that liberal licences are going to be given and golobal tenders invited for importing sugar machinery, where we have almost reached cent per cent self-sufficiency. If this is the planning process that is going to be set in motion in the sixth plan, I would like to know what prevents investment from flowing into undesirable channels and consumption industries which are not at all priority sectors. What remains of the priority sectors ? Is prohibition the only priority sector ? Is that what you want to plan in this country ? Primarily you are switching on from one populist slogan to another. Populism, whether it is of the *garibi hatao* type without administrative framework or plan perspective, or the Janata Party's policy of removal of unemployment in ten years which is a very laudable goal, will remain unfulfilled. If they remain unfulfilled, they are the biggest enemies of planning process.

Planning process is primarily a political process. As Mr. Roy pointed out, we have decided, due to the larger political constraints to plan within a mixed economy and we are not using planning as an instrument to bring about fundamental changes in property relations. So. what I mean to say is, it is not revolutionary planning where there has been a fundamental change in social forces and then re plan. This is a different type of planning that we have in mind. But at the same time, I would say the ideology is relevant even to this process of planning. Sir, we have achieved considerable, tremendous I would say, gains in methodology of planning and because we do it in a particular environment, what is important is the policy frame of the planning process. Undoubtedly planning process has helped us to end centuries old stagnation in many fields. We have built up a tremendous amount of infra-structure and technical skill and manpower etc. and also achieved a certain amount of investment mix and we work under certain general constraints of a quasifederal set up and so on. I do not want to go into all these details, but Mr. Chairman, what is important is to restore the credibility of the planning process itself in which this Government has totally failed and face the critical issues that face the entire process of planning. It has been fashionable to talk, and for the last one year I have been hearing in this House and outside, of primacy of agriculture. I must say, I have never heard a greater, more preposterous nonsense than this that rural areas were neglected, that agriculture was neglected. Indian agriculture has recorded 2.8 per cent increase during the last 27 years and we have turned into the fourth biggest grain producer. It does not show that there has been a stagnation. While population increased at 2.1 per cent, the increase in foodgrains production has been 2.8 per cent whereas in the preceding decades, in the last century, there has been only 0.11 per cent growth rate against 1.5 per cent increase in population. Now, compared to China even I would say, we have registered considerable progress.

Now, there have been certain year to year fluctuations because primarily I would contend that agricultural development within a plan mixed economy is largely a process of institutional change. The policy of agriculture means who will or who will not participate in the process of economic growth. That is why the process of land reforms which we initiated and which have not been fulfilled in many States are very relevant. In Fiftys alone we introduced the high-yielding varieties programme because the scientific research only at that point of time was able to make a break-through and the primary problem, I would say, is that even though we had a record production of 120 million tonnes, we have not been able to make use of it because the problem remains about the purchasing power. Now, take the instance of Punjab. Punjab has registered one of the record outputs in the whole world even compared to Taiwan which has a similar population, and also many other areas like Andhra and Gujarat. So, I cannot understand why except in the case of Bihar where land tenureal system still remained primitive, we have not made any progress in agriculture. So, the whole talk of rural area being neglected, agriculture being neglected, is preposterous nonsense. The primary question, as I said earlier, and I would like to repeat, is that we have not been able to generate effective purchasing power in the economy for those who can afford to buy goods. So, naturally even if you produce, you are unable to sell it. So, the problem remains : whose growth and where ? Now, it depends on the changes you would introduce in the land holding pattern, and also the question of incentive prices is very important. About procurement prices, we have given Rs. 450 crores of subsidy

[Shri K. P. Unnikrishnan]

last year. Now, I would like to know from this Government if they are really serious about the resource mobilisation of this Plan, whether it is going to be a continuous process and whether they have any idea of mopping up the profits of farmers who have surplus and compelling them to share it with the rural and urban poor. Similarly, in industry the primary question is : what kind of crisis is facing industry?

It is primarily, I would contend, a crisis of demand, because we have a distorted structure of industry, which caters to a limited and elite section which can afford to buy those goods. So, primarily these problems will have to be answered. And if the planning process is to be meaningful, we have to find answers to these problems. The 6th Plan is being initiated at a time when the initial conditions for its success are greater than the previous Plans, because of foreign exchange reserves. We have tremendous foreign exchange reserves. We have large, unutilized capacity in our capital goods sector ; and we have already achieved a diversified base of industry, with ability to increase our exports. We have reached high levels of technical manpower. So, it is primarily a question of giving political direction. I am not very hopeful. Still I hope that Janata will at least implement its economic policies, under the leadership of the Prime Minister.

श्री रीत लाल प्रसाद वर्मा (कोडरमा) : सभापति महोदय, यह बहुत ही प्रसन्नता का विषय है कि योजना आयोग के अध्यक्ष और हमारे प्रधान मंत्री जी ने छठी योजना का प्रारूप यहां पर प्रस्तुत किया है। यह निश्चित रूप से कहा जा सकता है कि यह पहला श्रीगणेश हुआ है जबकि गांधी जी के बताये हुए मार्ग पर योजना की व्यवस्था की गई है। इस योजना पर हर दृष्टिकोण से विचार करने के बाद लगता है कि पहली बार हम गांवों की ओर जा रहे हैं। इस देश में पांच लाख से अधिक गांव हैं जहां इस देश की 80 प्रतिशत जनता निवास करती है। आज तक जितनी भी योजनायें बनी हैं उनमें गांवों की ओर ध्यान नहीं गया। हर बार गांवों की उपेक्षा की गई है जबकि पूरी राष्ट्रीय आय का 51 प्रतिशत भाग गांवों से प्राप्त होता है। अभी तक सारा पैसा शहरों के विकास पर ही खर्च किया जाता रहा है। यह पहला मौका है जब गांवों के ऊपर 43.8 प्रतिशत खर्च करने का श्रेय जनता सरकार को प्राप्त होगा।

इस योजना के जो प्रमुख मुद्दे हैं उनमें एक तो जनता को पूर्ण रोजगार देने की बात है और दूसरे गरीबी की रेखा से नीचे के 72 प्रतिशत लोगों के स्तर को उठाने की बात है। यदि इस योजना पर सही ढंग से अमल किया गया तो सही अर्थ में ग्रामीण जनता का कल्याण हो सकेगा लेकिन अगर पहले की तरह से ही व्यवस्था रही तो यह कभी सम्भव नहीं है कि गांवों का विकास हो सके। इन योजनाओं को लागू करने के लिए यह जरूरी है कि गांवों में निगरानी समितियां बनाई जायें जिसमें सामाजिक कार्यकर्ता हों और साथ ही साथ जो विशेषज्ञ गांवों में होते हैं वह भी उसमें रहें। ऐसी समितियों के द्वारा निगरानी रखी जाये कि कौन सी योजना है, कितना खर्चा है और किस तरह से काम हो रहा है। अगर इस प्रकार से सामाजिक तथा राजनीतिक कार्यकर्ताओं की बराबर वाच और जांच-पड़ताल होती रहेगी तो निश्चित रूप से हमें अपनी योजनाओं में सफलता मिलेगी। पिछली पंचवर्षीय योजना 5 खरब की थी उसके मुकाबले यह योजना उससे दुगुनी 11 अरब से भी अधिक की है। इस योजना से आशा बंधी है कि इस बार गांवों में विकास कार्यक्रम लागू हो सकेंगे।

मैं इस योजना के विशेष पहलुओं में न जाकर केवल यही कहना चाहूंगा कि गांवों के लिए सबसे ज्यादा जरूरी है कि वहां पर सिंचाई की व्यवस्था की जाये। अभी तक जो योजना आयोग था या जो योजना निर्माता थे उन्होंने जो योजना बनाई उसके लिए कहा जा सकता है कि वह एक तरह से बेकार ही रही। कुछ थोड़ा बहुत काम हुआ है जिसमें तीन दशक बीत गये। देश में 27 वर्ष की योजना समाप्त हुई, लेकिन उसके बावजूद भी देश के 72 प्रतिशत लोग गरीबी की रेखा के नीचे हैं। इस योजना का क्या फल निकला, यह योजना आयोग की बुद्धिमत्ता का परिचय दे रहा है। लेकिन इस बार जो योजना बनाई गई है उसमें उनकी सूझ-बूझ और कुछ नई चीजें देखने को मिली हैं और इससे कुछ आशा बंधी है। मैं तो यह कहना चाहता हूं कि हर क्षेत्र को सिंचाई के लिये पानी और हर हाथ को काम दिया जाना चाहिये।

17 hrs.

इस योजना में 30 लाख हैक्टेयर भूमि में सिंचाई की व्यवस्था का प्रावधान किया गया है और टोटल योजना का 13.77 प्रतिशत इस पर खर्च होगा। लेकिन हमारे देश में तो करोड़ों एकड़ ऐसी जमीन पड़ी है, जहां सिंचाई के लिये पानी चाहिये। इस सम्बन्ध में मेरा एक सुझाव है—हमारे देश में बहुत से इन्जीनियर्स बेकार बैठे हैं, बल्कि भाग कर विदेशों में जा रहे हैं। आप चार-पांच गांवों को मिला कर सिंचाई की योजना बनायें और उसे एक इन्जीनियर को सौंप दें तथा बैंकों से ऋण दिला कर उनको उस काम को करने का मौका दें। ऋण पर व्याज भी प्रति-एकड़ के हिसाब से निश्चित करें—तो इससे निश्चित रूप से सारे देश का लाभ हो सकता है और सारे देश में सिंचाई की व्यवस्था हो सकती है।

आज हमारे यहां सबसे बड़ी समस्या नियोजन की है, जो एक विकराल रूप धारण कर रही है। चारों तरफ देश में बेकारों की फौज तैयार हो रही है, यदि उनको काम नहीं दिया जायगा, तो वे आन्दोलन करेंगे, हड़तालें करेंगे, विनाश के कार्यों की तरफ संलग्न हो सकते हैं। लोग पढ़-लिख कर बाहर निकलते हैं, लेकिन बेकार हो जाते हैं, उनको काम नहीं मिलता है। इस योजना में इन नौजवानों के लिये विचार तो किया गया है, लेकिन मैं प्रधान मंत्री जी से एक निवेदन करना चाहता हूं कि जो लघु-उद्योग, मीडियम उद्योग और बड़े उद्योग लगाये जायें, वे इस तरह से लगायें जायें कि जितने प्रखण्ड बांटे गये हैं, हर प्रखण्ड में एक-एक कारखाना लगाया जाय और उनमें उसी प्रखण्ड के लोगों को काम दिया जाय, इस तरह से हर प्रखण्ड में 300 से 400 लोगों को काम मिल सकता है। हालांकि ऐसा हो नहीं पाता है, क्योंकि जहां के नेता प्रसिद्ध होते हैं, या जहां पर राजनीतिक संगठन मजबूत होता है, ये सारी योजनायें वहीं चली जाती हैं, दूसरे क्षेत्रों का विकास नहीं हो पाता है। इस लिये मेरा अनुरोध है कि हर प्रखण्ड स्तर पर कारखाना लगाया जाय, साथ ही जो प्राइवेट लोग हैं, उनको भी कारखाना लगाने के लिये प्रोत्साहित किया जाय, वे भी वहां पर अपने उद्योग खड़े करें। एक कठिनाई यह भी आती है कि जो भी सार्वजनिक में उद्योग लगते हैं, वे कुछ दिनों के बाद घाटे में चलने लगते हैं, जब कि जो प्राइवेट उद्योग लगते हैं, वे मुनाफ़ा कमाते हैं। इस लिये मेरा सुझाव है कि जिन लोगों को सार्वजनिक क्षेत्र में नियुक्त किया जाय, उन पर पूरी ज़िम्मेदारी डाली जाय, यदि वे घाटे में चलते हैं तो उनकी वेतन-वृद्धि नहीं होनी चाहिये, बल्कि वेतन घटाने का नियम भी उसमें होना चाहिये।

बेरोजगारी की समस्या इतना विकट रूप धारण कर चुकी है कि चारों तरफ लोग अशान्त हैं। कहीं हरिजन बिगड़ रहे हैं तो कहीं दूसरी जातियों के लोग बिगड़ रहे हैं। इस सम्बन्ध में मेरा एक सुझाव है—हर परिवार से एक व्यक्ति को काम में लिया जाय। एक परिवार में प्राय: चार-पांच सदस्य होते हैं, यदि योग्यता के आधार पर एक परिवार से एक व्यक्ति को लेने का नियोजन किया जाय, तो इस से जो लोग गरीबी की रेखा के नीचे आते हैं, उन को बहुत राहत मिलेगी। इस तरह की व्यवस्था से गरीबी के कलंक को मिटाने में सहायता मिलेगी। जितने कल कारखाने लगाने का प्रावधान आप की छठीं योजना में है—यदि उस को सही रूप से कार्यान्वित किया जाय और ऐसे लोगों की सूची बनाई जाय जो गरीबी की रेखा के नीचे आते हैं और सब परिवारों में से एक-एक व्यक्ति को नौकरी दी जाय तो इस का बहुत अच्छा परिणाम निकलेगा। सरकारी नौकरी मिलने से उन परिवारों को प्रतिष्ठा भी मिलेगी और सरकार के कामों में सहभागी होने का उन का दावा भी पूरा हो जाता है। एक साधारण परिवार के किसी व्यक्ति को यदि ड्राइवर की सरकारी नौकरी मिल जाती है, तो इस से उस को इज्जत मिलती है। आज कोई प्राइवेट नौकरी में जाता है तो उसका उतना महत्व नहीं होता है। इसीलिए आज सरकार नौकरियों में आरक्षण की आवाज उठाई जाती है। इसलिए मेरा कहना यह है कि इस दिशा में आप को यह करना चाहिए कि चाहे छोटा आदमी हो या बड़ा, जिस परिवार में जिस योग्यता के आदमी उपलब्ध हों, उस के अनुसार आप काम दें। इस तरह से अगर आप करेंगे तो एक बड़ी समस्या हल हो सकती है और एक अच्छा काम हो सकता है।

मैं यह भी कहना चाहता हूं कि आज सारे देश में दालों और तेल की बहुत बड़ी समस्या बनी हुई है और किसी न किसी कारण से यह समस्या बराबर चलती रहती है। अगर किसान यह देखता है कि आर्थिक दृष्टि से उस को सरसों लगाने में कोई फ़ायदा नहीं है या दालें पैदा करने में कोई फ़ायदा नहीं है, तो वह उन चीजों को पैदा नहीं करता है। इसलिए मैं इस सम्बन्ध में एक सुझाव यह देना चाहूंगा कि जितनी भी बंजर और ऊबड़-खाबड़ भूमि है और अनुमान यह लगाया गया है कि यह लगभग एक करोड़ हैक्टेयर के है, तो इस भूमि को युद्ध स्तर पर खेती लायक बनाया जाय। इस से से बहुत से भूमिहीन जो परिवार हैं, चाहे वे हरिजन हों या परिजन, हर परिवार को जमीन मिल सकती है। उस जमीन में अगर सिंचाई की व्यवस्था कर दी जाए और बिजली की व्यवस्था कर दी जाए, तो वहां पर सरसों, सूरजमुखी और मूंगफली की खेती कराई जा सकती है और सघन खेती भी हो सकती है। इस के द्वारा जो तेलों की कमी है, वह पूरी हो सकती है।

इसी तरह से जो वनों के अन्दर कृषि भूमि है, जहां पर वन नहीं लगाए जाते हैं और जो बेकार पड़ी रहती है, वहां पर भी अगर खेती वन विभाग के लोगों के द्वारा कराई जाए, तो यह जो चीजों की कमी की समस्या रहती है, वह हल की जा सकती है। इस के अलावा जितने आप के सरकारी फार्म हैं और जहां पर दूसरी फसलें होती हैं, तो वहां पर सरसों और अरहर की खेती कराई जाए, तो दालों की जो कमी है और सरसों के तेल का जो अभाव है, उस को पूरा किया जा सकता है। मैं समझता हूं कि माननीय प्रधान मंत्री जी इस दिशा में विचार करेंगे।

एक बात मैं ग्रामीण पथों के बारे में कहना चाहता हूं। ग्रामीण पथों की आज सब से विकट समस्या है। 30 वर्षों के बाद भी आज गांवों में पक्की सड़कें दिखाई नहीं देती हैं। अगर आप गांवों में सड़कों की अच्छी व्यवस्था करेंगे, तो कृषि उपज शहरों तक पहुंच सकेगी। इस सम्बन्ध में मैं यह कहना चाहता हूं कि 1927 में जायाकर समिति बनी थी और उस के बाद नागपुर प्लान भी 1943 में बना था। अगर उन प्लानों को लागू किया जाए, तो मैं समझता

[श्री रीत लाल वर्मा]

हूं कि आज के ग्राम के इंजीनियर में जो योजना बनाते हैं, उस से कहीं अच्छी वह योजना है। पांच मील की दूरी पर कोई गांव सड़क के बिना छुटना नहीं चाहिए। अगर आप राष्ट्रीय विकास की दिशा में आगे बढ़ना चाहते हैं तो निश्चित रूप से आप को हर गांव को पक्की सड़क के नजदीक लाना होगा। पक्की सड़कों से आप को गांवों को जोड़ना चाहिए और जिस गांव की आबादी 1500 है, वहां पक्की सड़क आप को ले जानी चाहिए।

MR. CHAIRMAN : Please conclude now. I am calling the next speaker. Shri Brij Bhushan Tiwari.

श्री रीत लाल प्रसाद वर्मा : एक बात मैं और यह कहना चाहता हूं ...

MR. CHAIRMAN : Please resume your seat now. I have called the next speaker.

श्री बृज भूषण तिवारी (खलीलाबाद) : सभापति महोदया, आज हम छठी पंचवर्षीय योजना के प्रारूप पर विचार कर रहे हैं। अभी हमने जिन वक्ताओं की बातें को सुना है उनमें से अधिकतर ने पांच वर्षीय योजनाओं के चलते जो हमारी अर्थ व्यवस्था रही है, जो हमारी मूल समस्याएं रही हैं, उन पर प्रकाश डाल है। पिछली योजनाओं से देश में कितनी प्रग हुई, यह इसी से प्रमाणित होता है कि आज हमारे देश में बेकारी की समस्या है, गरीब और अमीर के बीच फर्क को कम करने की समस्या है। हमारी पिछली योजनाओं का फल देश के सब से गरीब तबके के लोगों तक पहुंच ही नहीं पाया। इसीलिए इन सब बातों से यह मालूम होता है कि हमारी योजनाओं में कहीं कमी रही है। हमारे देश में गरीबी और बेकारी का एक यह भी कारण मालूम होता है कि पिछले 7-8 वर्षों में कोई योजना चली ही नहीं। योजना की भ्रूण हत्या कर दी गयी। पिछली योजना की भ्रूण हत्या इस कारण से भी हुई कि उसमें बहुत से अन्तर्विरोध समाहित थे। पिछली योजना को इसलिए स्वीकार किया गया था कि एक बहाना बना कर विदेशों से कर्ज ले लिया जाए और जनता पर और अधिक टैक्स लगा दिया जाए। योजना का इतना रूप बिगाड़ दिया गया कि हम जो लक्ष्य हमने उसमें निर्धारित किये थे, उन तक पहुंच ही नहीं पाये। इसलिए, जनता पार्टी की सरकार यदि नये सिरे से योजना को शुरू करना चाहती है तो तो उस योजना के कन्टेन्ट्स में, योजना की दृष्टि में और योजना की दिशा में भी परिवर्तन करना पड़ेगा। तब जाकर के हम देश की मौलिक समस्याओं का सही ढंग से निदान कर पायेंगे, वरना नहीं कर पायेंगे।

आज हमारे देश में सब से बड़ी समस्या है कि हम बेकारी और गरीबी को कैसे खत्म करें। बेरोजगारी निरन्तर बढ़ती जा रही है और हर योजना के बाद हमारे देश में बेरोजगारों की तादाद बढ़ी है। इसलिए हमें यह देखना होगा कि वर्तमान में हमारी जो योजना तकनीक है, वर्तमान में जो हमारी औद्योगिक नीति है, उसको चलाते हुए हम किस तरह से इस बेरोजगारी के सवाल को सुलझा सकते है। हमारी योजना में अब तक जो इन्वेस्टमेंट का रूप रहा है, उसमें मौलिक परिवर्तन करने की आवश्यकता है। अभी तक हम हेवी इंडस्ट्रीज पर ही इन्वेस्टमेंट करते आ रहे हैं। मगर हमने यह नहीं सोचा कि इन इंडस्ट्रीज की उत्पादकता कितनी है, प्रोडक्टिविटी कितनी है। अगर हम यह सोच कर चले होते जो आज जो हमारे सामने बेरोजगारी का सवाल है, यह सवाल इतना बड़ा नहीं होता। अगर हम प्रोडक्टिविटी के साथ-साथ लेबर कंजम्प्शन की तरफ़ भी अपनी दृष्टि रखते तो बेरोजगारी का सवाल हमारे सामने नहीं होता। आज हमें यह दृष्टिकोण सामने रख कर चलना है।

दूसरी बात हमें टेक्नोलोजी में चेंज करनी होगी, तकनीकी में परिवर्तन करना होगा। अभी तक हम उन हेवी इंडस्ट्रीज को लगाने में ही लगे रहे जो कि बड़ी-बड़ी मशीनों से चलती थीं या जो इंडस्ट्रीज बड़ी-बड़ी मशीनें बनाती थीं। इन इंडस्ट्रीज को लगाने को ही हम अपनी प्रगति का आधार मान कर चले। हमारी योजना में यह सब से बड़ी गलती रही है। हमारी अब तक वरीयता हेवी इंडस्ट्रीज पर रही है। इन इंडस्ट्रीज में सारा उतना श्रम नहीं लग पाया जितना कि लगना चाहिए था। इसी कारण देश में बेरोजगारी फैली। इसलिए अब हमें इंडस्ट्रीज के स्वरूप को बदलना पड़ेगा। हेवी इंडस्ट्रीज हमारे देश की प्रगति का आधार नहीं हो सकता है। हेवी इंडस्ट्रीज को बहुत अधिक महत्व देकर हमारे यहां काटेज और स्माल स्केल इंडस्ट्रीज की बहुत अधिक उपेक्षा की गयी, इन पर जितना जोर दिया जाना चाहिए था उतना जोर नहीं दिया गया। इसलिए हमें अपनी औद्योगिक नीति में परिवर्तन करना पड़ेगा।

मान्यवर, 1971 में हमारे यहां कुल लेबर फोर्स 230.5 मीलियन थी। इसमें से 226.9 मिलियन को काम कभी कभी मिलता है, यानी इतने काम करने वाले थे। गांवों में जो ग्रानिक अनएम्प्लाएड थे वे 3.6 मीलियन थे, जिनको कोई काम नहीं था। अब अगर हमारी जनसंख्या की रफ्तार यही रही और हमारी प्रगति की रफ्तार भी यही रही तो 1978-79 में हमारी लेबर फोर्स 265.3 मीलियन हो जाएगी। सब से मूलभूत बात यह है कि जो वर्किंग फोर्स है इसका ज्यादा तर दबाव हमारी खेती पर है। यह एक ऐतिहासिक तथ्य है कि 1921 में खेती

में लगे लोगों की तादाद 73 प्रतिशत थी। 1961 में यह बरकरार रही । 1971 में यह बढ़कर 73.9 हो गई । जहां इतना हैवी इनवैस्टमेंट हुआ, विदेशी कर्जा लिया गया, हमारे ऊपर इतने टैक्स लगाए गए और बड़े-बड़े उद्योग धंधों की कारखानों की स्थापना की गई वहां इस सब के बावजूद कृषि पर बोझ कम नहीं हुआ । इसका नतीजा यह होना चाहिये था कि वकिंग फोर्स जो थी उसको नान-एग्रिक्लचर स्पीयर्ज में या सैक्टर में लगाया जाता लेकिन नहीं लगाया गया ।

छठी योजना में आपने रेट आफ ग्रोथ 4.7 निर्धारित किया है। जनता पार्टी ने इसको सात प्रतिशत माना था। धारिया साहब ने जो तर्क दिया है उसके आधार पर उन्होंने यह कहा है कि हमें रीयलिस्ट होना चाहिये, हमारी एप्रोच रीयलिस्ट होनी चाहिये । पहले इसको पांच या छ: प्रतिशत माना गया था। परन्तु 3.7 या 3.8 से ज्यादा हम नहीं बढ़े। इस आधार पर उन्होंने कहा है कि हम यथार्थवादी दृष्टिकोण अपना कर चल रहे हैं । अगर आपके इस तर्क को स्वीकार कर लिया जाए तो जो आपने पांच करोड़ लोगों को काम देने का लक्ष्य रखा है और जो बहुत अच्छा लक्ष्य है तो सन्देह होता है कि आप इसको प्राप्त कर सकेंगे । आप देखें कि जब 4.7 प्रतिशत रेट आफ ग्रोथ है तो कैसे आप पांच करोड़ लोगों को काम दे सकते हैं । जब 3.5 प्रतिशत राष्ट्रीय आय में वृद्धि होती थी तो हम मुश्किल से डेढ़ या पौने दो करोड़ लोगों को काम दे पाते थे। इसलिए अगर अब 4.7 प्रतिशत रखा गया जोकि केवल लक्ष्य है तो आप डेढ़ या पौने दो करोड़ से पांच करोड़ लोगों को कैसे रोजगार दे पाएंगे यह समझ में नहीं आता है। इसलिए लोगों के मन में आशंका उत्पन्न होती है। इसलिए मैं माननीय श्री श्यामनन्दन मिश्र के तर्क से सहमत हूं कि यह इलोजिकल प्रतीत होता है। अगर पांच करोड़ लोगों का काम देना है तो सेवाएं नई बनेंगी और उसके साथ-साथ वस्तुओं का उत्पादन भी होगा। इन दोनों से राष्ट्रीय आय बढ़ेगी। यह आवश्यक है कि शिक्षित रोजगारों की तरफ हम ध्यान दें । उन्हीं की बेरोजगारी की सब से विकट समस्या है। इस संदर्भ में हम को पूरी शिक्षा व्यवस्था को देखना पड़ेगा । एक तरफ गांव में रहने वाले अनपढ़ लोग हैं और दूसरी ओर निरंतर हर साल पढ़ कर स्कूलों, कालेजों या विश्वविद्यालयों से लोग निकलते हैं। इन सब को हम कैसे काम दे पाएंगे ? जो सम्पूर्ण शिक्षा पद्धति है उसका जो स्वरूप है उसको हम को देखना होगा । आज जो विद्यार्थी निकलता है वह काम लायक नहीं हो पाता है। उस में बहुत सी कुंठाएं, बहुत सी गलत आदतें पैदा हो जाती हैं । यही कारण है कि लोकनायक जयप्रकाश जी ने सम्पूर्ण क्रान्ति का आह्वान किया था। उनके सामने शिक्षा नीति में आमूलचूल परिवर्तन करने की बात थी । यह एक मुख्य मुद्दा बना उस लड़ाई का क्योंकि जब तक शिक्षा नीति में परिवर्तन नहीं करेंगे आप लोगों को इसके पूरे विकास के कार्य में जोड़ नहीं पाएंगे और जब तक ऐसा नहीं होता है तब तक किसी भी समस्या का समाधान नहीं हो पाएगा। किसी भी समस्या का कब तक निदान हो जाए यह सम्भव नहीं है। तब तक यह योजना सार्थक बन ही नहीं सकती है। इसलिए इस में क्रान्तिकारी सुधार करना होगा और ऐसा करना होगा जो विकास के अनुरूप हो क्योंकि इसका बेरोजगारी के साथ गहरा सम्बन्ध है। मान्यवर, मनुष्य खुद ही एक बहुत बड़ी दौलत है, इसलिये इसका हम कैसे इस्तेमाल करें ? कुछ दिशायें इस प्रारूप' में दिखायी गयी हैं और उससे यह आशा बंधती है कि हम अपनी प्राइमरी शिक्षा को, यूनिवर्सल शिक्षा का प्रसार करेंगे क्योंकि अगर कृषि को आधुनिक बनाना चाहते हैं, कृषि विकास कार्य को करना चाहते हैं तो ब्लाक लेविल पर हम अपने कार्यक्रमों को बढ़ायेंगे, कृषि के अन्दर जो शोध के कार्य हैं वह भी बढ़ेंगे तो जैसे जैसे हमारी अर्थ व्यवस्था विस्तारमुखी होगी उसी के साथ-साथ हम ज्यादा से ज्यादा लोगों को लगा पायेंगे, खपा पायेंगे । और इसीलिये आज सबसे बड़ी आवश्यकता यह है जो हमारा ऐग्रीकल्चर सैक्टर है उस सैक्टर में इतनी क्षमता है कि हम ज्यादा से ज्यादा लोगों को काम दे सकते हैं, उसका विस्तार करना है और साथ-साथ जो सोशल इन्फ्रास्ट्रक्चर बनाना चाहते हैं उसमें सड़कों का ....

MR. CHAIRMAN : I think you have made your point. Now you conclude. Your time is over. You please conclude. I am now calling Shri Manoranjan Bhakta.

श्री मनोरंजन भक्त (अंदमान और निकोबार द्वीपसमूह) : सभापति महोदय, मुझे खुशी है कि प्लानिंग राष्ट्र के लिए सबसे महत्व रखता है, क्योंकि प्लानिंग ही आगे के पांच साल के लिए देश को सामाजिक, आर्थिक और जो कुछ भी देश की तरक्की करनी है उसमें मार्गदर्शन करेगा । लेकिन अफसोस की बात यह है कि हमारी सरकार ने, प्रधान मंत्री जी ने, इसकी चर्चा के लिए काफी समय नहीं दिया क्योंकि काफी लोग हैं जो ज्यादा बोलना चाहते हैं वह बोल नहीं पायेंगे क्योंकि समय कम है । अगर प्लानिंग के मामले में, जिस चीज को ले कर हमारा देश आगे बढ़ना है उसके लिए ज्यादा समय नहीं दे सकते हैं तो इससे पता चलता है कि प्लानिंग को हम किस नजर से देखते हैं ।

MR. CHAIRMAN : You are wasting your time on this. You speak on the plan and that will help you.

श्री मनोरंजन भक्त : प्लानिंग का लक्ष्य यही होता है कि लोगों को रोजगार मिले, कपड़ा, रोटी, मकान, यह तीन बुनियादी चीजें देश के प्रत्येक व्यक्ति को दिलाने के लिए जो नीति सरकार

[श्री मनोरंजन भक्त]

अपनाती है उसी को सही प्लानिंग माना जाता है। लेकिन आज जो इतना बड़ा लक्ष्य प्लानिंग का रखा गया है सदन में क्या उससे हम मान सकते हैं कि बढ़ती हुई कीमतें कम होंगी ? क्या मान सकते हैं कि एम्प्लाईमेंट देने की जो भी संख्या हमने रखी है वह हम पूरा कर सकेंगे ? क्या एक आदमी को नीड बेस्ड मिनिमम वेज मिलेगी ? जितना एक आदमी को परिवार चलाने के लिए आमदनी की जरूरत है वह आमदनी उसको मिलेगी कि नहीं ? सेन्ट्रल गवर्नमेंट की तरफ से कोई नीति अपनायी जाती है, जैसे मिनिमम वेज की, तो मेरे क्षेत्र में अंडमान निकोबार द्वीप समूह में, जो केन्द्र सरकार द्वारा ऐडमिनिस्टर किया जाता है, उधर 5 रुपए 50 पैसे है, पश्चिम बंगाल में 8 रुपए 10 पैसे और केरल में 8 रुपए है। अगर केन्द्रीय सरकार आगे नहीं आयेगी, नीड बेस्ड वेज अगर लोगों को नहीं देंगे, अगर एक रुपए पाने वाले को कहें कि उसको रोजगार मिल गया तो यह आत्म प्रवंचना है। अगर यह चीजें पूरी नहीं हो सकीं, जो दैनिक जीवन के लिए जरूरी सामान लोगों को चाहिये वह हम नहीं दे सके जरूरत के मुताबिक, उस सामान की कीमत सही नहीं रख सके, और जो लोगों की क्रय शक्ति में नहीं होगा, तो मैं समझता हूं कि प्लानिंग फिर ठीक नहीं है। इस ड्राफ्ट में प्लानिंग के लिए जितने साधन प्राप्त करने की बात कही गई है, उसको देख कर बंगला की यह कहावत याद आती है : "शाठ मोन तेल पूर्वे न, राधा ओ नाचवे न" अर्थात् साठ मन तेल भी नहीं जलेगा और राधा भी नहीं नाचेगी। अगर हम इस प्लान से देश की प्रगति के लक्ष्य प्राप्त करना चाहते हैं, तो हम इस में सफल नहीं होंगे। इसमें क्या कमी है, सरकार को यह देखना चाहिये।

अगर इस प्लानिंग का सही तरीके से इम्प्लीमेंटेशन नहीं होगा, तो इस प्लानिंग से कोई फायदा नहीं होने वाला है। माननीय सदस्यों ने बताया है कि इस बारे में पिछला तजुर्बा क्या रहा है। अगर पोलीटीकल लीडरशिप जिम्मेदारी ले कर काम करने के लिए तैयार नहीं होगी, तो हम अपने देश के लोगों के लिए जो कुछ करना चाहते हैं, वह नहीं कर सकेंगे।

हमारे देश में विदेशी मुद्रा का जो अर्जन हुआ है, सरकार उसके बारे में चिन्तित है कि उसका किस प्रकार उपयोग किया जाये। मेरा सुझाव है कि हमारे देश में जो विदेशी कम्पनियां और विदेशी पूंजी है, जब हमारी फारेन एक्सचेंज की पोजीशन अच्छी है, तो सरकार उन विदेशी कम्पनियों का राष्ट्रीयकरण कर दे और इस पैसे के द्वारा उन्हें कम्पेन्शेसन दे दे, जिससे हमारी आर्थिक हालत में एक नई रोशनी आ सकती है।

मैं एक यूनियन टैरीटरी से आता हूं, और एक ऐसी यूनियन टेरीटरी से आता हूं, जहां कोई चुनी हुई सरकार नहीं है। आज भी हमारे यहां ब्यूरोक्रेसी, आफिशलडम और तानाशाही सरकार का अमला या तंत्र कायम है। मैंने खेद के साथ यह देखा है कि छठी प्लान की रूपरेखा में यूनियन टेरीटरीज के लिए कोई खास व्यवस्था नहीं की गई है। अंडमान-निकोबार आइलैण्ड्स, काफी दूर-दराज इलाका है, पिछड़ा हुआ इलाका है, जहां आज भी लोग छोटे छोटे टापुओं में रहते हैं, जिनके पास आज भी एक एकड़ जमीन भी इरिगेशन में नहीं है, जहां सड़कें आदि यातायात के साधन नहीं हैं—लोगों को बीस पच्चीस किलोमीटर तक अपना सामान सिर पर उठा कर लाना पड़ता है—जहां रोजगार का कोई साधन नहीं है, कोई इंडस्ट्रियल डेवेलपमेंट नहीं है और जो इंडस्ट्रीज हैं भी वे भी बन्द होने की स्थिति में हैं, क्योंकि पावर नहीं है। वहां आने-जाने के लिए जहाजों की व्यवस्था नहीं है। जहाज के सामान और पैसेंजर के किराये 25 परसेंट बढ़ा दिए गये हैं। मुझे बताया गया है कि यह कैबिनेट का निर्णय है।

जो आइसोलेटिड एरियाज हैं, जो यूनियन टेरीटरीज हैं, जो पिछड़े हुये इलाके हैं, जहां कोई एसेम्बली नहीं है, जहां से केवल एक मेम्बर लोक सभा में है, उन क्षेत्रों के बारे में सरकार की नीति में एक विपरीत परिवर्तन दिखाई दे रहा है। इसी वजह से उनकी तरक्की और डेवलपमेंट के लिए कोई भी बात इस रूपरेखा में दिखाई नहीं देती है। अंडमान-निकोबार हमारे देश की फर्स्ट लाइन आफ डिफेंस है और बहुत स्ट्रेटजिक स्थान है। पिछली वर्ल्ड वार के समय जापानी तीन साल तक उस आइलैण्ड्स में रहे थे। बाद में हमें उनसे आजादी मिली।

MR. CHAIRMAN : Please try to conclude.

SHRI MANORANJAN BHAKTA : I am from a Union Territory.

MR. CHAIRMAN : I know. Your leader had asked for only five minutes. You have already taken eleven minutes. I am sorry you will have to conclude. You should have started about Andamans from the very beginning of your speech.

श्री मनोरंजन भक्त : अंडमान-निकोबार में एक फ्री पोर्ट बनाने के सम्बन्ध में एक वाल्युमिनस रिपोर्ट तैयार की गई थी। 1992 में हांगकांग का लीज खत्म होने वाला है और साउथ ईस्ट एशिया में जो इंडियन बिजनैस मैन हैं वे यह मांग कर रहे हैं कि अगर भारतीय जमीन में कोई ऐसी व्यवस्था की जाए तो वे अपने साधन वहां ला सकते हैं क्योंकि आज की राजनैतिक स्थिति को देखते हुये कुछ नहीं कहा जा सकता कि किस टाइम में क्या होगा, बर्मा का नमूना हो सकता है, युगांडा का नमूना हो सकता है, या श्रीलंका का नमूना हो सकता है। इसलिए मैं माननीय प्रधान मंत्री जी से निवेदन करूंगा कि अंडमान निकोबार के लिए एक वाल्यूमिनस रिपोर्ट बनाई गई है फ्री

पोर्ट बनाने के लिए, प्लानिंग कमीशन से उसकी जांच करायी जाये क्योंकि इससे वहां के लोगों की आर्थिक हालत सुधर सकती है और लोगों को नौकरी भी मिल सकती है। इसके अलावा इस टेरीटरी में टूरिज्म के लिए और दूसरी जो भी ट्रासिबिलिटीज हैं उनके लिए भी देखा जाय और इस आइसोलेटिड एरिया को भी छठे प्लान में मिलाया जाय जिससे हम लोग यह न समझें कि यह छोटा एरिया है, इसलिए हमको अलग कर के रखा है . . . (व्यवधान)

MR. CHAIRMAN : Please conclude now. If you continue, it will not be recorded.

(*Interruptions*) **

श्री भानु कुमार शास्त्री (उदयपुर) : सभापति महोदया, आज तीस वर्षों के बाद मुझे यह सुन कर आश्चर्य हो रहा कि हमारी पांच योजनायें निकल गई और उधर बैठने वाले लोग कुछ आंकड़ों के हिसाब से यह सिद्ध करना चाहते थे कि हमारे यहां विकास हुआ है और उस विकास की सीमा यह है जिसके लिए वह आंकड़े दिखा रहे थे। मैं यह कहना चाहता हूं, योजनाएं बनती हैं, करोड़ों, अरबों रुपए उसमें व्यय होते हैं, उपलब्धियां होती हैं, लेकिन उन फलों की अनुभूति और फलों का स्वाद क्या एक गरीब आदमी को मिलता है, एक आदमी जो झोपड़े में बैठा है क्या उसको उसकी अनुभूति है ? नहीं है। पुराने शासन के अन्दर इन तीस वर्षों के शासन काल में, पांच पंचवर्षीय योजनाओं में अरबों रुपए व्यय करने के बाद वह बता सकते हैं आंकड़ों के हिसाब से कि हमारी इतने परसेंट तो ग्रोथ रेट हो गई लेकिन क्या कुछ लोगों के हाथों में उनकी सत्ता केन्द्रित नहीं हो गई ? क्या करोड़ों रुपये बिरला और टाटा परिवार के हाथों में नहीं गए ? ऐसी योजना को मैं असफल समझूंगा। जिस योजना की उपलब्धियों का फल एक गरीब आदमी को, एक आम आदमी को नहीं मिलता, उसको उसकी अनुभूति नहीं मिलती।

इसलिए मैं यह कहना चाहूंगा कि आज यह देश का सौभाग्य है कि जनता पार्टी ने शासन में आने के बाद इस प्रकार का ग्रामोन्मुखी प्लान जिसमें ग्राम के अन्दर रहने वाले 80 प्रतिशत लोगों को लाभ हो, बनाया है और ऐसी एक योजना का प्रारूप हमारे सामने रखा है। माननीय सदस्य जो आंकड़ों से उपलब्धियां बता रहे थे उनको जरा मैं अपनी ओर खींच कर ले जाना चाहता हूं और माननीय प्रधान मंत्री से निवेदन करना चाहता हूं कि मैं जिस क्षेत्र से आया हूं केवल एक जिले के अन्दर दस लाख केवल आदिवासी रहते हैं, आप जायें उन गांवों में और देखें उनकी क्या हालत है। हमारे यहां हर दूसरे तीसरे वर्ष अकाल होता है। अकाल हो जाने के बाद उनके गांवों में, उनके झोंपड़ों में अनाज पहुंचाने के लिए सड़कें नहीं हैं। मैं स्वयं वहां गया हूं। लेकिन अनाज कैसे किस चीज पर ढो कर ले जायें, कहां ले जायें, कैसे पहुंचायें ? उन झोंपड़ों में धुएं नहीं निकलते, वहां रोटियां नहीं बनतीं, यह परिस्थिति उन गांव वालों की है। उन दस लाख व्यक्तियों में कितनी महिलायें और कितने घर ऐसे होंगे जिनकी महिलायें प्रसूति में मर जाती हैं। कोई हास्पिटल नहीं सड़कें नहीं। जमीन की बात करते हैं। एक-एक एकड़ भूमि नहीं।

मैं माननीय सदस्य की उस बात से सहमत हूं कि जिन्होंने अंडमान निकोबार की बात बतायी, मैं वहां भी गया हूं। वहां जा कर मैंने देखा, एक गांव है दुग्रांकोक जहां ओंगे जाति के लोग रहते हैं, उसके अन्दर भारत सरकार के 30 लाख रुपए खर्च हो रहे हैं लेकिन परिणाम कुछ नहीं है। केवल ब्यूरेक्रेसी के हाथों में जा कर पैसे रह जाते हैं। आज युग के अन्दर स्त्री और पुरुष वहां नग्न अवस्था में घूमते हैं। यह परिस्थिति मैं वहां अपनी आंखों से देखकर के आया हूं। मैं चाहता था कि मैं उस गांव को जाकर देखूं लेकिन मुझे जाने नहीं दिया गया। यही हालत उदयपुर जिले के आदिवासियों की है जिनकी औरतें अर्द्धनग्न-वस्था में रहती हैं। उन महिलाओं को अपने शरीर के अंगों को रक्षा करने का भी अवसर नहीं है। क्या आज के युग में इस एयर-कंडीशंड संसद में बैठकर इस बात की अनुभूति कर सकते हैं कि हमारे देश में स्वतन्त्रता आ गई है ? आज वे लोग जंगलों में लकड़ी का गट्ठर अपने माथे पर ढोते हैं और जानवर तथा पक्षियों को मार कर बिना पकाये खा जाते हैं। क्या ऐसी स्थिति इस देश के लिए लज्जास्पद नहीं है ?

मैं चाहूंगा कि सरकार ने अपनी योजना के अन्तर्गत जो 2700 खण्डों को विकसित करने का काम हाथ में लिया है उसके लिए पहले खण्डों का चयन उसी क्षेत्र से होना चाहिये जहां के रहने वाले लोगों ने स्वतन्त्रता के बाद पैदा होने वाले बालकों ने आज तक पानी की बूंद नहीं देखी। क्या आप उनको पानी भी नहीं दे सकते हैं ? हम लोग तो सब कुछ खा सकते हैं, पहन सकते हैं लेकिन उन गांवों में रहने वाले लोगों को पीने का पानी नहीं मिलता, उनको खाने के लिए रोटी नहीं मिलती और उनके रहने के लिये मकान नहीं। चार खंभे लगाकर, उनके ऊपर पत्तियां बिछा कर उस के अन्दर लोग रहते हैं। उनके मकान भी पक्के नहीं हैं। ऐसी स्थिति में मैं चाहूंगा कि आज हमारे शासन में जब 2700 खण्डों के चयन का प्रश्न आया है तो सबसे पहले उन्हीं स्थानों को चुना जाये। आज हमारे यहां डबल-डेकर ट्रेन चल रही हैं लेकिन उन गांवों वालों ने इंजन और ट्रेन नहीं देखी है। क्या उन लोगों को रेलगाड़ी नहीं दिखायेंगे ? क्या उनको कभी रेलगाड़ी के दर्शन नहीं कराये जायेंगे ? मैं कहना चाहूंगा कि जिन गांवों से मैं आता हूं, जहां रेलें नहीं है वहां पर रेलें बिछाई जायें। हमारे यहां पर प्रचुर मात्रा में खनिज सम्पदा है जिसका

** Not recorded.

[श्री भानु कुमार शास्त्री]

दोहन किया जाये । इससे वहां के लोगों को रोजगार मिल सकेगा और उनका विकास हो सकेगा। आप वहां पर सड़कों का विकास, रेलों का विकास करें और पानी की व्यवस्था करें । जो भी योजनायें चलानी हों उनके लिये रास्ता खुला हुआ है । आज आप राक फास्फेट 70 प्रतिशत जार्डन से मंगाते हैं जब कि हमारे यहां उसकी खानें हैं परन्तु उसको लादने के साधन नहीं हैं । उसको लाने के लिए रेल की व्यवस्था नहीं है । वहां पर ढेर पड़े हुये हैं लेकिन उसको लाने के साधन नहीं हैं । आप इसका प्रबन्ध करते हैं तो वहां पर रहने वाले वनवासियों और आदिवासियों को जीविका के साधन उपलब्ध होंगे । आज वहां पर ढेर पड़े हुये हैं, बरसात में काम बन्द हो जाएगा फिर वह भी उपलब्ध नहीं होगा । गरीबी की रेखा से नीचे का जो समाज है उस साधारण समाज को हम अपनी योजनाओं के द्वारा ऊपर उठाने का प्रयत्न करें--यही इस योजना की सबसे बड़ी उपलब्धि हो सकेगी ।

इन शब्दों के साथ मैं आपको धन्यवाद देता हूं कि आपने मुझे बोलने का समय दिया ।

श्री एच० एल० पटवारी (मंगलदोई) : सभापति महोदय, मैं कोई भाषण नहीं करना चाहता, यह मैं साफ बता देना चाहता हूं । मैं केवल कुछ सुझाव ही देना चाहता हूं ।

मेरा पहला सुझाव है कि तीस साल तक जो योजना बनी वह तीन अंगुली की योजना बनी उसकी जगह पर दस अंगुली की योजना बनाई जानी चाहिये । जब तक हम दस अंगुली की योजना नहीं बनायेंगे तब तक हमारे देश की समस्या सुधर नहीं सकती है ।

मेरा दूसरा सुझाव यह है कि हमारे देश में अभी तक जो शिक्षा दी गई वह भी तीन अंगुली की शिक्षा दी गई जब कि दस अंगुली शिक्षा दी जानी चाहिये थी । दस अंगुली शिक्षा की व्यवस्था इस देश में होनी चाहिये । आज जिसको शिक्षा दी गई है, जिसको आप शिक्षित कहते हैं उसको हम अज्ञानी कहते हैं । इसलिए इस देश में दस अंगुली शिक्षा का प्रसारण होना चाहिये ।

मेरा तीसरा प्वाइंट यह है कि जब तक आप इस देश में छोटे छोटे गांव रखेंगे तब तक हमारे देश की योजना कभी भी सफल नहीं हो सकती है । इसके लिए हमें छोटे छोटे गांवों को रिआर्गेनाइज करके बड़े बड़े गांव बनाने पड़ेंगे जिनकी जनसंख्या 10—15 हजार हो । वहां पर अगर आप झोंपड़ियों के लिये भी पैसा खर्च करेंगे तो सड़कें बनाने और दूसरी बातों का खर्चा आपको बच जाएगा । इस तरह की व्यवस्था से लोग महसूस करेंगे कि हम भी किसी अच्छी जगह पर रहते हैं। आज शहरों और गांवों के बीच में खाई पैदा हो गई है, जातियों के नाम पर दीवाल खड़ी हो गई है, हरिजन और बैकवर्ड गांवों में रहते हैं, इसीलिए गांव पिछड़े हुये हैं । इस लिये मेरा निवेदन है कि आप इसको रीआर्गेनाइज करें, इससे बहुत लाभ होगा ।

योजना बनी है और आगे भी बनेंगी, लेकिन प्रश्न यह है कि जो पैसा हम योजनाओं के माध्यम से खर्च करते हैं—उसका खर्च करने का तरीका ठीक नहीं है । जब तक हमारी जनता पार्टी के मैनीफैस्टो के अनुसार डीसेन्ट्रलाइजेशन आफ पावर नहीं होगा, गांव के स्तर पर वह पैसा खर्च नहीं होगा, गांव के आदमियों के माध्यम से खर्च नहीं होगा, तब तक हमें सफलता नहीं मिलेगी । आप स्टेट गवर्नमेंट के बजट को मंगा कर देखिये—मान लीजिए पानी की किसी योजना के लिए एक लाख रुपया रखा गया है, उसमें से 60 हजार रुपया तो सैलरीज पर खर्च हो जाता है, 30 हजार रुपया ट्रेवलिंग पर खर्च हो जाता है, बाकी कन्टिजेन्सीज पर खर्च होता है, वास्तविक काम के लिए 200 रुपए से 500 रुपए ही बचते हैं—इस तरह की योजना का क्या लाभ है ? मैं यह सुझाव देना चाहता हूं कि आप जितना पैसा देना चाहते हैं गांव के नाम पर अलग से बजट कर दीजिये, उसमें आफिसर्ज की जरूरत नहीं है, जितना पैसा देंगे--50 परसेन्ट उस के साथ मैन पावर को काम मिलेगा, तब मैं समझता हूं हमारे गांव बढ़ेंगे, देश बढ़ेगा।

अब सवाल यह है कि मैन-पावर का यूटिलाइजेशन कैसे होगा ? मैं अपने माननीय प्रधान मंत्री जी से कहना चाहता हूं—जिनके दिल और दिमाग में गांव बसे हुये हैं, जो देश में प्राहिबिशन करना चाहते हैं, गांवों को उठाना चाहते हैं—आप दिल और दिमाग से तो ठीक सोचते हैं लेकिन जिनको साथ म लेकर काम करते हैं, वे आप को उसी रास्ते पर ले जायेंगे जो पिछले 30 सालों से होता आया है । इसलिए मैं भाषण नहीं देना चाहता हूं, क्योंकि समय कम है, एक ही बात आपसे कहना चाहता हूं कि आप सारी व्यवस्था दस अंगुली की बेसिज पर बनायें । हमारे यहां जो योजनायें पूर्व-काल में बनीं हम उन्हीं के प्रभाव से आज जिन्दा हैं । 16वीं शताब्दि में जो योजना बनी, उसी की वजह से देश के टुकड़े हुये । आज जो योजना बनती है वह टुकड़े करने वाली है, देश के टुकड़े होने को रोकने के लिए मैं निवेदन करना चाहता हूं कि देश और गांव की जनता की भावनाओं को समझें और 10 अंगुली के आधार पर गांव की योजना बना कर देश का निर्माण करें ताकि पांच सालों में लोग कहें--मोरारजी भाई जिन्दाबाद, जनता पार्टी जिन्दाबाद, देश की जनता जिन्दाबाद । जयहिन्द ।

श्री राजेन्द्र कुमार शर्मा (रामपुर) : अधिष्ठाता महोदय, श्रद्धेय प्रधान मंत्री जी द्वारा 6ठी पंच वर्षीय योजना का जो प्रारूप प्रस्तुत किया गया, उसी संदर्भ में मैं अपने विचार व्यक्त कर रहा हूं ।

महोदय, जिस देश में प्रतिवर्ष एक आस्ट्रेलिया पैदा होता है, मेरे कहने का तात्पर्य यह है कि सवा करोड़ आबादी हर साल बढ़ जाती है, जहां 40 से 60 फीसदी लोग पावर्टी लाइन के नीचे रह रहे हैं, 8 करोड़ लोग बेरोजगार घूम रहे हैं जहां देश के 60 लाख लोग रोजगार की तलाश करने घर से निकलते हैं, जिस देश में बेरोजगार पैदा करने वाली शिक्षा प्रणाली चल रही है, 60 प्रतिशत लोग आधा पेट भूखे सोते हैं, वहां दूसरी तरफ इतना गैर-जिम्मेदार प्रशासन है कि एफ० सी० आई० के गोदामों में 20 लाख टन अनाज प्रतिवर्ष सड़ जाता है, राज्यों के बिजली बोर्ड हर साल साढ़े-आठ अरब रुपये का घाटा देते हैं, जहां 6 करोड़ का प्रोजेक्ट 80 करोड़ रुपया व्यय होने पर भी पूरा नहीं होता है, हर काम में भ्रष्टाचार व्याप्त है—ऐसी परिस्थितियों में हमारे प्रधान मंत्री जी ने एक बहुत बड़ी चुनौती को स्वीकार किया है। मैं इस के लिये प्रधान मंत्री जी को बधाई देता हूं—उन्होंने इस भयंकर वातावरण में चुनौती को स्वीकार किया है।

महोदय, योजनायें राष्ट्र को प्रोत्साहन देने के लिये होती हैं, राष्ट्र के अन्दर प्रगति लाने के लिये होती है। लेकिन प्रथम पंच वर्षीय योजना के अन्तर्गत 53 लाख बेरोजगारों की संख्या बढ़ी, द्वितीय पंच वर्षीय योजना के अन्तर्गत 71 लाख बेरोजगारों की संख्या बढ़ी, तृतीय पंच वर्षीय योजना के अन्तर्गत 96 लाख बेरोजगारों की संख्या बढ़ी, और चतुर्थ पंचवर्षीय योजना के अन्तर्गत 219 लाख लोगों की बेरोजगारी बढ़ी और ये बेरोजगार उस समय बढ़े जबकि देश के अन्दर चाइना की वार और पाकिस्तान की वार के उपरान्त डिफेन्स के अन्दर लाखों लोगों को जुटाया गया, नये नये दफ्तर खोल कर लाखों लोगों को लिपिकों के स्थान पर रखा गया। कांग्रेस की पांच पंचवर्षीय योजनाओं की यह देन है और आज स्थिति यह है कि अब प्रति वर्ष बेरोजगारों की संख्या 50 लाख के हिसाब से बढ़ रही है और 1978 के पश्चात् यह संख्या 60 लाख प्रति वर्ष बढ़ने जा रही है। जन-संख्या के अनुपात में जो बेरोजगारी बढ़ रही है, उस चुनौती का अगर सामना करना है, तो हमें जो यह योजना दी गई है उस के अन्दर काफी आशा दिखाई पड़ती है लेकिन जो उस के पीछे सच्चाई है, उस की तरफ से मुंह मोड़ेंगे तो निश्चित रूप से पंचवर्षीय योजना का हश्र क्या होगा, यह कहा नहीं जा सकता। मैं यह स्पष्ट कह देना चाहता हूं कि इस का प्रमुख कारण क्या है। राष्ट्र के अन्दर दूषित वातावरण कांग्रेस ने पैदा किया है जिस के अन्दर अधिकारी और कर्मचारी भ्रष्ट हो गये हैं और अपने पथ से हट चुके हैं। उस के परिणामस्वरूप हमारी योजना सही ढंग से, सही रूप से कार्यान्वित नहीं हो सकी। आज आवश्यकता इस बात की की है कि हम अपनी योजना में सही दिशा दें। अगर ऐसा होगा, तो मैं निश्चित रूप से कह सकता हूं कि हमें सफलता मिलेगी। मैं कुछ थोड़े से सुझाव भी देना चाहूंगा जिन से पंचवर्षीय योजना को निश्चित रूप से लाभ मिलेगा और देश को कोई रास्ता दिखाई देगा।

मैं ग्रामीण क्षेत्रों के लिए बोल रहा हूं। काटेज और स्माल स्केल इंडस्ट्रीज और सोशल वेलफेयर के लिए यह बहुत ही आवश्यक है कि विलेज डेवलपमेंट सेन्टर्स खोले जाएं। आज हमारी इस योजना के अन्तर्गत इस बात को दर्शाया गया है कि विकास खंडों द्वारा सुधार किया जाएगा। जहां तक विकास खंडों का प्रश्न है, इन विकास खंडों की स्थिति हमारे संसद सदस्यों से छिपी हुई नहीं है। वहां फौजें बैठी हुई हैं लेकिन ग्रामीण अंचलों से उन का कोई सम्बन्ध नहीं है। ग्रामीण वहां पर सड़ रहे हैं लेकिन वे लोग मौज मार रहे हैं। मेरा निवेदन यह है कि आज राष्ट्र के अन्दर पौने छ: लाख ग्राम सभाएं हैं। यदि इस चुनौती को स्वीकार करना है तो इन पौने छ: लाख ग्राम सभाओं में विलेज डेवलपमेंट सेन्टर्स की स्थापना करनी होगी और इन में सब चीजों को देना होगा जोकि इस बेरोजगारी को नष्ट कर दे और बेरोजगारी को जड़ से उखाड़ कर फैंक दे। इस के लिए जो सुझाव मैं देना चाहता हूं उन पर प्रधान मंत्री जी विचार करें, तो निश्चित रूप से हमें सफलता मिलेगी। एग्रीकल्चर रूरल डेवलपमेंट के अन्तर्गत नीचे लिखी हुई बातें आती हैं और उन की तरफ मैं आप का ध्यान दिलाऊंगा। यदि इस दिशा में हम प्रयास करेंगे तो 60 लाख लोग तो क्या इस से अधिक लोगों को रोजगार देने में हम सफल हो जाएंगे।

Agriculture and Rural Development:—

(a) Intensive agricultural practices relevant to the area with special reference to multiple cropping and intensive farming;

(b) Horticulture;

(c) Preservation of fruits and vegetables;

(d) Mushroom cultivation;

(e) Pisciculture;

(f) Bee-keeping;

(g) Use of fertilizer and manures including soil testing;

(h) Animal husbandry including artificial insemination;

(i) Preparation of dairy products, processing of milk, etc.

(j) Use and repair of agricultural machinery;

(k) Plant protection, including use and maintenance of plant protection equipment;

(l) Agriculture credit operation;

(m) Production of certified seeds;

(n) Sericulture.

Cottage and small industries:—

(a) Khadi (Cotton, woollen and silk);

(b) Handloom Textiles (cotton, woollen, polyester silk or silk mixed yarns—40 counts power looms)

(c) Textile printing, dyeing, etc.

(d) Edible oils and oil proccesing.

(e) Manufacture of cane or palm gur, khandsari and other palm products;

(f) Paper making;

(g) Pottery;

(h) Ceramics;

(i) Leather processing and manufacturing of leather goods;

(j) Utensils and other metallic household goods.;

(k) Wood-work and furniture making;

(l) Non-edible oils and soap;

(m) Detergents and disinfectants;

(n) Blacksmithy, carpentry, operation and repair of Gobar Gas Plants;

(o) Manufacture of Shellac;

(p) Bamboo and cane work;

(q) Manufacture of lime, bricks, etc;

(r) Collection of medicinal plants and preparation of medicines;

(s) Match-making;

(t) Bakery;

(u) Poultry;

(v) Nursery etc;

इस सारे संदर्भ में आज 60 लाख बेरोजगारों की चुनौती तो क्या हम एक करोड़ की चुनौती को स्वीकार करने को तैयार हैं अगर विलेज डेवलपमेंट सेन्टर्स में इन चीजों को आप दिला दें। इसके लिए आवश्यक यह है कि हमें अपनी वर्तमान शिक्षा नीति को तिलांजलि देनी होगी। आज हमारे स्कूल और कालिज लाखों, करोड़ों बच्चे बेकार बना कर भेज रहे हैं जिनसे हमारे देश में अनुशासनहीनता पैदा हो रही है। हमारे देश में जो बेरोजगारी है वह हमारी वर्तमान एजूकेशन पालिसी की देन है। इसलिए मैं आपको सुझाव देता हूं कि आप एजूकेशन पालिसी को ट्रेड्स के साथ जोड़िये। हमारी शिक्षा ट्रेड्स पर आधारित होनी चाहिए जिनसे बच्चे एग्रीकल्चर या कोई और ट्रेड सीख लेने के उपरांत अपने अपने ट्रेड में लग सकें।

MR. CHAIRMAN : Just one minute more only. When you began, you knew your time.

श्री राजेन्द्र कुमार शर्मा : आज हमारे देश के अन्दर 86 हजार किलोमीटर लम्बी रेल लाइन है और 12 लाख 64 हजार किलोमीटर सड़कें हैं। **(व्यवधान)**

MR. CHAIRMAN : This is not a railway budget.

श्री राजेन्द्र कुमार शर्मा : हम इन रेल लाइनों और सड़कों के किनारों पर फोरेस्ट लगा दें। इससे हमारे यहां ड्राईनेस और सोयल इरोजन की समस्या का समाधान होगा। हमारे यहां इस समय 22 फीसदी फोरेस्ट हैं। इसे हम 33 फीसदी पर ले जाएं।

MR. CHAIRMAN : I think you have made your point. Now you may resume your seat.

श्री राजेन्द्र कुमार शर्मा : अन्त में मैं कहना चाहूंगा कि हमें जन सहयोग के लिए अभियान चलाना है। हमें जन सहयोग प्राप्त करना होगा। पिछले कांग्रेस के जमाने में हमारा अधिकारी वर्ग जो मौका परस्त और भ्रष्ट हो गया है, उसे हमें अब अच्छा वातावरण देना होगा, उसको नयी दिशा देनी होगी। देश की तमाम राजनीतिक पार्टियों को अपने साथ ले कर अच्छी दिशा देनी होगी। हमें तमाम समाज सेवी और शिक्षण संस्थाओं से सहयोग प्राप्त करना होगा।

MR. CHAIRMAN : Silence will be golden. Will you resume your seat?

श्री राजेन्द्र कुमार शर्मा : नेशनल साइंटिफिक एण्ड टेक्नोलोजिकल दृष्टिकोण को बदलना होगा। अर्बन और हैवी इंडस्ट्रीज से हट कर हमें उद्योगों को सही दिशा में ले जाना होगा। तभी देश का सच्चे अर्थों में विकास होगा।

MR. CHAIRMAN : Mr. Ram Das Singh. I may point out that you will have to complete within seven minutes. Only seven minutes are left.

श्री रामदास सिंह (गिरिडीह) : सभापति महोदय, योजना आयोग ने अपनी योजना में बेरोजगारी और अर्द्ध-बेरोजगारी के लिए बहुत से उपक्रम बताये हैं। इस सम्बन्ध में मेरा कहना यह है कि इस समय देश में बिजली की जो कमी है, अगर यह कमी कायम रही तो हमें कभी भी योजना के लक्ष्यों में सफलता प्राप्त नहीं हो सकती है। बिजली की कमी का एक मुख्य कारण यह है कि मार्च महीने में वेस्ट जर्मनी से एक्सपर्टस यहां आने वाले थे। पता नहीं वे क्यों नहीं आये? अभी बिजली के उत्पादन का जो हमारा लक्ष्य है, उसका पचास प्रतिशत बिजली भी पैदा नहीं हो रहा है। इसका एक कारण यह है कि बिजली घरों को हम जो कोयला देते हैं, थर्मल पावर स्टेशंस में उसमें से 40 परसेंट कोयला ऐश में चला जाता है। यह

ऐश वोयलर को खराब करता है । वोयलर्स में जब तक वाश किया हुआ कोयला नहीं डाला जाएगा तब तक बिजली का उत्पादन पूरा नहीं हो सकता है। वेस्ट जर्मनी में जिस तरह का कोयला डाला जाता है, उसी तरह का कोयला हम भी डालें।

हमने अपनी योजना में जो लक्ष्य बेरोजगारी के उन्मूलन का रखा है, और उसके लिए हम ग्रामीण, कुटीर और लघु उद्योगों को फैला रहे हैं, साथ ही एग्रीकल्चर का भी विस्तार कर रहे हैं तो इन सब के लिए बिजली का उत्पादन बढ़ाना होगा । तभी हम अपने इन लक्ष्यों में सफलता प्राप्त कर सकते हैं।

हमारे देश में जनसंख्या और गरीबी की भी समस्या है । हमारे देश में 40 प्रतिशत लोग गरीबी की रेखा के नीचे हैं । इस गरीबी के समाधान के लिए मैं एक सुझाव रखता हूं कि हमारे यहां लेण्ड सीलिंग के बाद भी ऐसी जमीनें पड़ी हुई हैं । जिन पर खेती की जा सकती है । उन जमीनों की सफाई की जरूरत है, उन जमीनों पर बिजली-पानी की जरूरत हैं । इन 40 प्रतिशत लोगों को वहीं पर सेन्टर बना कर खेती के काम में लगायें, शिक्षा-दीक्षा दें । वहीं पर पशुपालन करें । इस तरह से उनका विकास हो सकता है । 1974 में हम लोग ईस्ट जर्मनी, जी० डी० आर० में गये थे । वहां पर एक जिला हमने देखा था । वहां पर जितनी भी इस प्रकार की जमीनें थीं, उन पर कृषक मजदूरों को ला कर बसाया हुआ था, वहीं पर उनके मकान बनाये हुए थे । और जो खेती हो सामूहिक हो । सारा खर्चा सरकार दे । खाद की व्यवस्था सरकार करे । वहां पशु पालन, मत्स्य पालन, मुर्गी पालन की व्यवस्था हो । मुफ्त दवा का प्रबन्ध हो । जितना खर्चा इन सब चीजों में आए वह सब सरकार वहन करे । और जब उसका उत्पादन आए तो उस में से इस खर्चे को काट लिया जाए । साथ ही साथ जो नए नए टेक्नीशियन लोग आ रहे हैं, इंजीनियर लोग निकल रहे हैं उनको कुछ दिनों के लिए उन केन्द्रों पर व्यवस्थापक बना कर भेजा जाए और उनकी देख रेख में, उनकी निगरानी में सारा काम हो और साल भर की जो उनकी कार-गुजारी हो, जो काम उन्होंने करके दिखाया हो, उसकी सफलता पर आगे उनके वास्ते आप कुछ कर सकते हैं, उनको प्रोत्साहन दे सकते हैं या जो भी आपको उनके लिए करना हो कर सकते हैं।

असमानता को दूर करने की बात कही जाती है और यह कहा गया है कि इस योजना का यह एक मुख्य लक्ष्य है । इस में चेंजिज की कोई बात नहीं है । यह तो मैं समझता हूं कि राहत की योजना है। जिस ढंग से राहत की योजनायें कांग्रेस सरकार चलाया करती थी उसी ढंग की यह भी योजना है । इसको एक अच्छी योजना माना जा सकता था अगर नीचे के तबके के लोग चालीस प्रतिशत जो लोग हैं उनके जो बच्चे हैं और जो पांच बरस से बारह बरस के बीच के हैं, उनके वास्ते अनिवार्य शिक्षा, मुफ्त खाना, मुफ्त कपड़ा और मुफ्त दवाई की व्यवस्था कर दी जाती ताकि उनका स्टैंडर्ड कुछ ऊपर आ सकता। ऐसा नहीं होता है तो जैसा आज तक होता आया है जितने भी उद्योग धंधे आपने दिए हैं, बड़े बड़े कारखाने आपने कहा है बनेंगे, छोटे छोटे भी बनेंगे और उन से जो पढ़े लिखे या साधन सम्पन्न लोग हैं, सामन्त लोग पैदा हुए हैं, उन्हीं को फायदा होगा । अगर जो दो तीन मौलिक चीजें मैंने बताई हैं उनको नहीं रखा जाएगा तो जो गरीबी की रेखा के नीचे लोग हैं उनके जीवन-स्तर में सुधार होने वाला नहीं है ।

इन लोगों के बच्चों को अगर पांच छः बरस तक अनिवार्य शिक्षा मिल जाए और उसके साथ साथ दूसरी सुविधायें मिल जाएं तो इसको योजना की एक बहुत बड़ी उपलब्धि माना जाएगा।

जिस तरह से और क्षेत्रों में असमानता है उसी तरह से राज्यों में भी बड़ी असमानता है। आप देखें कि जहां पर देश में सिंचाई का औसत पचास प्रतिशत है वहां पर बिहार में उन्नीस प्रतिशत ही है । वहां पर मिनरल्ज हैं, कोयला है, खदानें हैं, सिंचाई की अपार सम्भावनायें हैं लेकिन उस ओर ध्यान नहीं दिया गया है । छोटा नागपुर में आपको सुन कर आश्चर्य होगा लोगों को चार आने रोज की मजदूरी मिलती है । आदिवासी और हरिजन दिन भर जंगलों में रह कर लकड़ी काट कर लाते हैं, दूसरे दिन उसको सुखाते हैं और तीसरे दिन उसको ला कर बाजार में बेचते हैं । तीन दिन की मेहनत के बाद उनको एक या डेढ़ रुपया मजदूरी का मिलता है । चार आने और छः आने उनको वहां पर इस तरह से आज भी दैनिक मजदूरी मिलती है । वहां पर बगल में कोयला है, लोहा है, एल्यु-मोनियम है । अगर इन पर आधारित वहां छोटे छोटे कारखाने खोल दिए जाएं तो ये लोग जो आज की दुनिया से अलग थलग हैं, उन के घरों में अंधेरा है, उनके जीवन में अंधेरा है, उनको रोशनी मिल सकती है, उनको उजाले के दर्शन हो सकते हैं।

आपने जो दो मिनट का मुझे समय दिया है इसके लिए मैं आपको धन्यवाद देता हूं । प्रधान मंत्री जी का ध्यान में इस ओर खींचना चाहता हूं कि ये जो निम्न श्रेणी के लोग हैं उनके वास्ते अगर व्यवहारिक कुछ कार्यक्रम नहीं बनाए जाएंगे तो उनके जीवन में उजाला नहीं हो सकेगा । यह जो वाशरीज वाली बात मैंने कही है इस ओर आपका विशेष ध्यान जाना चाहिये । एक्सपर्ट लोग वैस्ट जर्मनी में कोल वाशरीज का अध्ययन करने के लिए गए थे । उसी आधार पर कोल वाशरीज का निर्माण करने के लिए आप कोयले को धोयें । यदि आपने ऐसा किया तभी आपके यहां पावर हाउस चल पाएंगे । दस पंद्रह फीट कोयले की सीम में जहां पर आपको भारी मशीनरी से काम नहीं चल सकता है, मैनुअल काम आप चलायें । इससे आप वहां लोगों को छः महीने तक काम दे सकेंगे और छः महीने के बाद वे खेती में चले जाएंगे । इस से छोटा नागपुर के भूखे लोगों को रोटी मिल सकती है ।

18 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, May 8, 1978/Vaisakha 18, 1900 (Saka).

GMGIPMRND—SI—1111 LS—12-7-78—880